MOTION RE FOOD SITUATIONcontinued.

श्री देवकीनन्दन नारायण (महाराष्ट्): ग्रादरणीय सभापति जी, ग्राम जनता के जीवन-मृत्य से सम्बन्धित श्रनाज की जटिल और गम्भीर समस्या पर कल से हम चर्चा कर रहे हैं। हमारे सामने दो सवाल हैं, एक आज का और एक कल का, कल का सवाल भरोसे पर छोड़ा जा सकता है लेकिन श्राज का सवाल भरोसे पर नहीं छोड़ा सकता । आज आम जनता इस महंगाई के कारण जिस मुसीबत में है उसको देखते हुए हमको सोचना चाहिए कि हम उनकी मसीबतें कर कम कर सकते हैं या नहीं। मैं जिस प्रदेश से ब्राता हं वह डेफिसिट प्रदेश है और मैं जिस जिले से ग्राता हूं वह भी डेफि-सिट है। आज महंगाई यहां तक पहुंच गई है कि मेरे जिलेमें गेहं १२५ से १३५ इ० फी क्विटल बिक रहा है, ज्वारी जो मेरे प्रदेश का स्टेपिल फुड है वह ७०,७५,०० रु० विवटल बिक रही है, बाजरा ७०, ७५ ६० क्विटल बिक रहा है और जितनी रोज की श्रावश्यकता की चीजें हैं उन सबके भाव डेढगुने और दुगुने हो गए हैं। आप म्गफली के तेल को ले लीजिये, महीने भर पहले तेल २।।। रु० किलो० विकता था ग्रीर ग्राज वहीतेल ३। ६० किलो० है, दाल जो १२ आने और १४ आने सेर विकती थी वह आज १। ह० सेर है। यह जो तमाम चीजों के भाव बढ़तेजा रहे हैं इससे जनता वस्त है, मेरे यहां तो यह हालत है कि गरीब हरि-जन और गिरिजन ग्राम की गुठली श्रीर इमली के बीज पीस-पीस कर ब्राटे में मिला कर रोटी बना कर खा रहे हैं।

में मानतीय मंत्री का ध्यान इस ग्रोर ग्राक-षित करना चाहता हं कि आपके यहां से प्रदेशों को ठीक तरह से गेहं या और ग्रनाज की सप्लाई हो रही है या नहीं । दूसरी बात यह है कि मैं यह जानता हूं कि आपने स्टेटस को लिखा है कि ग्रनाज की मैक्सिमम

प्राइस निश्चित जाहिर कर दी जाय तो क्या महाराष्ट्र ग्रीर गुजरात ने ग्राज तक यह मैक्सिमम प्राइस फिक्स की है ? और क्यों नहीं फिक्स की ? जिसके कारण भ्राज महाराष्ट्र के कई जिलों में ज्वारी रुपया किलो० बिक रही है और जनता में इतना असंतोष फैल रहा है कि मझे डर है कि कुछ दिन बाद बाजार लुटने लग जाएंगे। श्राप कह सकते हैं कि हम सब जगह फेयर प्राइस शाप्स चला रहे हैं, आपने हिन्दस्तान में ग्राज ५० हजार प्राइस शाप्स गरू कर दिया है, महाराष्ट्र में भी ११हजार से ज्यादा हैं, परन्तू मैं जानना चाहंगा कि ये फेयर प्राइस शाप्स रोजाना खुलती भी हैं? मुझे पता है, मेरे पास रोजाना पत्र आते हैं कि इन फेयर प्राइस भाष्स को न तो रेगलर सप्लाई होती है, न पर्याप्त सप्लाई होती है, आठ आठ दिन ये दुकाने बन्द रहती हैं और जब खलती हैं तो एक लम्बा क्य लगता है जिसमें मजदूर स्त्री, पृरुष चार-चार ग्रौर छ: छ: घंटे खड़े रहते हैं और फिर कुछ न मिलने के कारण लौट जाते हैं। श्रापने कभी हिसाब किया कि इन फीयर प्राइस शाप्स में माल न मिलने के कारण हमारे मजदूरों के कितने घंटे ग्रौर दिन बेकार जाते हैं, और यदि उन सबका हिसाब किया जाय तो देखिये देश का कितना नकसान हो रहा है।

Food Situation

मैं अभी तीन दिन हुए आगरा जिले के एक कस्बें में गया था । उस कस्बें में दो फेयर प्राइस शाप्स थीं। मझे पताचला कि वे १२ दिनों से बन्द थीं क्योंकि उनको माल नहीं मिल रहा था । १२ दिन के बाद उन दोनों दुकानों को बीस बीस आटे के बैग्स मिले और जब दुकानें खुलीं तो वहां इतनी जबरदस्त भीड़ थी कि दुकानदार बचारे डर के मारे दुकान नहीं खोल सके, पुलिस को बुलाना पड़ा श्रौर जब सबइंस्पेक्टर ग्राया तब इकानें खुलीं ग्रीर चार घंटे में वे बीसों बोरियां बांट दी गई और आधे ब्रादमी वापस गये। यह ब्रापकी सप्लाई और ग्रापके डिस्टीब्यशन की ग्राज हालत है। इसके लिये कोन जिम्मेदार है ? ग्राप

Food Situation सकतीं । फिर आप भरोसा करते हैं सैम्यल सर्वे का । ग्रब सैम्पल सर्वे की बेसिस पर यदि श्राप हिसाब लगाएंग हिन्दस्तान जैसे विशाल देश की खेती के या उपज के संबंध में, तो वह कभी पर्यान्त नहीं हो सकता ।

SHRI N. PATRA (Orissa): Does the hon Member want that there should be no compilation of statistics? Does he consider that it is not necessary.

SHRI DEOKINANDAN NARAYAN: I have said that it must not be too much relied upon. If you have understood me, you would not have asked me this question.

अमेरिका के बहुत अहसान हैं हम पर। हम मानते हैं। नहीं तो ग्राज हमारी क्या हालत होती. ईश्वर जाने । अमेरिका से ग्राज तक ग्रनाज काफी ग्राया है, ग्रागे भी भ्राएगा, यह हमें जान लेना चाहिये। परन्तु मैं ब्रापसे कहना चाहुंगा कि यह कोई हमारे लिये बहुत गौरव की बात नहीं है । हमें शर्म मालम देनी चाहिये कि जिन्दा रहने के लिये हमें परायों की, यानी दूसरे देशों की, मदद पर जीनापडता है । मझे पता है, ग्रामी, शायद जुलाई महीने में , ग्रमेरिका के जो हमारे यहां एम्बेसेडर हैं उन्होंने हमारे कारेस्पांडेंटस से बातें कीं, उन बातीं में उन्होंने ग्रपने ग्रहसानीं की गिनती कराई । उस लिस्ट को पढकर कोई स्वाभिमानी मनुष्य शर्म से लिज्जित हुए बगैर नहीं रहेगा कि हम कितने औरों पर डिपेन्डेन्ट हैं। मैं थोड़े में उस गिनती को कहना चाहंगा ।

- (1) Increasing supply to India, two ships a day, payment in rupees.
- (2) Sending shipping and port experts for speedier removal of grains from ships.

[श्री देवकीनंदन नारायण] कह सकते हैं कि स्टेंट्स जिम्मेदार हैं परन्तु जो कंज्यमर है, जो गरीब जनता है वह इसमें भेद नहीं कर सकती कि यह प्रन्तीय सरकार है या यह मध्यवर्ती सरकार है । इसलिए मैं जानना चाहता हं कि बावजद इसके कि ग्रापकी इजार फेयर प्राइस शाप्स हैं, जनता की यह जो दिक्कतें हैं उनको कम कराने के लिये ग्रान क्याकोशिश कर रहे हैं। कहने को यह भी कहा जाता है कि हमारा उत्पादन कम अधिक बढता जार हा है, यह भी कहा गया कि इस स.ल भी माजिनल इम्प्र्वमेंट है, इससे पहले ४ टका, ६ टका या ७ टका इम्प्रवमेंट होता रहा है यहां तक कि १६६३ -- ६४ में उसके पिछले वर्ष से ४६ लखटन चावल ग्रधिक पैदा हुन्ना ब्रौर गेहं १० लाखटन कम पैदाहब्रा— जोड़ लगाय जाय तो यह पता चला कि ३६ लाख टन ज्यादाही पैदा हम्रा ग्रौर उसके श्रलाबाबाहर से कितना ग्रनाज ग्राया ? **१**६६३ में ४१ लाख टन गेहं ग्रमरीका से श्राया, इस वर्ष श्रभी तक करीव-करीव ४० लाखटन ग्राचका हैग्रीर वर्षके ग्रंत तक ५६ लाख टन ग्राने का है । यह तमाम बातें होते हुए भी मैं आज तक नहीं समझा कि फिर यह कमी क्यों है। मैं मंत्री महोदय से कहंगा कि मझे डर है कि हमारे स्टेटिस्टिक्स जो हैं उनमें बहत गडबड़ी है। । ग्रापको पता होगा कि इन स्टेटिस्टिक्स मरहम उस वक्त के कृषि मंत्री रफी ग्रहमद ने बहुत विश्वास नहीं किया ग्रीर मझे पता है कि ग्रापसे पहले जो मंत्री थे पाटिल साहब उनको भी इन स्टेटि-टिस्क्स पर बहुत ग्रन्निक विश्वास नहीं था । कारण स्वाभाविक है । छः लाख गांवों में खेती होती है, खेत पर ही हमारे गांव बसे हए हैं, अब छ: लाख गांवों में रहनेवाले जो किसान हैं जो निरक्षर हैं, गरीब हैं, सब तरह मुसीबत में हैं, उन से मालुमात हासिल करना कितना कठिन है और वह किस तरह एकवित हो सकती है । इसलिये खारा के संबंध में स्टेटिस्टिक्स ग्रापको कभी पुरी, अच्छी और ठीक नहीं

- (3) American experts in pricing of foodgrains to advise Government of India.
- (4) Supply of fertilisers to the extent of 4,33,000 tons in 1964.
- (5) Financing fertiliser plants at Trombay and Visakapatnam.
- (6) American expert for advising large-scale on spraying.
- (7) Four American scientists for developing dal productionhow to produce pulses.
- (8) Nine American technicians for soil and water conservation.
- (9) A team of American experts for irrigation.
- (10) American help to set up seven Agricultural Universities.

ये दस बातें गिनती कराई हमको ग्रमेरिका के एम्बेसेडर ने । हम उनको धन्यवाद देते है इस मदद के लिये। परन्तु जब मैं इस पराधीनता को देखता हं तो शर्म से लज्जित होता हं। कछ दिन हए पूज्य विनोबा ने एक जगह कहा था कि यह देश स्वतंत्र तो कहलाता 🕏 पर असली मानी में परतंत्र है, क्योंकि अन्न के बारे में परतंत्र, संरक्षण के, डिफेन्स के बारे में परतंत्र और अकल के बारे में भी यह परतंत्र है । हमारी पराधीनता सिफ की ही नहीं, डिफोन्स की ही नहीं पर अकल के बारे में भी. विसडम के बारे में भी हम परतंत्र हो गए हैं। (Time bell rings.)

Mr. CHAIRMAN: You have taken fifteen minutes.

Shri DEOKINANDAN NARAYAN: Sir, I have not even taken ten minutes, and yesterday I was given to understand that I would be given at least 20 to 25 minutes.

MR. CHAIRMAN: I would have allowed you but some other Members will lose their time. You should know that.

श्री देवकीनन्दन नारायण : इसके बाद जो खास बातें मझे कहनी हैं उनमें से एक है, "सरप्लस भौर डेफिसिट एरियाज" । हिन्द्स्तान भ्राज सरप्लस भीर डैफिसिट एरियाज में बांटा गया है। मैं कहना चाहंगा कि क्या कभी आप ने सोचा कि ये डेफिसिट एरियाज क्यों हैं? डेफिसिट एरियाज इसलिये नहीं हैं कि वहां उपज नहीं हो सकती है, डैफिसिट एरि-याज इसलिये हैं कि डेफिसिट एरियाज में अनाज के बदले कैश काप पैदा की जाती है, उत्पादन किया जाता है । कैश काप इसलिये किया जाता है कि किसान को ग्रधिक पैसा मिले। मैं यहां पर अपने जिले धा ग्रापको उदाहरण दंगा । मेरै जिले में २१ लाख एकड़ जमीन है जिस में ग्रनाज सिफं ७ लाख एकड जमीन पर पैदा होता है ग्रीर बाकी करीब १४ लाख एकड़ जमीन पर कैश काप होती है। मेरा जिला अच्छी उपज वाला जिला है, श्रीमान जिला है, वहां की जमीन अच्छी है। वहां के किसान श्रधिक पैसा कमाने के लिये कैश काप करते हैं। इसी तरह हर एक डेफिसिट एरिया में, कछ दो चार को छोड़ कर, किसान लोग ग्रधिक पेसा प्राप्त करने के लिये तम्बाक, कपास, ग्राउन्डनट ग्रीर बहत सी ऐसी चीजें जैसे गगरकेन, केला, ग्रंगर, हल्दी वगैरह पैदा करते हैं भ्रौर उनसे बहुत ज्यादा पैसा मिलता है। इसलिये डेफिसिट एरिया को जब ग्राप सरप्लस एरिया से ग्रनाज पहुंचाना चाहते हैं तो स्वाभाविक सवाल पैदा होता है कि एक जगह का किसान तो हजारों रुपये पैदा करे और दूसरी जगह का किसान सस्ता अनाज दूसरे प्रदेश को भेजे यह किस तरह से हो सकता है ग्रीर यह कहां तक न्यायसंगत है। इसलिये मेरा सुझाव यह है कि यदि ग्रापको बैलेन्स रखना है इस देश में ग्रीर एक जगह डेफिसिट दूसरी जगह सरप्लस को निकालना है तो आपको कॉप प्लानिग करनी होगी । श्रौर कॉप प्लानिंग इस बेसिस पर करनी होगी कि जिससे हर एक जिले में यह हालत पैदा हो जाय कि वह स्वाश्रयी,

[श्री देवकी नन्दन नारायण]
स्वावलम्बी और स्वयं पूर्ण बन सके । आप
सारे देश को स्वयं पूर्ण करना चाहते हैं लेकिन
आपके यहां कागज पर सारे हिसाब रह जाते
हैं । आप को वहां फील्ड पर जाना चाहिये,
गांव में, तहसील में, जिले में जाकर देखना
काहिये कि उसको किस तरह से स्वयं पूर्ण
किया जा सकता है और किस तरह से कॉप
प्लानिंग की जा सकती है और कॉप प्लानिंग
से ही यह इम्बैलेन्स दूर हो सकेगा ।

दूसरी बात मैं यह कहना चाहता है कि ग्रापको रेम्युनरेटिव प्राइसेज देनी चाहिये क्योंकि रेम्यनरेटिव प्राइसेज कई वर्षों से भ्राप कवास पैदा करने वालों को दे रहे हैं, मंगफली पैदा करने वालों को दे रहे हैं. कैश कॉप को दे रहे हैं, आपने अपने निवेदन में यह मान लिया है कि हम उनको रेम्य्नरेटिव प्राइसेज दे रहे हैं। अच्छी बात है और मैं धन्यवाद दंगा कि ग्राप ग्रनाज पैदा करने वालों को भी अब देना चाहते हैं। परन्तू रेम्यनरेटिव प्राइसेज का अर्थ भी आपको समझना चाहिये । रेम्यूनरेटिव प्राइसेज का ग्रथं यही नहीं समझा जाना चाहिये कि प्रोडक्शन कास्ट दिया जाय । मैं यह कहना चाहता हं कि किसान की जो जरूरत की चीजें हैं उन तमाम चीजों की कीमतों को लक्ष्य में रखकर आपके: रेम्यूनरेटिव प्राइस फिक्स करनी होगी, इसके साथ-साथ कैश कांप्स से जो उसे पैदा होता है उस इनकम के साथ ग्रनाज से पैदा होने वाली इनकम की कुछ पैरिटी होनी चाहिये तब तो वह रेम्युनरेटिव प्राइस हो सकता है नहीं तो नहीं। और यदि आप ऋाप प्लानिंग नहीं करना चाहते हैं तो मैं ग्राप से कहंगा, कैश काँप को टैक्स करिये ताकि उस टैक्स का लाभ सारी जनता को मिल सके। कुछ लोग तो कैश काँप ही पैदा करें ग्रीर कुछ ग्रनाज पैदा करें ग्रीर ग्रनाज पैदा करने वालों को कम पैसा मिले यह कभी निभ नहीं सकता क्योंकि उसका नतीजा यह होगा--कल एक महानभाव कह रहे थे कि जो प्रदेश श्राज सरप्लस हैं वे प्रदेश भी कुछ दिन बाद सरप्लस नहीं रहेंगे क्योंकि वे भी कैश कॉप्स करने लगेंगे। धीरे-धीरे जैसे जैसे उन्हें सूझेगा वैसे वैसे वे भी बदल जायेंगे। हर एक को पैसे की चाह होती है श्रौर श्रधिक पैसा प्राप्त किये बगैर वे संतुष्ट नहीं रहेंगे।

इसके बाद में एक प्रार्थना यह करूंगा कि ग्रगर ग्राप उत्पादन बढाना चाहते हैं तो उसके लिए यह जरूरी है कि फुड मिनिस्टर बार-बार नहीं बदले जायें जिस तरह से गत १०-१५ सालों में बदले हैं। मैं यह बात मानता हं कि अगर हम ५-१० साल के लिए फड़ व एग्रीकलचर मिनिस्टर को उसकी जगह पर कायम रखें तो वह अपनी अकल, होशियारी ग्रीर मेहनत से जिस चीज को करना चाहता है, जिन उपायों को वह अमल में लाना चाहता है, उन सबको ला सकेगा। जब तक आप इस तरह की बात नहीं करेंगे कोई भी मिनिस्टर ग्रपनी पालिसी को ग्रन्छी तरह से नहीं चला सकेगा, कोई भी प्लान जिसको वह चलाना चाहता है नहीं चला सकेगा । इसलिए मेरी प्रार्थना है कि भविष्य में जो भी फड व एग्रीकलचर मिनिस्टर हो उसको ४-१० साल के लिए रखा जाय ताकि वह अपनी नीतियों को अच्छी तरह से चला सके। मझे आशा है कि श्राज के हमारे मिनिस्टर १० साल इस पद पर रहेंगे । ग्राज हम स्टेटों में यह देखते हैं कि वहां पर फुड व एग्रीकलचर मिनिस्टर दो होते हैं वे अलग अलग होते हैं। कम्यनिटी डेवलपमेंट ग्रौर सप्लाई मिनिस्टर भी ग्रलग ग्रलग होते हैं और इन तीनों विभागों में कोई कोग्राडिने गन नहीं हो पाता है।

(Time bell rings.)

Two minutes please, I will not take more than two minutes.

Mr. CHAIRMAN: I am afraid you will take four minutes.

SHRI DEOKINANDAN NARAYAN: No, I will not take more than that. I would finish.

जिम्मेदारी डाली जानी चाहिये।

ग्राखिरी में मेरी प्रार्थना ग्रपने भाइयों से. जो विरोधीं दल में हैं, कम्युनिस्ट हैं, जनसंघी हैं, यह है कि जब जनता को कोई दिक्कत होती है, मुसीबत पैदा होती है तो वे उस मसीबत को साथ लेकर अपना पोलिटिकल उल्ल् सीधा करना चाहते हैं। मैं आपको याद दिलाना चाहता हं कि १२ अगस्त को हमारे भाइयों ने महाराष्ट्र राज्य में एक बंददिन मनाया थ्रौर उस दिन उन्होंने सब जगह हडताल करने का एलान किया । यह हड्ताल उस दिन हुई भीर मैं यपने भाइयों से पूछना चाहता है कि इस हड़ताल को कराने में उनको क्या लाभ मिला ? अकेले बम्बई शहर में मजदूरों की एक दिन में ४० लाख हपया मजदूरी डबी । ग्रगर उस दिन हड़ताल न हुई होती तो मजदुरों को ४० लाख रूपया मिला होता । उस धिन हमारे भाइयों ने जो हड़ताल कराई उससे उत्पादन में ३ करोड़ रुपये की कमी ग्राई। मैं उनसे पूछना चाहता हूं कि इस तरह की हडताल कराने से उन्हें क्या कोई पोलिटिकल गेन हुआ ? कोई नहीं । लेकिन में सदन को यह बतलाना चाहता हूं कि इस हड़ताल से भजदूरों को नुक्सान पहुंचा, देश को नुकसान पहुंचा, इससे एक पाई घनाज के भाव कम नहीं हुए और न एक दाना अधिक खेलों में अन्न पैदाहुआ। मैं अपने भाइयों से यह पूछना चाहता हूं कि इस मुसीबत के समय वे जनता के जीवन के साथ खिलवाड क्यों करते हैं। मैं उनसे प्रायंना करना चाहता है कि वे इस तरह की नुकसानदेह, खतरनाक बातों को छोड़ दें।

Food Situation

प्रो० मुकुट बिहारी लाल (उत्तर प्रदेश): सरकार जो बात कहती है उससे पता चलता है कि वह जनता के जीवन के साथ किस तरह से खिलवाड़ कर रही है।

श्री देवकीनन्दन नारायण : मैं ग्राप से यह कह रहा हूं कि इस तरह की बातों से भाव नीचे नहीं आयेंगे और न अनाज अधिक पैदा होगा । कुछ बातें ऐसी हुम्रा करती हैं जिनमें सलाह महिवरा हुआ करता है, बैठकर बातें तय की जा सफती हैं और इस तरह से मोर्चा लगाकर, इस तरह से हड़ताल करके कोई भला काम नशीं हो सकता है।

प्रो॰ मुक्ट बिहारी लाल : श्री डी॰ नारायण के प्रेसर से नहीं पैदा हो रही है।

श्री देवकीनन्दन नारायण : में ग्राप सब विरोधी दलों के भाइयों से प्रार्थना करता हं कि हिन्द्स्तान की गरीब जनता के साथ आगे इस तरह की खिलवाड़ न करें। एक ही बहर में मजदूरों का ५० लाख रुपये का एक दिन में नुकसान हो गया श्रीर ग्रगर सारे महाराष्ट्र का हिसाब लगाया जाय तो करोड़ों रुपयों का हिसाब होगा। ग्राप खुद ही इस बात का पता लगाइये कि अगर उस दिन हडताल न हुई होती तो यह रूपया मजदूरों के पास रहता और वें दों सेर ज्वार गेहूं ग्रधिक ले सकते तथा अपने पैसे का सद्पयोग कर सकते । परन्त ग्रापने उनकी मुसीबतों की ग्रोट नहीं देखा. उनकी दिवकर्तों को नहीं देखा और प्राप यही चाहते हैं कि ऐसे मौके का फायदा लिया जाय तथा ग्रंपना पोलिटिकल उल्ल् सीघ. किया जाय । आपका सामने कई अवसर या सकते हैं, आपको कई मौके मिल सकते हैं मगर जिस चीजका जनता के जीवन के साथ सीधा सम्बन्ध है ग्रगर उसमें इस तर की [थी देवकीनन्दन नारायण] बात करेंगे, इस तरह की खिलवाड़ करेंगे, तो उससे गरीब जनता को भारी नुकसान पहुंचेगा यह न भूलें।

श्री गिरिराज किशोर कपूर (मध्य प्रदेश): क्या माननीय सदस्य को पोलिटिकल उल्लू के बारे में मालूम है ? बताने की कृपा करें।

श्री सभापति : सबको मालूम है।

श्री ए० बी० वाजवेयी (उत्तर प्रदेश) : सभापति जी, विरोधी दलों के ऊपर यह श्रारोप लगाया गया है कि वे ग्रन्न संकट का राजनैतिक लाभ उठाना चाहते हैं । क्या सरकार ग्रौर उसके समर्थक विरोधी दलों से यह ग्राशा करते हैं कि जब जनता जीवन की त्रावश्यक वस्तुग्रों को उचित मुल्य पर प्राप्त न कर सके ग्रीर जन जीवन पर प्रहार हो जाय तो विरोधी दल राजनीति से सन्यास ले ले, अपने कर्तव्य का पालन करना छोड दे और हाथ पर हाथ रखकर बैठ जाय ? इस देश की जनता के प्रति हम भी कुछ जिम्मेदारी अनुभव करते हैं और जब शासन अपने कर्तव्यों के पालन करने में विफल हो जाता है, जब शासन की खाद्य नीति में संकट उत्पन्न होता है श्रीर शासन उस संकट का सफलतापूर्वक निराकरण नहीं कर सकती तो जनता के रोव को, जनता के कोध को शान्ति-पूर्वक तरीके से प्रकट करने की जिम्मेदारी विरोधी दलों पर ग्राती है।

सभापति जी, जब भूखा ग्रादमी गुस्से से भर जाता है और श्रगर गुस्सा दवाया जाता है तो बगावत पैदा होती है। कोघ जब मौन होता है तो कान्ति को जन्म देता है। श्रापको विरोधी दलों को धन्यवाद देना चाहिये था कि उन्होंने जनता के गुस्से को, रोष को, शान्तिपूर्वक तथा संगठित तरीके से प्रकट किया। ग्रगर यह गुस्सा ग्रौर रोष ग्रन्दर ही धन्दर दवता तथा घुटता रहता तो देश में

शान्ति व व्यवस्था के लिए बड़ा संकट पैदा हो जाता ।

श्री देवकीनन्दन नारायण : आप जिम्मे-दार बनते ।

श्री ए० बी० वाजपेयी : जिम्मेदार सरकार है जिसने श्रन्न संकट पैदा किया।

एक माननीय सदस्य : यह संकट किस ने पैदा किया ?

श्री ए० बी० वाजपेयी : यह ग्रन्न संकट सरकार ने पैदा किया । फड सिचएशन के बारे में जो रिब्य रखा गया है उसमें यह बात मानी गई है कि 9853 के पहले छमाही में ही इस बात के लक्षण प्रकट हो गये थे कि खाद्य स्थिति पर दबाव पड रहा है। सरकार को पताथा १९६२-६३ में कि १९६१-६२ की तुलना में ३० लाख टन ग्रनाज कम पैदा हम्मा है । गेहं की फसल बिगड़ चकी थी, इसकी भी सरकार को जानकारी थी ग्रौर प्राय: १६ लाख टन गेहं का उत्पादन कम हुआ था। मैं जानना चाहता हूं कि सरकार ने इस ग्राने वाले संकट को दूरदिशता से क्यों नहीं देखा ? फसलें खराब होंगी इस पर सरकार को विश्वास नहीं होगा लेकिन फसलें खराब होने के कारण देश में गेहूं की मांग बढ़ेगी, भावों में वृद्धि होगी, उसके लिए हमें ग्रपने भंडार भरे रखना चाहिये, उसका इन्तजाम क्यों नहीं किया गया ? मैं खाद्य मंत्री जी से कहंगा कि वे सदन के सामने ये ग्रांकडे प्रस्तुत करें। जब सरदार स्वर्ण सिंह जी ने खाद्य मंत्रालय का भार संभाला था तब सरकार के बफर स्टाक में कितना गेहं था भीर जब वे मंत्रालय से चले गये तब फबर स्टाक में कितना अनाज था ? क्या यह सच नहीं है कि उन्होंने बफर स्टाक रिलीज करने में, छोड़ने में बड़ी उदारता से, बड़ी दरियादिली से काम लिया और उस बफर स्टाक को भरने की चिन्तानहीं की ? ग्राज हम क्या सुनते

हैं कि ग्रास्ट्रेलिया से जाने वाले जहाजों को बन्बई में बलाया जा रहा है। ग्रमरीका इंगलैंड और कैनाडा की सरकारों को कहा जा रहा है कि वे ग्रपने जहाजों का मंह फेर दें ग्रौर देश की भूखी जनताके लिए ग्रन्न दें। मैं यह जानना चाहता हं कि जब सरकार लगातार यह घोषणा करती रही कि हम ग्रन्न संकट पैदा नहीं होने देंगे और अगर पैदा होगा तो हमारे पास इतना अनाज है कि हम उससे बाजारों को पाट देंगे और लोगों को भखा नहीं मरने देंगे तथा चीजों के दाम नहीं चढ़ने देंगे । बाजारों को पाटा क्यों नहीं गवा ? विदेशी अनाज जो हम बड़ी माला में मंगा रहे हैं। वह ग्रनाज ग्रावश्यकता के समय बाजारों में क्यों नहीं ग्राया ? मैं पूछना चाहता हं कि हमारे भंडार क्यों नहीं भरे गये ?

एक प्रश्न में और भी पूछना चाहता हं कि बम्बई की बंदरगाह पर जहाजों से ग्रनाज उतारने में जो संकट पैदा हम्रा ग्रौर जिसके कारण जहाज महीनों तक बंदरगाह में खड़े रहे और ग्रभावग्रस्त क्षेत्रों में धनाज नहीं पहुंच सका, क्या आपसे पहले जो भी खाद्य मंत्री ग्राये, वे इस बात की व्यवस्था नहीं कर सकते थे कि बंदरगाह में जहाजों को ग्रावश्यकता से ग्रधिक खडा रहना न पड़े और उनका अनाज उतारने में और उस अनाज को अभावग्रस्त क्षेत्रों में पहुंचाने में किसी तरह की कठिनाई न हो? मेरा निवेदन है कि इन दोनों प्रश्नों की उपेक्षा की गई।

श्री एस० के० पाटिल की खाद्य नीति से किसी का मतभेद हो सकता है। मगर एक भारी भंडार बना कर उन्होंने देश के बाजार के विश्वास को बनाये रखा। उनके बाद यह विश्वास कम हो गया, इस विश्वास को धक्कालगा स्रीर देश में यह हवा फैल गई कि सरकार के मंडारों में पर्याप्त अताज नहीं है और दाम चढ़ गये। लोगों ने अनाज की जमाखोरी शरू कर दी और उसका न तीज। यह है कि चाज का सकट हमारे सामन है।

यह संकट सरकार की गलत नीतियों के कारण पैदा हमा है। विरोधी दल केवल दोष लेने में हिस्सा नहीं बटा सकते। बया सरकार ने इस संकट को राष्ट्रीय संकट के रूप में देखा है। ज्ञाज हमारे कांग्रेस के सदस्य कह रहे थे कि विचार विनिमय करके यह संकट टाला जाना चाहिये। मैं उन्हें बता दं कि केन्द्र में विरोधी दलों के नेताओं की बैठक मेरे सुझाव पर बुलाई गई। वह सुझाव प्रधान मंत्री जी की तरफ से नहीं आया। हमारे खाद्य मंत्री ने भी विरोधी दलों के नेतास्रों की बैठक बुलाने की स्नावश्यकता नहीं समझी। मैंने उन्हें लिखा कि परिस्थिति गंभीर हो रही है, आप विरोधी दलों के नेताग्रों की बैठक बुलाइये। ग्राप विचार विनिमय करने के लिये भी नहीं तैयार है।

Food Situation

सभापति जी, सरकार संकट पैदा करे और हम राष्ट्रीयता के नाम पर उस संकट में ग्रपना कर्तव्य छोड़ दें, ऐसा नहीं हो सकता, हां, कहीं बाढ़ आ जाय, कहीं भुकम्प आ जाय, विदेशी ग्राकमण का खतरा हो, तो हम सरकार के साथ मिल कर खड़े रहेंगे। लेकिन जो यांतरिक संकट सरकार की गलत नीतियों के कारण पैदा होते हैं, उसमें जनता की सेवा करने के लिये उसे शांतिपूर्ण तरीके से हम जबश्य संगठित करेंगे। प्रदर्शन. हडतालें ये तो लोकतंत्र के अंग हैं। ग्रापको विरोधों दलों को छौर जनता को बबाई देना चाहिये कि ग्रहमदाबाद को छोड़ कर कहीं भी हिसात्मक घटना नहीं हुई और हम विश्वास दिलाते हैं कि यान्दोलन हिंसात्मक होने भी नहीं चाहियें। लेकिन याखिर सब की भी एक सीमा होती है। उत्तर प्रदेश में, महाराष्ट्र में उन लोगों से हम पूछें जो बढ़े हये चीजों के दाम दे नहीं सकते और जो पर्याप्त बनाज बरीद नहीं सकते।

क्या आवश्यकता थी देश को अलग अलग जेवों म बाटने की ? यरीप में राष्ट्रों की [श्री ए० बी० वाजपेयी]

सीमाएं टूट रही हैं, कामन मार्केंट बन रहे हैं, श्रीर हम ग्रपने देश में राज्यों के बीच में दीवारें खडी कर रहे हैं। ग्रमेरिका का गेहं बम्बई' में जल्दी पहुंच सकता है। ग्रमेरिका का गेहं कांडला बंदरगाह में जल्दी ग्रा सकता है। मगर पंजाब का गेहं पूर्वी उत्तर प्रदेश में नहीं पहुंच सकता। ये जोन क्यों बनाये गये। राष्ट्रीयता पर कुठाराघात करने वाले, व्यानार के सहज मार्ग में बाधा पैदा करने वाले? विरोधी दल इस बात पर सहमत थे कि ये जो गेहं के क्षेत्र हैं, ये खत्म कर दिये जायं। क्या कठिनाई है इन गेहं के क्षेत्रों को खत्म करने में ? क्या इनमें पंजाब ग्रौर मध्य प्रदेश की राजनीति नहीं आती? मैं मानता हं कि सरकार को यह प्रबन्ध करना होगा कि ग्रगर क्षेत्र हटा दिये जायं ग्रौर ग्रनाज का ग्रावागमन मक्त कर दिया जाय तो उसका लाभ व्यापारी न उठा सकें ख्रौर जिन क्षेत्रों से गेहं ग्रभावग्रस्त क्षेत्रों में जाना हो वहां अप्रत्याशित रूप से भाव न बढ़ जायं, लेकिन इस क्षेत्रीय योजना का कोई ग्रीचित्य नहीं है ।

मुझे खेद है कि इस विवाद में कहा गया कि हम अमेरिका से गेहूं मंगा रहे हैं, इसके लिये हमें शर्म ग्रानी चाहिये। काका साहब गाडगिल को गंजाब से चावल याता है इस लिये शर्म आती है। श्री भूपेश गुप्त को अमेरिका से गेहं आता है इसलिये शर्म आती है। मगर किसी को इसलिये शर्म नहीं आती कि हम जनता को पर्याप्त अनाज नहीं दे सकते । हम ग्रांकड़े पेश नहीं करना चाहते हैं। यह विवाद का विषय नहीं है। मगर ग्रनाज न मिलने के कारण उत्तर प्रदेश में, बिहार में बोग भूख़ से मरे हैं, यह बात सही है, श्रौर शर्म ग्रानी चाहिये तो इसलिये कि ग्रनाज नहीं मिलता जिसके कारण लोग ग्राम की गुठलियां खाते हैं, पेड़ों की जड़ें खाते हैं। हम अमेरिका से गेहं खरीदते हैं, भीख

नहीं मांगते हैं। हम पाकिस्तान से चावल लेते हैं तो दाम दे कर लेते हैं। इसमें अमें आने की बात नहीं है। मगर मैं पूछना चाहता हूं कि जब देश में आप धनाज का उत्पादन पर्याप्त माता में नहीं बढ़ा सकते तो देश की जनता की भूख मिटाने का इसके अतिरिक्त क्या तरीका है कि हम बाहर से धनाज लें। कोरी माबुकता से किसी का पेट नहीं भरता है और फिर:

"बुभुक्षति किम् न करोति पापम्"
भूखा आदमी क्या पाप नहीं करता है।
यह सस्ती भावुकता है जिस ने हमारे स्वर्भीय
प्रधान मंत्री को प्रेरित किया सन् १६४६
में इस बात की घोषणा करने के लिये कि दो
तीन वर्ष में देश अनाज की दृष्टि से आत्मिन मंत्र
हो जायेगा। मैं खाद्य मंत्री से कहना चाहूंगा
कि यह हमारा लक्ष्य होना चाहिये कि हम देश
को अनाज की दृष्टि से आत्मिन मंत्र बनायें,
लेकिन इस सस्ती भावुकता में आ कर हम
विदेशों से अनाज मंगाना बन्द न करें। यह
अब भी हमारे देश के लिये इतना आंतरिक
संकट पैदा करेगा, जिस को शायद हम संभाल
नहीं सकते।

कुछ दूरगामी उपाय भी अपनाने की आवश्यकता है। कहा जाता है कि खेती का हमारी अर्थ व्यवस्था में बड़ा महत्व है। कल रात प्लानिंग कमिशन ने एक नोट सदस्यों को भेजा है जिसमें कहा गया है कि हमारी ७० फी सैकड़ा जनसंख्या प्रत्यक्ष खेती पर निर्भर करती है। हमारी राष्ट्रीय आय का प्रायः ५० फी सदी खेती से प्राप्त होता है। औदोगिक विकास के लिये कच्चा माल खेती से मिलता है और औद्योगिक उत्पादन के लिये भी बाजार खेती से सम्बन्धित लोग देते हैं। हमारी जनसंख्या का दो तिहाई भाग कृषि पर निर्भर है। बिना कृषि के विकास के हम औद्योगिक विकास नहीं कर सकते। मगर केवल इसकी दृहाई देने ने

कृषि का विकास नहीं होगा। उसी नोट में कुछ ग्रांकडे दिये गये हैं जिन से पता लगता है कि तीसरी योजना में हमारा लक्ष्य था १० करोड टन अनाज पैदा करने का और हम ह करोड २० लाख टन से ज्यादा ग्रनाज पैदा नहीं कर सकते। ५० लाख टन अनाज की कमी रह गई। यह कमी कैसे पूरी होगी?

हमने सिचाई के जो लक्ष्य रखे, हमने उन्नत बीच के जो लक्ष्य रखे, हमने उर्वरक खाद के जो लक्ष्य रखे, वे लक्ष्य तो हमारे पूरे नहीं हुये और प्लानिंग कमिशन मान रहा है कि इन लक्ष्यों के पूरा न होने की वजह से ४५ लाख टन अनाज पैदा नहीं होगा। मैं जानना चाहता हूं कि ये सिचाई के, बीज के भौर खाद के जो लक्ष्य पूरे नहीं हुए हैं, क्या इसके लिये भी विरोधी दल जिम्मेदार £?

एक माननीय सदस्य : या मौसम जिम्मे-दार है?

श्री ए० बी० वाजपेयी: या इसके लिये मौसम जिम्मेदार है? इसके लिये शासन जिम्मेदार है। शासन को अपनी गलतियां स्वीकार करनी चाहियें.?

सबसे बड़ी बात यह है कि तीसरी योजना में खाद्याओं के उत्पादन की जो वार्षिक दर है जो पहली योजना में थी। पहली योजना में २.५ पर सेंट वार्षिक वृद्धि हुई। दूसरी योजना में यह वृद्धि वृद्ध कर ३.५ प्रतिशत हो गई ग्रीर ग्रब हम फिर २.६ पर सेंट पर तीसरी योजना में आ गये हैं। हमारी जनसंख्या २.३ पर सेंट की गति से बढ़ रही है। गांवों से लोग शहरों में ग्रा रहे हैं। उनके खाने की आदतें बदल रही हैं। लोगों के पास ग्रधिक पैसा ग्राता है, तो वे ग्रधिक अच्छा अनाज खाना चाहते हैं। किसान की हालत भी सुधरी है और वह भी ग्रनाज को ग्रपने पास रखना चाहता है। समस्या यह है कि इस गति से कैसे हम इस अन्न की समस्या को हल करेंगे ?

दो चीजें और जिन्होंने संकट पैदा किया है। वह कांग्रेस पार्टी की खोखले नारे लगाने की नीति है। नागपुर में नारा दे दिया, हम सहकारी खेती करेंगे, उसने किसानी के मन में एक अनिश्चितता पदा कर दी। हमने इस सिद्धांत को स्वीकार किया कि जमीन जीतने वाले की जमीन का मालिक बनाया जाय मगर सहकारी खेती का नारा लगा कर हमने किसान के मन में यह डर पैदा कर दिया कि उसकी जमीन कभी भी उसके हाथ से निकल सकती है। अगर किसान को यह भय होगा कि उसकी जमीन उसके हाथ से जाने वाली है तो जमीन के विकास के लिये वह पूंजी नहीं लगायेगा, कुम्रां नहीं खोदेगा, खेती के नये तरीके नहीं ग्रपनाएगा। ग्रावश्यकता इस बात की है कि किसान के इस डर को निकाला जाय। किसान मिल कर बेती करे यह कहना सरल है मगर मिल कर खेती करना कठिन है। जब कांग्रेस के नेता देश-सेवा के लिये मिल कर काम नहीं कर सकते तो हम किसानों से किस मंह से कह सकते हैं कि वह मिल कर खेती करें, जब सरकार ग्रौर विरोधी-दल भी राष्ट्रीय-संकट पर मिल कर काम नहीं कर सकते तो केवल किसानों से यह श्राशा नहीं की जा सकती है कि वे मिल कर खेती करेंगे। हम व्यावहारिकता से ग्रपनी ग्रांखें मुंद नहीं सकते. . .

SHRI CHANDRA SHEKHAR (Uttar Pradesh): The cat s out of the bag.

श्री ए० बी० बाजपेयी : . . . केवल नारा लगाना ही आवश्यक नहीं है उस नारे को भ्रमल में लाने के लिए पर्याप्त व्यवस्था करना भी जरूरी है। हमने ग्रपने देश में भूमिस्धार किए हैं और अन्न उत्पादन के लिये भूमिसुधारों का पूरा करना जरूरी है। हमने लैंड सीलिंग लागु किया है और इस सीलिंग को भी दढ़ता के साथ पालन होना चाहिये। जिन राज्यों में मुमिमुधार की प्रकिया सभी पूरी नहीं हुई है उन राज्यों में यह प्रक्रिया पुरी की जानी चाहिए लेकिन

[बी ए० बी० वाजपेयी] साथ हो यह एलान कर दिया जाना चाहिए कि आगे आने वाले १०-१५ वर्षों तक सीलिंग के काननों में किसी तरह का फर्क नहीं किया जायगा। यह मुझाव योजना आयोग के सदस्य श्री श्रीमन्नारायण जी ने दिया है, यह सुझाव ग्रत्यंत समीचीन है। हमने भूमि-सुधार कर दिया, हमने सीलिंग के कानून बना दिए. उसके अन्तर्गत सीलिंग की एक मर्यादा तय कर दी, ग्रब किसानों से कहना चाहिए कि उस मर्यादा की भिम उनके पास रहेगी ग्रीर वह उसमें जितना ग्रधिक ग्रानाज पैदा करेंगे उतने अनाज की उन्हें प्रोत्साहित कीमत मिलेगी, इससे उनका भी भला होगा और वह राष्ट्र के अन्न संकट को, अन्न की कमी को भी पुरा कर सकेंगे।

सभापति जी, देश में कुछ दल हैं जो मांग करते हैं कि सरकार को अनाज का व्यापार ग्रपने हाथ में ले लेना चाहिए । कुछ दल ऐसे हैं जो कि यह मांग करते हैं कि सरकार थोक व्यापार अपने हाथ में ले लें, कुट दल ऐसे हैं जो मांग करते हैं कि सरकार फुटकर व्यापार भी अपने हाथ में ले लें। मैं कहता हं कि यह सिद्धान्त का प्रश्न नहीं है, यह व्यवहार का प्रश्न है। मैं चाहता हं कि सरकार बाजार में खरीदार बन कर आए और इस दिष्ट से खाद्य मंत्री की एक कार्पोरेशन की जो योजना है उसका मैं स्वागत करता हं लेकिन जो लोग ग्राज सरकार को यह सलाह देते हैं कि वह खलिहान से लेकर रसोईघर तक अनाज के वितरण की हरएक स्तर पर व्यवस्था अपने हाथ में ले ले वह सरकार के मित्र नहीं हैं। वह जानते नहीं हैं कि इसमें क्या कठिताइयां पैदा होंगी। क्या सरकार के पास ग्रनाज खरीदने के लिये र्प्याप्त पंजी है ? क्या उस ग्रनाज को रखने के लिये उचित भंडार की जगह है ? क्या वितरण के लिए सरकार के पास तांत्र हैं? ये सब चीजें सरकार के पास नहीं हैं तो पहले वह चीज़ें खड़ी करनी पड़ेंगी और उसके बाद

ही सरकार पुरा व्यापार ग्रपने हाथ में लेने का विचार कर सकती है, लेकिन आज अगर सरकार सारा व्यापार अपने हाथ में लेने की जिम्मेदारी लेंगी तो स्रत्न-संकट स्वीर गम्भीर हो जाएगा । सरकार को ग्रांशिक व्यापार ग्रपने हाथ में लेना चाहिए और सरकार को किसानों को प्रोत्साहक मल्य देकर भारी भंडार बनाना चाहिए, केवल विदेशी अनाज का नहीं देशी अनाज का भी, जिसे बाजार में लाकर सरकार मृल्यों को बढ़ने से रोक सके। बाज बगर सरकार के भंडार में पर्याप्त थनाज होता--चाहे विदेशी चाहे देशी होता--तो चीजों के, अन्न के, दाम इतने नहीं बढ सकते थे । श्रगर ग्रन्ततोगत्वा सरकार यह निर्णय करे कि पूरा व्यापार सरकार के हाथ में ग्रा जाना चाहिए तो मैं उस मार्ग में बाधक नहीं बन्गा लेकिन सरकार के हाथ में जो चीज प्राती है उससे जनता की परेशानी बढ जाती है, कंट्रोल के साथ भ्रष्टाचार स्नाता है. सरकारी मजीनरी जैसी है उससे हम ग्रांखें नहीं मृंद सकते, जो हमारे पास ह्यामन मैटीरियल है, मानव तत्व है उसकी किपयों और खामियों से भी हम अपनी द्विट ब्रोझल नहीं कर सकते, इसलिए सरकार एकाधिकार ग्रपने हाथ में न ले मगर आंशिक व्यापार ग्रपने हाथ में लेकर इस स्थिति में ग्राए कि वह ग्रावश्यकता पड़ने पर बाजार को प्रभावित कर सके

मैं एक बात कह कर समाप्त कर द्ंगा। श्रनाज के मल्यों का प्रश्न है। मल्यों का प्रश्न बाकी की ग्रर्थ-व्यवस्था से ग्रलग करके नहीं देखा जा सकता। तीसरी योजना में एक बात कही गई थी, उसमें एक वाक्य कहा गया था :

The success of a price policy depended upon a successful farm price policy."

यह "फार्म प्राइस पालिसी" तो अभी तक बनाई नहीं, शब मंत्री महोदय उसे विकसित करने का प्रयत्न कर रहे हैं और

हम उनकी सफलता की कामना करते हैं. जिस दिशा में वह आगे बढ़ रहे हैं उस दिशा में व्यवहारवादी दृष्टिकोण ग्रपना कर ग्रीर यागे बढ़ना चाहिए । मैं उनकी यधिक तारीफ नहीं करना चाहता अन्यथा यह भी उनके लिए कठिनाई का विषय हो जावेगा. उनसे कहा जायेगा कि जनसंघ वाले आपकी तारीफ कर रहे हैं. ग्रापकी नीति में जरूर कोई दोष है, जरूर कोई गल्ती है। लेकिन मल्यों के सवाल पर गम्भीरता से विजार करना होगा । एक विकसित, विकासशील अर्थव्यवस्था में मृत्य बढ़ते हैं मगर मर्यादा के भीतर बढ़ने चाहिए, ग्रगर मल्य बढ़ते हैं तो उसके साथ खरीदने की ताकत भी बढ़नी चाहिए । ग्राज जो मल्य बढे हैं उसका लाभ किसान को नहीं हो रहा है, ग्राज उपभोक्ता उस मृल्य पर ग्रनाज खरीदने की क्षमता नहीं रखता श्रीर इसलिए सारी ग्रर्थव्यवस्था पर पूर्निबचार करने की ब्रावश्यकता है।

मझे दुःख होता है कि हर एक जगह स्वर्गीय नेहरू जी का नाम लिया जाता है और सरकार से कसम खाकर यह एलान करवाया जाता है कि हम उनकी नीतियों में बदली नहीं करेंगे । मैं पूछना चाहता हूं कि ग्रगर स्थिति बदल जायेगी तब भी बदल नहीं करेंगे ? क्या नीतियां जड़ होती हैं या नीतियां सिकय होती हैं ? नीतियां जीवन्त होती हैं, परिस्थितियों के अनुसार नीतियों में हेर फेर करना होता है। ग्राज बनियादी नीतियों में परिवर्तन करने की मावश्यकता नहीं है लेकिन अगर परिस्थितियों का तकाजा नीतियों में परिवर्तन करने की मांग करता है तो कोई भी सरकार ग्रपने स्वर्गीय नेता के प्रति श्रद्धा रखते हुए भी उन नीतियों में हेरफेर करने से इंकार नहीं कर सकती। में पूछना चाहता हूं कि लोगों की बुनियादी श्रावश्यकता की चीजें कैसे पूरी होंगी । देश का भौद्योगिक विकास ग्रावश्यक है, उसके लिए भारी उद्योगों की रचना भी होनी चाहिए मगर हम लोगों की बनियादी आव-

श्यकताओं की उपेक्षा नहीं कर सकते । ग्राखिर देश में लोकतंत्र है, तानाशाही नही है, हर पांच माल के बाद आपको जनता का दरवाजा खाखटाना है ग्रीर ग्राप गलती करेंगे तो उसका फायदा उठाने के लिए हम भी यहां बैठ हए हैं । इसलिए लोकतांतिक शांचे में वार्षिक नियोजन जनता की तात्कालिक ग्रावश्यकताग्रों की उपेक्षा करके नहीं चल सकता । श्रीबोगिक विकास के लिए दढ बाधार कायम करते हुए हम बेती पर, उपभोग्य वस्तुओं के उत्पादन पर ग्रधिक बल दें ग्रीर दूरगामी दृष्टि से अपनी ग्राधिक, मौद्रिक और विलीय नीतियों में परिवर्तन करें, सरकारी खर्चे को हटायें, नोट छापना कम करें, और अपनी नीतियों को ग्रचिक यथार्थवादी बनाएं तभी हम इस सकट पर काब पा सर्वेंगे। परिस्थिति केवल कठिन ही नहीं है गम्भीर भी है और अगर उचित उपाय नहीं किए गए, उचित योजना नहीं की गई तो यह काब से बाहर हो सकती है जिसके लिए सरकार को सजग होकर कदम उठाना चाहिए । धन्यवाद ।

SHRI D. P. KARMARKAR (Mysore): Mr. Chairman, at the outset I would like to say a word of appreciation about the literature that has been supplied to us on the eve of this debate and one of the good effects of circulating these two brochures has been that almost every speaker who has spoken has not spoken on the facts because the facts are quite clear. And if at the time of every important debate the Government were to circulate similar things, I think we might have better debates than sometimes we have.

[THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA) in the Chair.]

Secondly, Sir. I should like to put in a word of appreciation of the efforts of the Minister for Food and Agriculture. During the short time

[Shri D. P. Karmarkar.] that he has been portfolio he has handling this difficult shown a rare courage because, for any Food Minister, in the present context, it requires a lot of courage to handle things, and he has shown a rare competence also because, in the short range, the problem was really about the difficulties of States in short supply, and with imports still coming, he has been able to manage a rather very difficult situation in a very competent manner. Thirdly, I should also like to say that I appreciate very much his approach to the long-term problems. He has, obviously, fully realised the importance of production in this matter. He has also realised the great defect that has been there in the working of our food distribution. At the same time he has not thought in terms of any revolution—he has not entertained the ambition of covering the whole of food distribution— and 1 think his idea of the foodgrains organisation. the trading organisation, is a very good idea, and if worked out in full, to some extent, I think, it will meet the difficulties in the situation. Sir, in a sense debates like this, in the present context, also necessarily involve a little of retrospect. I have been looking through the figures in these brochures, but knowing the situation as a layman, having had to buy grains every day, every week, I fail to really understand the position. I am not speaking of the past for a retrospective condemnation but with a view to emphasise the fact that this subject requires our constant attention always. Now we all of us know that prices go down when the harvest season is on, and the prices gradually go up during the year. But it was something of a phenomenon, which even a layman could observe, which experts certainly could not have missed, that during the last harvest season the prices were substantially higher than during similar periods in the earlier years. That, I thought, snould have been the time when very vigorous efforts, frantic efforts, should have been made to see to it, to find

out what was wrong with the situation the foodgrains, their prices, when were substantially higher, in a significantly higher, I might sense to affect the situation, than say, during any previous harvest season, and if some vigour had been shown then by way of imports, redistribution, and like that, we might not perhaps things had to face that difficulty in the situation as we are bound to face Then again incidentally, I would like to say that as soon as we mention the food situation, the two cereals that stand largely before our eyes are rice and wheat because, for a large majority of our countrymen, their staple is rice or wheat. But I am afraid we have failed to see that there is a sizeable portion of our whose stable food is countrymen jowar. In Rajputana, in Maharashtra, in Madhya Pradesh, in Karnatak areas and in places elsewhere nothing else will satisfy the people as johar, and in our civilised eyes jowar is a coarse grain. When we have journ rooti in our house and we try to give it to our servant who hails from the North, he asks our people: Do men also eat jowar?" This is the opinion here and therefore *iowar* is outside consideration. Just as much as rice is dear to my hon, friend, the Minister for Food and Agriculture, to the same extent, or to a little more extent jowar is our favourite food, because of this also; once, through a sort of curiosity, when I referred to Dr. Ankroyd's book on Nutrition for the nutritional content of jowar, I found to my satisfaction that, as against wheat, by itself, without the addition jowar contains a little more fat than wheat and therefore, Sir, it is a little more nutritious than wheat. But in our eyes it does not count for much, because the number of people consuming jowar is very small, but, ultimately, may be three, four crores, or whatever it is—we have to take them into consideration also. All of us are aware that much has been done for the research in rice, also much research in the case of wheat, but very

little research in the case of jowar. The other day it gave me a little psychological comfort to know th&t the Ford Foundation or some other body hag earmarked some lakhs of rupees for research in sorghum which I think, is jowar, and it is something. Then again when we consider cereals, we just do not so much consider the other nutrients, like pulses for instance. A glance at the relevant section in this brochure will shew that of the pulses Tin- has been rising in price during the last two years out of proportion to the rise in prices of other cereal:.. If, say, the rise in price-; of the other cereals is X per cent, the rise in Tur is 2X per cent. In other words, today, Tur dal, which for the vegetarian is the principal source of protein, is a neglected thing; nobody thinks about how to increase the production of Tur exceot the Maharashtra Government who, I understood the other day, was taking some steps in the matter of Tur and Jowar. But then all these things have to be taken into consideration. I am mentioning this, not because it is going to give us a solution to the major problem, but particularly because it is an important aspect concerning some part of the population.

Having said that, I should like to say that when we think in terms of increase of production, we are .face to face with a difficult problem. II is all very easy for us to say: "Give the farmer modern implements; give the farmer credit; give the farmer proved seeds" and things like that, but ultimately there i<sub>s</sub> one hard reality. Ours is a very large country; second ly, ours is a country of many Gov ernments, not one. Had it been an Government. authoritarian unitary Government, the problems would have been simpler: thirdly, though food and agriculture has been given a sort of importance in the Central Government—it has been so always; even that Ministry is an important Ministry—in the States the

Agriculture Ministry ranks fourth or fifth. Naturally, the Chief Minister is the most important. Second comes the Home Minister—that is an old tradition; then perhaps the Finance Minister comes, round about there; then the Industries Minister—the most powerful people come to occupy this post—then the Agriculture Minister comes, may be fifth or sixth or seventh or eighth in the order of priority. By saying this I do not mean to cast any reflection, but ultimately the strength of any Ministry depends upon the presiding Minister—there is no doubt about that joint at all. We might have the ablest Secretariat— it is a great asset—but if the Minister is not as competent as he should be, then naturally his incompetence is reflected in the Ministry, and therefore it is that the highest importance is to be attached to this question in the States, because it is in the States that ultimately our fate in food production is being determined. Then we think in rather loose terms in the sense of improved implements and an that. It is true; during the last ten years there has been, I think, a creditable increase in food production, something which can do credit to the country, though not as much as we have been wanting to: it is very obvious even to the layman that whereas our population has increased, during the last Census, by about 29 per cent or 25 per cent, our imports have remained round about the same three or four million tons; from 1949-50 onwards till now, round about three or four million tons; that is to say, in terms of the population increase the imports have not increased; they are almost stationary; if we wanted X tons per capita earlier, by way of imports, we are today managing with the same old low imports; in other words, in terms of the increase in population, our imports should have been round about six or seven million tons a year, which is not the case; only in times of difficulty we imported five million tons, which is doubtless proof of the fact that \re have done well in production apart

[Shri D. P. Karmarkar.l from statistics. We have got statistics which sometimes err and the error is in the margin 10 to 20 per cent. Nobody can do it very accurately; it all depends again on the village officers, how they show things, but there is no doubt about this fact that food production has increased appreciably and the gap that we have to fill is a small gap; it is not a big gap, and therefore it is that with a little more coaxing, with a little more enabling the farmer to grow more, 1/ think we can cover this gap. But there is one thing. This gap cannot be covered by circulars. Whatever we say, whatever we might think, the increase in production has been due to the economic incentives which the farmer has been getting during the last ten years; there is no doubt about that. Economic incentives are necessary. But a little more than that is also necessary. We want something like the fervour which we had at the time of our freedom struggle and every farmer should feel that this is his cause, that he must do something more. Unless this is added, 1 am afraid things might run on as they have been running and with greater population and pressures these imports of some 4 million tons will continue for all time. How to create that fervour? It is a difficult problem. It cannot be done by means of brochures. It cannot be done by lectures. By these means it cannot be done. Something has to be done dynamically and organisationally and the whole people have to be enthused about this. This is about the aspect of production. Of course there have been short shrifts in countries like Russia and China where food production was increased by other methods, by having communes, by having joint cooperative farming and so on, but at the same time they had to decimate a part of their population. That is not our method. Our methods are democratic and this method along with its advantages has this disadvantage also, namely, that in all our endeavours we have to move the whole population with us,

with their voluntary will. Therefore it is that our problem of production is much more difficult than it would have been had we been an authoritarian country.

After production comes the problem at distribution. I think it has done us more harm than good, inveighing in season and out of season, our own countrymen, branding them all with the same brush. Ultimately all of us, whether in the Government or in the Opposition, all of us in the Congress and in other parties, we are not all saints. There are, doubtless, some sinners also. And certainly among those in the merchantile world all are not sinners. Everybody is not bad. This inveighing of our own people, whether in the field of industry, commerce or business, is bad for us, and it has done Us all more harm than good at the moment, calling some middlemen, that all middlemen are bad and things like that. Instead of that I think a rational approach would be to proceed, as the Food Ministry is proceeding, to have a plan for the future. I shall take three more minutes and then finish. In having this plan. I should like to urge two considerations. One is this. We all think in terms of a socialist society, of a socialist order. I speak very diffidently because I have to speak against the whole outlook that has been there dominating our thinking since the attainment of freedom. We are working towards a socialist structure and there is no doubt about it. We should try to have more and more industries in the public sector. So far so good. We should begin to pay special attention to social welfare also. But I am afraid we missed one thing. We talk about Russia and people who go to Russia and see things there come and say that everything is good there. But I think we have to borrow one leaf from the Russian economy. Whereas at one end they had at the top the big industrial developments, petrol, iron and steel, cement and everything else at the other end and along side of it and simultaneously

and without a moment's loss, at the base of it all, the common man's lot was happy, in any ease reasonably comfortable. Shoe may be selling at Rs. 90 a pair in Russia. Their economy is like that. But they repair it and wear it. Food, housing and things like that they have tried to make common to all. Here we have worried about it. With due respect I would like to say that in spite of our great enthusiasm for a real socialist economy, we have forgotten one thing. We are building a socialist structure and we forget what happened in should not England and America where the weavers suffered while the mills prospered. should not have the same thing here. America prosperity from the top percolated below. We cannot have it like that here. In our country though prosperity has to be there, at the same time the base should and therefore, food should be available to the poor man at the proper price. Naturally as time goes on and when we spend more on food, he may have to pay a little higher price. But he should be able to get it at the proper price. And he should have proper housing. If you look theso aspects, you have to enter into this question of distribution, and this into is a good thing. But a note of caution would like to sound. It may not possible for the hon. Minister to say "Yes" iust now, but I hope he will try to appreciate what I say and it LB this. At the present moment we are in a hurry to proceed in every cirec-tion. That is to say we want increased national production. At the same time we want to see that the ground roots of democracy go to the bottom-most level, to the villages, to the Panchayat and things like that. When the history at Panchayati Raj is written some 30 years later, we shal] have a good and notable picture. But during the last ten years of panchayati development, we know what it has been. We know what we are. We know our people. We know that at the present moment these ten years are yerrs of racing everybody forward. Spiritual conceptions, moral conceptions, are in

the background and everybody is after material success. If I have two sons, one should be a top engineer earning some Rs. 3,000 a month and the other should be a top doctor earning Rs. 4,000. It does not strike me that one of my sons should be devoted to the nation, which used to be the case in our generation. I do contemplate a poor life for my son and that is a good thing, but we should keep this also in mind. While capable people make a success of a thing in an honest way. the incompetent people resort fo fraud and things like that. of Community Minister The Development and Cooperation—I am sorry he is not here now — in one sober moment confess that out of 320,000 cooperative societies about 160,000 were false or fraudulent. Of the remaining 160,000 how many are incompetent was nm good enough to say aud if he had ^aid it. I don't know what would b« number. Therefore, my hon. friend i3 unconventional sometime.; and it good. It is good for him and good for us all and good for the Government to speak in terms of cooperation. The idea is good that it should be treated as a good business. He should stick to that and if the cooperative society is good as a business, he should be encouraged, not simply because it is a cooperative society, but because it is a competent one. Where there is incompetent society it should be dealt with accordingly. He should look upon it strictly as a business proposition.

Just as I began I shall conclude. I say that of all the portfolios at present in the Government of India, Food and Agricclture portfolio is the most difficult and I wish the hon. Minister every success.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): We have a number of speakers yet to speak and so we will sit through the lunch hour.

Prof. B. N. Prasad.

PROF. B. N. PRASAD (Nominated): Mr. Vice-Chairman, the food situation in the country has become extremely critical and it has almost

[Prof. B. N. Prasad]

reached the stage to precipitate a precarious an serious crisis. The food problem has become the burning topic at present. Wherever we go, whether in the aeroplane or in the railway train, whether in a social gathering or any where else, the talk is about food and this talk occupies a most prominent place. This means that a very large number of our people, almost the whole of our population is affected by this burning problem of food. Surely, it is the people's birthright to get a square meal, whatever be the form of the government. It is therefore quite easy to realise the depth of the misery of the people and their physical and mental agitation when food becomes so scarce.

Such being the gravity of the situation, I must pay my tribute and express my appreciation of the gigantic efforts that are being made by our very energetic and dynamic Minister of Food Agriculture. He has been devising all sorts of plans to control the spiral of the rising food prices. But even though we read in the papers that prices are being controlled and they will soon go down, the next morning we find, Sir, that the prices have shot up instead of going down. In today's morning paper we find that the headlines are like this "Wheat prices in Delhi shoot up. Traders seek excuses and find one more." This is the type of news with which we are met. Unfortunately the odds seem to be against the present Minister of Food and Agriculture. In fact the situation may be depicted by the familiar words—

## "मर्जे बढ़ता गया रुवों रुवों दवा की ।

Public faith i<sub>s</sub> very much shaken in the assurances and encouraging pictures given by the Government. It is all the more so because for some reason or the other, the promises and hopes of a better future in the matter of food given in the past on so many occasions have not materialised.

The question naturally arises: How is it so? What is the reason for such a crisis developing so suddenly and

abruptly? I<sub>s</sub> such a situation an unexpected one. Has there been followed or is being followed a satisfactory and correct food policy? The answer involves the careful consideration of a number of factors and I shall try to briefly dwell upon them.

First of all, I must say that this problem really should be taken up as a national problem. Naturally there might have been mistakes committed in the past and hundreds of mistakes might have been committed before the present condition was arrived at but I think this is not the time when we should be quarrelling or fighting here in the House as one party against another. Let us at least for the time being forget the past and let us all put our heads together to find out a satisfactory solution. There have been suggested a number of ways. Of course, production, price and control are among the main factors which have been mentioned. It has been suggested that there should be complete or partial State trading. Well, so far as it goes, it seems quite all right, the plan may be good and correct but everything depends upon the correct implementation of the policy. Our difficulty in this country has been that we set up a large nurgber of plans which are quite nice on paper but when we come to implement them we find that they do not bear the fruits expected of them. If we go to the smaller places we find the sorry state of affairs of the working of the Fair Price Shops. Of course, the name is very good but one can find many an unfair thing being done in those Fair Price Shops. I am told, Sir, of course, I must say tnat I do not bear personal witness to this but I am told that the grains that arc supplied to these Fair Price Shops are such that portions of good grains are taken away and the weight is made up by adding dust, etc., with the result that when the people go there they get disgusted so much so that, I know personally, many people do not prefer to buy grains from those Fair Price Shops. They go to the private

dealers and pay a high price for good grains. I stated this only to emphasise the point that even when State trading is brought into existence, one has got to take proper precaution to see that it works in a nice, correct and useful manner. If we only have this State trading on paper and if we do not go into the details to see its working I am afraid it will not give us the expected results.

The hor. Food Minister stated a number of points concerning this matter. There was the question of the levelling of prices. Naturally, when he has set up a committee of experts in economics, we should leave this matter to that committee because they being experts are expected to go into greater detail about the matter and when their report comes before us let us hope that they will prove useful for dealing with the problem at hand. I should say that when the levelling of the price is decided upon naturally one would be taking into account all types of factors but the important point is that the price of foodgrains should be stabilised at a level commensurate with the pay ard salary allowed by government ard non-governmental agencies to their employees. In view of the high price of the many other associated articles if food prices are to be fixed at a high level I am afraid this will not be very helpful to the public at large. Therefore, great care should be taken when the price level is fixed.

There are two types of problems before us, one of which is that todey we find that prices are soaring high and it is becoming increasingly difficult for the public to buy foodstuffs. This means that we have got to devise ways and means by which the availability of cereals may be increased. This by itself involves several factors, and the most important individual factor naturally is rise in production. One has got to devise means whereby there may be improvement in the 680 RS—5.

raising of crops. A number of speakers have spoken on this and I need not go into elaborate details but various fac tors like seeds, fertilisers, irrigation, agricultural implements, crop diseases, labour and other connected have got to be taken into considera tion. As far as seeds are concerned, there have been complaints that very often seeds of the right type do not become available to the farmers in Fertilisers, general. we have often been reading, are very much in short supply. Somehow, the agencies that are set up by those in authority to do so do not come into practical work ing within a reasonably short period of time. Reference was made by one previous speaker regarding the fertiliser factory to be erected Trombay near Bombay. I myself have seen, during the last two or three years, buildings coming up, quarters being erected and so on, but so far as the actual working of the factory is concerned, We do not know when it will come into existence. Now, the condition of the country being such, is it really right that this organisation should proceed in such a leisurely manner? Government was quite aware of the fact that we are running short of foodgrains and fertilisers are re quired urgently. Could they not ex pedite the matter? Of course, if the question were to be asked, they will give reasons and sometimes it may be difficult for us to contradict the sons but we have got to see whether the thing is actually done or not or only the reasons are given how ever elaborate they may be. Regarding crop diseases they have set up plant protection offices. I know from personal experience of some of the plant protection offices that though on paper they are filling in the routine matter, reports, etc., actual practice we have not been find satisfactory co-operation from these Departments. (Time belt rinoO Sir, I may be allowed some more time. I have got a number of points. Previous speakers have taken 40 and 45 minutes each and I do not speak very often.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA) : Everybody has to be accommodated. There are over forty speakers. I want you to try to finish as soon as possible.

PROF. B. N. PRASAD: Some people have been given 40 or 45 minutes.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): That is according to the party arrangements. You need not go into all that. You please try to wind up.

PROF. B. N. PRASAD: Allow me to just state some of the points at least.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): I won't be able to give you more than five or six minutes. That is why I am telling you to finish as early as possible.

PROF. B. N. PRASAD: Well, Sir, as I said, the primary factor is the improvement in the production of cereals but the improvement in the production of cereals by itself cannot solve our problem. It is a positive source but then you have got a number of negative sources to dispose of regarding the cereals that you produce. Such a one is the storage business. The storage system in our country is not scientific. As a matter of fact there is a huge amount of loss on account of the faulty system of storage. If on the one hand we want to raise production, we must on the other hand also see that our storage system is of the right type. No doubt a beginning has been made through the Indo-TJ.S. Agreement No. 31 of 1963 concerning projects for modern storage of foodgrains, but its tangible results are so far very insignificant. Therefore I should like to emphasise that due attention must be given to this storage business.

Then there is the question of protection against loss due to insects,

rodents, pests, etc., which is very heavy. As a matter of fact if statistical results were to be relied on there is a feeling in certain quarters that the annual rise that might be effected in the production of cereals may be even less than the amount of annual loss due to these insects, rodents, pests, etc. and due to the careless way in which foodgrains are stored in the country. So if we are giving so much emphasis on the one hand for raising production we must give equal emphasis to preserving those things from being lost due to such factors.

Another step that is necessary is about the safety and efficiency in transport. Many a trouble has arisen on account of inefficiency, delay and loss in transport. Sir, I am in a hurry and I am only touching on the points; I am not elaborating them.

These are anyway temporary measures for improving the situation. Even if we take these the time for harvesting is still very far. The wheat harvest, as you know, comes roundabout April. All this that we are doing is to cover the intervening period but the Ministry of Food and Agriculture must also draw up a policy which may be satisfactory in the long run. The Ministry of Food, I may say, is not only a Ministry of Foodgrains but it is the Ministry of Food. And food does not consist only of grains. Food involves many other things which go to satisfy the hunger and keep the human body supplied With the requisite energy. Therefore it is necessary that we should consider the other items of food which might help us in preserving or lowering requirement of cereals. recommendation of the Indian Council of regarding Medical Research cereal requirements per person Per day in our country is four hundred grammes, but the average consumption comes to 470 grammes Per person per day. As against this

cereal consumption in advanced countries is only 328 grammes per person per day. Still the average Indian gets only 2100 calories per day as against 2700 calories of minimum requirement. All this shows that there is absolute necessity for supplementing cereal food by other items of food.

Now, next in order would come fruits and vegetables. In our country there is enough production of fruits and vegetables but on account of various difficulties including transport, processing, preservation, etc. tie fruits do not reach the consumers in time. As a matter of fact the estimate is that due to these faulty arrangements only 40 per cent of the fruits that are produced in this country actually reach the consumers. Therefore arrangements must be made to tackle this situation. There must be refrigerated system of transport, etc. so that distribution of fruits and vegetables may be improved.

Then we know that a very large section of the Indian population consumes fish. From the medical point of view fish is said to be a very useful item of food. Now a surprising thing that I would put before the House is that we in India have got a coastline of about 3,000 miles, 17,000 miles of rivers and canals and a considerable area under tanks and ponds. Yet our annual catch of fish amounts only to 1.4 million tons compared to 12 million tons in the small cour.try of Japan. India can easily become one of the largest fishing nations of the world if this industry could be organised properly and it will greatly make up the deficiency of cereals. The price differential between the amount received by the fishermen and that paid by the consumers in the interior is generally as much as 300 per cent. If this be the state of affairs, it means that a proper regulation of this supplementary item of food should be made.

I might just say a word about poultry. Poultry is the best source of high grade protein. Although some stimulus has been given to poultry by the Government, still it is far below the requirements. If you take the statistics you will find that even now there is an average of only eight eggs per person per year in our country. If we take the number of birds into consideration then we find that there is one bird for four persons in this country whereas in Denmark there are seven birds per person. My idea of giving these figures is only to lay emphasis on the necessity for improving poultry development in the country.

SHRI K. S. CHAVDA (Gujarat;: The majority are vegetarians in India.

PROF. B. N. PRASAD: That is questionable; I do not want to enter into a discussion of this type as to whether the majority is vegetarian or not. Even vegetarians take eggs.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Professor, please try to finish.

PROF. B. N. PRASAD: I am coming to the last point. Therefore I would request the Minister of Food to consider the problem of food from the various points of view. On the one hand we may raise the production of griins; on the other hand it is equally necessary that we should set up a food industry and I want to lay special emphasis on this point. I want to say that due to the lack of a proper type of food industry in our country we are incurring a lot of waste. To give an example, after de-husking the percentage of head rice that we get in our country comes to about 58 per cent only compared to about 72 per cent, in other countries. If we had a proper type of arrangement in this respect, we can easily raise the amount of available cereals even in this way.

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Then. Sir, the bran that we get can give us a good amount of edible oil. It can give us food.

Then, another type of thing to which we have got to give attention is milk products. Now, the milk industry in our country is in a deplorably condition. Perhaps we have got the largest number of cattle in the whole world, but our yield of milk is comparatively very small. It is said that to equal the milk that is produced by one cow in the United States we require seventeen cows in this country. Then, there is another problem connected with this milk.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): I am afraid I will have to stop you now. You have taken thirty minutes.

PROF. B. N. PRASAD: Two minutes more. Special attention should be given to breeding the right type of cattle. As a matter of fact, we have got a number of cattle which occupy so much of area without giving the proportionate yield. As a matter of fact, if I may say so, there may be a selective type of birth control, even among these cattle. Then, Sir, I was just emphasising on the food industry and I will make . . .

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): You may emphasise it at some other time. I am afraid you are taking away the time of other speakers.

PROF. B. N. PRASAD: Half a minute, Sir. Lastly, I would suggest that, in view of the importance of setting up a food industry, the Ministry, instead of being designated as the Ministry of Food and Agriculture, should be called "the Ministry of Food, Agriculture and Food Industry." Then only it will be possible for us to get from all possible sources edible things which will go towards diminishing the actual amount of cereals. And that will solve the problem of the country. Otherwise, I am afraid that, with all the rosy

pictures that are being given, it is only hoping against hope. I, therefore, strongly recommend that a food industry should be set up.

Thank you.

कुमारी मिनबेन वहलभ्भाई पटेल (गुज-रात): व्हाइस चेयरमैन साहब, आज जो हालत हो रही है और जिस तरह खाद्य पदार्थों की कमी देश भर में अनुभव हो रही है वैसा हमारे स्वतंत्र होने के बाद पहले देश में कभी नहीं हुआ था। कुछ समझ में नहीं आता कि जहां अनाज भरा पड़ा है वहां भी कहां गायब हो जाता है। कभी कभी ऐसा लगता है कि हमारे व्यापारी किसी के हाथ में फंसे हैं जिससे यह हालत हो रही है।

भाज के हमारे अन्न मंत्री, फड मिनिस्टर पर देश ने बड़ी आणा बांधी है। आपकी इनर्जी, होशियारी, इन्टेलीजेन्स, झटपट निर्णय लेने और फैसले कर उस पर अमल करने के तरीके के कारण लोग भरोसे से विश्वास रखते हैं कि यह मामला ग्रापसे जरूर सुलझेगा। कहां हमारी ग़लती हो रही है, वह हम को सोचना चाहिये । ग्रनाज पैदा करने वाला किसान है और अधिक अनाज कैसे पैदा हो इसका साहित्य, प्रचार ग्रौर प्रकाशन ग्रधिकतर ग्रंग्रेजी भाषा में होता है। थोड़ा सा विदेशों में प्रचार के लिये अंग्रेजी भाषा का प्रयोग हम समझ सकते हैं लेकिन बाकी तो प्रान्तीय भाषाओं में वह काम होना चाहिये। किसान के ब्रांदर भरोसा पड़ना चाहिये कि सरकार की ग्रोर से जो किया जाता है, प्रचार चलता है, वह उसके फायदे में है ऐसा करने से ही उस को लाभ पहुंचेगा।

बड़े बड़े फार्म एक दो जगह भले बने हैं परन्तु थोड़ी जमीन पर खेती कर के ग्रौर मोडल फार्म जगह जगह बना कर के फिर उसकी पैदाइश का लाभ, हिसाब किताब गिनती कर बताना चाहिये कि किस प्रकार की जमीन में कितना फटिलाइजर किस प्रकार से उपयोग करने से पैदायश बढ़ती है जिस से उस का लाभ किसान की समझ में आये तभी वह उस तरफ बढ़ेगा।

मिसाल के तौर पर मैं अपना एक ग्रन्भव देना चाहती हूं । वारडोली तहसील में पहले कभी केले नहीं होते थे । वारडोली के सत्याग्रह के बाद वारडोली सत्याग्रह ग्राश्रम में थोड़ी सी जमीन पर केले की खेती की बहुत ग्रन्छी फसल हुई । यह देख कर ग्रासपास के किसान दूसरे साल बार बार देखने ग्राते थे, पूछते रहते थे कि कब केला बोया गया, कितना पानी डाला गया, कितना ग्रौर किस प्रकार का खाद लगाया गया । ग्रौर ग्राज बारडोली तहसील में इतने केले होते हैं कि किसानों की एक को-ग्रापरेटिव्ह सोसाइटी केलों के लिये वहां बनी है और कई लाख के केले दिल्ली तक म्राते हैं, इतना ही नहीं ग्रब तो विदेशों में भी वहां से केले जा रहे हैं। १६४६-५० में जब मैं यहां थी तब दिल्ली में हमारे यहां केला लगाया गया । तब मझ से कहा गया था कि दिल्ली में केला हो नहीं सकता है लेकिन दो तीन जात के केले तो हम ने खाए। केले अच्छी तरह से हए और काफी लगे थे, हां जुरा दिमाग चलाना पडता है ग्रीर इस तरह से केला लगाना चाहिए कि अक्टबर के ग्राखिर तक केला पके। गर्मी के दिनों में केले के पेड़ को काफी पानी दे कर संभालना पड़ता है।

किसान को समय पर ठीक दाम में खाद और फर्टिलाइजर मिलना चाहिये, नहर का, कैनाल का पानी मिलना चाहिए, अच्छे बीज मिलने चाहियें और उस का पैदाइश के ठीक दाम मिलने का भरोसा पड़ना चाहिये । फारेन एक्सचेन्ज पाने के लिये प्रदेश सरकारों को कैश काप्स बढाने को लिखा जाय । और उस पर अमल किया जाय । इस प्रदेश को अनाज पहुंचाने की जिम्मेदारी केन्द्र सरकार के ऊपर है और इसका बंदोबस्त होना चाहिये ।

परन्तु इस साल हमें अनुभव तो यह हुआ कि उत्तर प्रदेश में किसान को गुड़ का पूरा दाम नहीं मिला और गुजरात में तो लोगों को गुड़ देखने को भी नहीं मिलता था और कितनी लोगों को तकलीफ हुई। यजीव बात तो यह है कि खाद्य मंत्रियों प्रौर प्रदेश के मुख्य मंत्रियों की कान्फरेन्स यहां की जाती है और उसमें जो निर्णय लिया जाता है उसके ऊपर ग्रमल नहीं होता। लिखा हुआ हुक्म कुछ होता है परन्तु जवानी हुक्म दूसरा ही होता है।

ग्रभी दस दिन पहले का ग्रपना ग्रनभव मैं बताती हुं। मध्य प्रदेश ग्रीर गुजरात की सरहद पर एक बोर्ड लगा हुआ है मध्य प्रदेश का कि यहां से कोर्स ग्रेन, चना जा नहीं सकता है । यहां तो यह निर्णय हुआ था कि कोर्स ग्रेन हर जगह जा सकता है कहीं उसमें रुकावट नहीं हो सकती । इसी प्रकार से और जगह भी तकलीफ़ हो रही है। सचमुच में ग्रगर हम श्रधिक ग्रनाज पैदा करना चाहते हैं तो हमारा कोग्राडि-नेटड प्रयत्न होना चाहिये । हमारे यहां गुजरात में कई साल से नर्मदा नहर का मट्टी कनाल का काम चल रहा है लेकिन वह काम एक तरह से रुका पड़ा है क्योंकि बग़ल के प्रदेशों के साथ का मामला तो केन्द्र सरकार ही हल कर सकती है। उस का निर्णय नहीं होता है । जितना विलम्ब होता है उतना उसके श्रोवरहेड चारजेज बढ़ते हैं। किसान को केनाल वाटर का दाम ज्यादा देना पड़ेगा । अगर यह मामला हल हो गया होता तो गजरात में कई लाख एकड जमीन में ग्रधिक पैदाइश होती, दो तीन काप एक साल में हो सकती थीं।

क्या ग्राज की हालत का एक कारण यह नहीं है कि बंदर में मजदूरों ने हड़ताल की ग्रीर क्या हम उस हड़ताल को रोक नहीं सकते थे ? इसेन्शियल सर्विस के ग्रंदर इस को ला कर हड़ताल को इल्लीगल नहीं करना चाहिये था। जिन मजदूरों को इस हड़ताल

# [कुमारी मनिबेन वल्लभुभाई पटेल]

में शामिल किया गया उन की कितनी कमाई चली गई, देश भर में कितनी तकलीफ ग्रनाज के बिना लोगों ने पाई । मुझे ऐसा लगता है कि ग्रगर किसान को भरोसा दिया जाय कि उस को भ्रनाज का ठीक दाम मिलेगा, समय पर पानी मिलेगा, फर्टिलाइजर . मिलेगा ग्रीर खेती के बारे में जानकारी दी जाय कि किस जमीन में कौन सी खाद दी जाय तो वह जरूर ज्यादा पैदा कर सकता है और खेती की समस्या हल हो सकती है। प्रचार और प्रकाशन से हम धनाज ज्यादा पैदा नहीं कर सकते और देश के ग्रन्दर प्रताज के दाम कम नहीं कर सकेंगे। देश के ग्रन्दर जिस तरह से ग्राज ग्रनाज की परिस्थिति का लाभ उठा कर कुछ लोग हडताल कराते हैं वे लोग किस तरह से हमारे देश का भला चाहते हैं, यह बात मेरी समझ में नहीं स्नाती है।

एक बात और भी है कि किसान खाली खेती पर ही निभंर नहीं करता, वह गाय और भैस भी रखता है और उन की नस्ल सुधारने का काम भी हमारा ही है ताकि हमारे देश में दुध बढ़े नयोंकि वह भी एक खाने की चीज है। सरकार ने यह निर्णय कर लिया है कि कोग्रापरेटिव सेक्टर में डेवरी कायम की जानी चाहिये लेकिन दूसरी तरफ ग्राप का यह ख्याल है कि जो बड़ी बडी विदेशी कम्पनियां हैं उन्हें फैक्टरियां कायम करने के लिये लाइसेंस दिया जाय। लाइसेंस लेने के लिए ये कम्पनियां इन्डस्टी डिपार्टमेंट के पास जाती हैं और इस तरह से उन्हें लाइसेंस दे दिया जाता है। अगर सरकार का यही ख्याल है तो हम अपने कोश्रापरेटिव सेक्टर को कैसे बढ़ायेंगे, हमारे किसानों को कैसे दाम मिलेंगे और उन की हालत कैसे अच्छी होगी ।

इसलिए मैं यह चाहती हूं कि हम खाली फूड एग्रीकल्चर को ही न देखें बल्कि मौर मिनिस्ट्रीय की श्रोर भी हमारा

ध्यान जाना चाहिए और इस बात का प्रयस्न किया जाना चाहिये कि उन के कार्यों में मेल हो। मुझे भरोसा है कि हम इस मामले को मुलझा लेंगे और इस समयं जो परि-स्थिति है, दाम वह रहे हैं, उस को कम कर सकेंगे। ग्रनाज के दाम जब बढ़ते हैं धगर और चीओं के दाम भी बढ़ जाते हैं भौर इस से हमारा काम नहीं चल सकता है क्योंकि किसान को भी खाने को चाहिये, कपड़ा पहिनने की चाहिये. अपने बच्चों को पढ़ाने के लिये पैसा चाहिये, उसको सफर में टिकट के दाम देने पड़ते हैं। तो धगर हम सब जगह एक साथ प्रयत्न करेंगे छौर सब चीजों के दाम बढ़ने से रोचने का प्रयत्न करेंगे तो अनाज के दामों की बढ़ने से रीक सर्केंगे।

बाज हम कहते हैं कि मजदूरों को मजदूरों जो जाग नौकरी करते हैं उनको ज्यादा तनक्वाह देनी चाहिये, जो लोग नौकरी करते हैं उनको ज्यादा तनक्वाह देनी चाहिये। अगर हम उन की तनवाह बढ़ाते हैं तो इसका असर अनाज पर पड़ेगा। इसलिए मैं चाहती हूं कि हम सब लोग सोच समझ कर, सब साथ बैठ कर, सब मंत्रालय एक साथ बैठ कर निर्णय करें। केवल निर्णय करने से और उन्हें कागज के रूप में प्रदेशों को भेज देने से काम पूरा नहीं होगा बल्कि जब तक हम सही रूप से अमल नहीं करेंगे तब तक हम इस चीज में कामयाब नहीं हो सकते हैं। मुझे पूरा भरोसा है कि हमारे यहां इस समय जो परिस्थित है उस को हल कर लेंगे।

Sher NAFISUL HASAN (Uttar Pradesh): Mr. Vice-Chairman, I rise to support the food policy of the Government as enunciated by the hon. Minister. The hon Minister in his short but concise and lucid speech has dealt in an outspoken manner with the causes that have resulted in the present crisis. He has also dealt with the remedial steps which are proposed to be taken by Government. I am very happy, Sir, that the hon. Minister has emphasised

the evolution of an integrated food policy with regard to production, distribution and price of foodgrains. To my mind the malady has been properly diagnosed, and I have no doubt whatsoever in the efficacy of the treatment proposed. It is not possible, Sir, for me to deal with the various aspects of the question in the short time which is at my disposal. I will have to confine myself to simply touching a few points.

The first point on which I want to express myself is the zonal system which was probably introduced in March. I have not been able to appreciate as to why it was introduced It has very adversely affected the deficit States without in any manner benefiting the surplus States. I will refer to page 8 of the Review of the Food Situation, the booklet supplied to us by the Ministry in which the prices of indigenous wheat in different States in August 1964 are given. It shows that in Punjab the price was Rs. 49 per quintal. Of course in Maharashtra it is the highest; it was Rs. 104 per quintal. In U.P. it was Rs. 80 per quintal at Allahabad, and it was Rs. 87.50 at Saharanpur per quintal.

The per capita income in U.P., as everybody knows, is lower than the per capita income in the Punjab. The expenditure on food in U.P. is, having regard to these rates, practically double that of the expenditure per individual in the Punjab. It is only to be inferred that as far as U.P. is concerned, the average poor class man cannot have the capacity to purchase food at that price. No doubt the grain supplied by the Centre at the fair price shops is sold at the rate of 2J seers a rupee. But this is only for cities, and at the most only 5 or 10 per cent of the rural population can get benefit from it. It is estimated that at least 40 to 50 per cent of the rural population do require this relief. So, speaking of the zonal system, if there had been no reslrie-tion, if there had been a free flow of foodgrains from one State to the other, naturally the producer in Punjab

would have benefited by getting the higher price because in Punjab there is no scarcity of foodgrains. The supply is more than the demand and therefore the prices are lower. Although it would have levelled the prices in other States also, at least the Punjab producer would have certainly got more than what he actually gets under the zonal system " The only persons who are likely to benefit from the zonal system are either the hoarders or the smugglers and nobody else. 1 cannot see any justification for it. I think the hon. Minister has only said that this question is under consideration and that a certain decision is to be taken before the next harvest. I can at best presume that this zonal system is going to be abolished. But why wait till the next harvest season? This morning's paper says that smuggling is continuing even now. What should I understand from the "next harvest"? Is it intended to be abolished from the next harvest of Rabi crop or the harvest of Kharif crop? Kharif crop is about to come in about a month's time. So, my submission is that the zonal system has got to go and the Government, I am quite sure, will take early action in this matter.

The other point to which I want to draw the attention of the Ministry is the acute shortage of foodgrains in U.P. I have got some figures which I have collected from the Government of Uttar Pradesh, which will go to show that the production of food-grains which stood at 142.53 lakh tonnes in 1960-61 has come down to 116.18 lakh tonnes in 1963-64. There has been a gradual decrease in production in that State. The requirements of the State come to 156.51 lakh tonnes. So, there is a deficit of 40.33 lakh tonnes. On this subject, in this Review of the Food Situation, it is said:

"U.P. has suffered from the largest shortfall in production of wheat. The production of wheat in U.P. this year was only 27 lakh tonnes as against 32 lakh tonnes during the previous year and 41 [Shri Nafisul Hasan]

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lakh tonnes in 1961-62. This shortfall in production has created serious difficulties for the Government of U.P."

They have also said here that it has now been decided to send 1,05,000 tonnes every month to that State. I may, however, point out that this quantity is most inadequate because when there was not so much difficulty, even then the Government of India were directly making issues from their own stocks to the KAVAL towns—Kanpur, Allahabad, Varanasi, Agra and Lucknow—and also to Meerut and Bareilly-20,000 to 25,000 tonnes per month. Besides that they were giving a monthly quota of 68,000 tons of imported wheat to the flour mills in the State. The entire production from the flour mills was taken over by the State Government for distribution through fair price shops. So, even before this serious situation arose, the Government of India were sending 68,000 tonnes plus about 25,000 or 20,000 tonnes—about 90,000 tonnes-of foodgrains to Uttar Pradesh. So, in this promise of 1,05,000 tonnes there is an addition of only 15,000 tonnes which, in the situation that obtains in U.P. now, is most insufficient I can only tell the Government that only yesterday I received information that in my own town wheat was selling at 14 chataks per rupee, and it has already appeared in the papers that in many towns the price of wheat has shot up to Rs. 40 or Rs. 45 per maund. I need not go further into the matter because we have apprised the hon. Minister of the difficulties which we are facing in U.P. and he has promised to consider the matter favourably. But the acuteness of the problem is being 'felt just now. I am reminded of a line of Ghalib which I quote:

†[हमने माना कि तग्राफुल न करोगे लेकिन, खाक हो जायेंगे हम तुमको खबर होने तक ।।।

So, please do not delay. Take immediate action. Otherwise, very serious consequences are bound to follow in the State of Uttar Pradesh.

Mr. Vajpayee has said that there have been deaths on account of hunger. I have no information about that but if it has not happened till now, it is bound to happen in a few days hence.

Sir, the Government has decided to fix the prices of foodgrains. I have no objection to that. Nobody can have any objection also to the giving of incentive which is necessary to the producer. Therefore, the prices must be fixed in such a way that there should be an incentive to the pro ducer to produce more. But one thing has to be taken into considera tion. Also, the prices must be fixed in such a way that they may come within the capacity of the poor consu mers to purchase the foodgrains. What is the position today? Not only the prices of foodgrains, but the prices of all other commodities also have gone up; prices of necessities of life have gone up. So, the present prices of the other commodities also are to be taken into consideration. Of course, the price will have to be fixed in such a way as it may be within the power of the ordinary consumer to pay for the foodgrains. The prices of foodgrains do affect the prices of other commodities and I feel that if the prices of foodgrains are brought down, the prices of the other commodities also will come down. A Committee has been appointed by the hon. Minister and I think a balance has to be struck and the price should be fixed in such a way that on the one hand it should give the incentive to the producer and on the other, it should be possible for the poor consumer to pay for the foodgrains.

I also welcome the proposed State Trading Corporation. Personally, if

tf. ] Hindi transliteration.

it had been possible, I would have thought that the handling of the whole business, from the producer to the consumer, should have been taken over by the Government. But I agree with the Minister and also with my friend, Mr. Vajpayee, that we have not got the machinery to handle such a stupendous task. Whatever experience we have had in the past of food controls and other things in which there was corruption, that prevents me from suggesting to the Government to take that step. As a matter of fact, if we need additional staff for doing anything, naturally we have got to make recruitment of temporary staff which has no stake in the service and to expect such a staff to remain honest in the face of great temptations before it will be vain hope.

#### (Time bell rings.)

Only one thing more and I have finished, Sir. It is not only the scarcity which has led to the abnormal rise in prices but it is the scare about that scarcity, the feeling that there is scarcity in foodgrains, with the result that on the one hand the consumer wants to buy as much as passible and on the other hand the producer wants to hold it on and the hoarder also wants to keep it back in the hope that the prices will shoot up further.

Then along with the proposed Corporation I do suggest that there must be sufficient stocks to keep under control the prices of foodgrains. Even now we are importing between 4 and 5 million tons annually. It has been so at least this year. Although our final solution of the problem will come only when we are able to produce enough to feed all the people, but if it is necessary—and I think with the experience we have had it is absolutely necessary thatwe must have buffer stocks either by procuring grains in the country or by importing them. Once it is realised that there is no scarcity in food, there will be no holding back of 'foodgrains and there will be no shooting of prices. With these words support the motion

which has been made by the hon. Minister and the amendments approving the food policy. Thank you, Sir.

SHRI K. V. RAGHUNATHA REDDY (Andhra Pradesh): Mr. Vice-Chairman, Sir, at the very outset I must congratulate the Food Minister who has come forward with a very imaginative approach to the entire understanding of the food problem which, if implemented properly, would go a long way to solve the food crisis of this country.

Mr. Vice-Chairman, it is very easy to become rhetorical on this occasion in describing the conditions created by hunger and squalor in this country. But what is the need af the hour? The need of the hour is a dispassionate understanding of the problem purely from the point of view of economics and the condition that is prevailing in this country; otherwise we are likely to be misled by emotions. So, Sir, in the limited time at my disposal I would like to make a reference to certain points only instead of making an elaborate speech.

Sir, the question is whether it is the question of production that is at the root of all this problem. It is not exactly so. There is no denying the 'fact that production should be improved by every means. And production has increased from 77.51 million tons in 1962-63 to 80.87 million tons in 1963-64 while the prices have risen by 17.79 per cent. Hence it is not the production crisis that can be responsible for the immediate rise in prices. Sir, I am quite aware of the fact that production is absolutely necessary, but to attribute the entire crisis to the question of production in the present context relating it to the price system is not correct.

Then, Sir, another argument that is advanced is that the population growth and migration from urban to rural areas are responsible for this rise in prices. Between 1950-51 and 1962-63 the population has grown by 27 per cent. The percentage of the rural population to the total popula-

[Shri K. V. Raghunatha Reddy.] tion has declined from 82.65 to 82.03. It shows that there was migration o'f rural population to urban and industrial! areas. But while the population has grown by 29 per cent the foodgrain production has increased by 45 per cent. Therefore, the argument that population growth is solely responsible for the present price rise is not a correct proposition in economics.

Another argument that is advanced is that due to increase in money supply some prophets of dispensation have come forward with an expression that because the supply of money has increased, naturally or probably according to the quantity theory of money in economics—the pricey have risen because of a large quantity of money in circulation. Sir, during the 13 years of planning, while the average rate of economic development was 3.5 per cent, the money supr ly has risen by 4.4 per cent. Bank credit by scheduled banks in 1955-56 was 760 crores while in 1963-64 it was 2,000 crores. Even though there is an increase in output by about 5 per cent, from 1960-61 to 1962-63 and a further increase in 1963-64, including the imports, on the supply side the. commodity stock is of the order of Rs. 1,500 crores and on the demand side it is about Rs. 4.000 crores. Thus there is an imbalance as it is, but this kind of imbalance alone is not responsible for the rise in prices.

Another curious argument that has been advanced is that the rise in per capita income is responsible for the rise in prices because people now come to buy more> consumer articles. This argument also does "ot stand validity in economics. The fact that the *per capita* income has grown by 9.5 per cent, during the Third Plan is sought to be used by some to base an argument that there is a rise in the purchasing capacity and it is at the root of the mischief. It is no consolation for any common man in the street to be told that the *per capita* income

in the country has risen while in fact that is the question to be considered. How has this distribution of income taken place?

Sir, from the figures given in the Reserve Bank Survey, which has conducted a research into the income distribution, in 1956-57, 20.98 per cent, of the population got 22 nP., i<sub>n</sub> 1963-64 it ha<sub>E</sub> risen to 25 nP. In 1956-57, 43.8 per cent, of the population got 55 6 nP. whereas in 1963-64 it got 62 nP. and in 1963-64, 30-4 per cent, of the population got Rs. r04 instead of 91-1 nP. in 1956-57. The question is that about 94 per cent, of the population do not get Re. on, per day. If that is the nature of the income distribution, how is it possible to say that there is a rise in the per capita income of an ordinary citizen that is usually sought to be attributed to a rise in the price system? The very approach to the problem of income distribution is not properly considered. Unless it is understood, the rise in the per capita income of an ordinary citizen cannot be correlated to the rise in the price system of the country.

Next I come to the producer's share of the consumer price. Naturally the producer who has got the capacity to stay gets about 75 per cent, of the price whereas the majority of the producers who have to make distress sales during the harvest time get not more than about 50 per cent, whatever the rise. So whatever the rise in price, it on/ly goes to the middleman or to the rice miller or to the people who pledge their commodities with the banks.

Sir, another very curious argument that has been advanced is that because of deficit financing the prices have increase^ and, therefore, better stop the deficit financing. This question will have to be viewed, Sir, both from the statistical point of view and also from the economic development point of view. Sir, if we take the period between 1961-62 and 1963-64, the investment has risen by Rs. 900

crores. But the prophets of dispensation, who argue that industrial development should be shift@ agricultural development, forget that w.nile deficit financing of the order of Rs 900 crores has been made, Rs. 700 crores have been realised by the Government by way of taxation, and the very gentlemen forget that it is only the private banks which have given, during this short period of a year or two, Rs. 570<sup>1</sup> crores of credit to the private sector. This in fact is mainly responsible for a large rise in prices. This fact can be viewed if once you U'ke- into account the advances made by the banks towards food articles. Last year it was Rs. 157 crores \*md in 1963-64 it is considered to be Rs. 135 crores and previously it was about Rs. 140 crores. Therefore when more than Rs. 130 to Rs. 150 crores are being advanced by the banks towards food articles, it is very easy for the hoarders to stock commodities and therefore this also explains the way the food pricesi have risen.

Motion regarding

I thank you very much for the time you have given me. I do not want to take any time but it must be understood that the argument that because there is deficit financing, theie is money in circulation greater than what the necessity of the situation would demand, there should be a shift from industrial development to agricultural development;—this argument—is a misunderstood argument by those who do not understand the operation of money and finance in relation to banking and economic development. If at all this problem is to be solved, if the Government comes forward and takes a boJd step to nationalise the banks and adjust the finances using the mechanism of financing by banks for the development of industries!, then this problem of prices can be solved and I congratulate the Food Minister for coming forward with the Foodgrains Corporation. I hope it would not only be a Foodgrains Corporation but it would ultimately succeed to be a Food Articles Corporation.

SHRI M. GOVINDA REDDY (Mysore): Sir, since the time the problem child of food, has come to the hands o'f Mr. C. Subramaniam he has fathered it well.

Food Situation

THE VICE-CHAIRMAN (SHRI M. P. BHAKGAVA): There he is.

SHRI M. GOVINDA REDDY: He has fathered it well. He has neiiuer spared energy nor initiative nor his time nor even his health in taking a dynamic course in trying to solve tins problem I think we must appreciate the vigorous efforts thai he has made to solve it. If he does not achieve, after all his efforts, the maximum results, nobody can say that it is due to want of initiative on his part or want of drive on his part or want of courage or conviction on his part. The whole House, as the Food Minister himself has said, was looking for light on this question from the Opposition Benches, some of whom went to the extent, extreme extent, of taking up an agitational approach and even visiting the iails. I thought that at least in prison they will have received enlightenment and they would throw light on this question to us but what have they shown here? The first speaker, the Leader of the Swatantra Party, has asked the Food Minister to do nothing hut copy Taiwan. He has made-no other suggestion but to copy Taiwan. I ask him, is there no country in the worlc to take an example of, excepting Taiwan, where for all I know, there is no democracy but there is only feudalism? And even from the limited point of view of agriculture, I do not think it is an example to

SHRI P. N. SAPRU: (Uttar Pradesh): But he is a fendalist himself.

SHRI M. GOVINDA REDDY: Yes. That is why it is in consonance with the aims of his party and the outmoded economy of his party. Therefore he has come forward with an example which suits him. From the next speaker, the learned Professor,

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the Leader of a Party which has exchanged the letter 'P' with 'S', I thought some more knowledge and some more help would oome. ir. solving iiiis problem hut unfortunately instead of devoting his time to constructive suggestions, he has thought fit to be very harsh on the Food Minister. He has blamed the Food Minister for not giving details. 1 •"'o not know what details he expected. The Food Minister owned that this is a difficult problem. He said that we should make an integrated approach. He said that the administrative machinery and Extension Schemes have to be reviewed and re-aligned. He said that research and proper equipment will have to be provided to the peasantry. He said that a comprehensive White Paper he is going to place reviewing or giving a rethinking about agriculture and inviting the House to make its contribution to that White Paper. The Learned Professor has thought fit to blame him for not giving details of the Corporation. Naturally when it comes before the Parliament, then we will discuss the details. This is not the time to discuss its details.

The other speaker Shri A. B. Vajpayee was defending the role of the Opposition in adopting an agitational approach. If I have understood him correctly, he meant to say, in fact, he

said: %ft 3c7^ We do not grow foodgrains by ex pressing our anger or resentment. It is true that the situation is difficult! It is true that there is dissatisfaction but then what is expected of the Op position and particularly from the Leaders of Parties is not to take to Satyagrah but to help the Govern ment. I am glad he suggested to the Prime Minister that a Conference of the Opposition leaders and the differ ent political leaders should be con vened and it is a good plan. That way I think this Government is most res ponsive to all contractive sugges tions and I do not know how anybody blame the Government. can

Shri Bhupesh Gupta, although he -aid that he will think this as a national question and would take a national approach to this problem, said he was condemning the Government.

Food Situation

This food question is not a new question to-day. Food shortage has been there in this country all along. There have been famines and those who know history know that several times famines had been there. There had been thousands an<i thousands of deaths even centuries ago. There have been but that does not mean that they should recur. I do not mean to say that, but I only mean to say that this is nothing new nor can the Government be blamed for the shortage of foodgrains because this is a legacy which we have received all along. This is not a creation of the Government. This is not a thing for which the Government is responsible. There are several reasons for the shortage of foodgrains and for the rise in prices. Unfortunately you do not give me more time and therefore I cannot go into the question of the rise in prices where I can show that because of the very schemes that we are launching, the very planned progress that we are launching. because of the thousands of crores of rupees that we have invested and the efforts that we are making in building up the projects which necessitate movement of population—thousands of people from one State to the other and from one area to the other—creates an upheaval.

PROF. M.B. LAL: it will be better if instead of criticising the Opposition you give your analysis of the reasons that led to the rise in the prices.

SHRI M. GOVINDA REDDY: I am sorry I have no time to reply to you as I would like to. All these questions are there but I have not the time to develop. I could convince you, I have that confidence that although the Government could have

adopted a better approach, although the Government could have done more to solve this question, still it is not the fault of the Government that this price situation has come up. This; has eome up not only in India. The price situation is common to every country in the world. Let the Opposition Members or any Member show that the prices have not gone up in any country. It is common.

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PROF. M. B. LAL: Not to this extent.

SHRI M. GOVINDA REDDY: We have our own Indian contribution to make in several ways. I need not go into that question. This question has to be approached from three strategic points, namely, production anc distribution, prices and consumption. Now I am not going into the latter two because I am in full agreement with the line that the Minister has adopted. I am only taking up the production side because there is a great risk, and that risk is that there is no indication that the production will rise in future unless we review the whole question of agriculture and the food problem. Therefore 1 am making these suggestions. I do not know if I will have the time to develop all these. Even the American Ambassador, while opening an Agriculture University at Mysore, has said that unless a reappraisal is made of agriculture in India, there is not going to be more production of at least foodgrains, of agricultural commodities, and that this reappraisal might be made in order to see that the underlying social forces have a sense of participation and a sense of pride in their work. It is to that question that I have invited the attention of the House several times and it is that question again which I want to invite the attention of the hon. Minister to.

Certain things which I am going to suggest here are not entirely in his power to remedy, they go beyond him; it is a matter pertaining to States and the Cabinet as a whole, and when

he prepares the comprehensive White Paper, I would like him to take into consideration this question. The first is the psychology and the status of the peasant. This House will remember my referring to this question several times. We have, Mr. Vice-Chairman, not associated the peasant in administration. Well, that may be because we representatives are there, the Members in the local Legislatures, and the Members of Parliament here. But there is need to give more and more representation to the agriculturist in several activities. He has to be associated wilh—I am only giving examples—the commodity committees. Now the policy of import and export has a very vital reaction on the internal prices of such commodities as are exported or imported, and the grower must have a voice in controlling it, in shaping the export and import policy, whether a certain commodity should be exported. how much should be exported, how much should not be exported. If the export policy has to be decided on, say, groundnut, he must have a say in the matter, if it is to be exported, when it is to be exported, etc. Now I make an investment thinking that xhe same level of prices will continue to prevail and I grow groundnut: but by the time the crop comes into my hand, the export wiU have been stopped and consequently the price will have fallen, and the man who grows it will not even get his cost of production. That will be the situation if he has no voice—I am only giving examples.

The Food Minister must try to influence his Cabinet to inject practical elements into the Planning Commission and into the Food and Agriculture Ministry. I have pointed out time and again that if we have not achieved success to the maximum extent in all our food schemes, it is not because there is lack of will on the part of the Government; it is because there are no people—those who are in charge of implementation—who have got intimate knowledge of rural conditions, who have

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got intimate knowledge of the peasantry. It is better, whether it is in the Ministry of Community Development or whether it is in the Ministry of Food and Agriculture or whether it is in the Planning Commission, wftoever has got anything to do with agriculture and foodgrains must have intimate knowledge of rural conditions, and therefore we must inject practical elements into these. Then there must be a Central coordination body w,is-a-vis the States, the Centre vis-a-vis the States

Now the Centre has got several schemes, but then the States will ha/e to implement them; both food and agriculture is a State subject; the Centre cannot own responsibility for what the States do, and in the States, as everybody knows, agriculture and food have been delegated to the least important Minister. In sipte of our late Prime Minister writing to the Chief Ministers to give importance to this portfolio, and the present Prime Minister emphasising the same and insisting on the Chief Ministers themselves handling this portfolio, sufficient attention has not been given by the State Cabinets to this question. So in every State, if proper attention is to be given to promote more growth of foodgrains, more growth of agricultural commodities, it is necessary that a concerted plan must be going on, and in order to see that there is a concerted plan there must be a coordinating body—I do not know what the machinery will be. I have also proposed that there must be under the food Ministry here some Regional Commissioners. Now there is no knowing what State is doing in what way about a particular foodgrain. Well, these Regional Commissioners must go and sit with the Agriculture Ministers and Food Ministers in the States and must try to find out exactly what they are doing, and if they are not doing anything, they must induce them to do, and must also solve the difficulties if they have any. Now, I would like him to consi-

der the question of appointing a commission to go into the economic condition and the social position of the agriculturist himself.

Food Situation

Now, Mr. Vice-Chairman, it can be easily understood that as long as there is a grower contented with his lot we can expect him to produce the food-grains. But what is happening is that the peasant is not finding his profession paying. So he is shifting to cities and towns, and due to this shift in population there has been a growth in urban population by seventeen million in the last three years, and then in the last ten years, in 112 cities in India the population has increased by 9 million or 32 per cent, and the shift in population from rural to urban area is some considerable proportion—I cannot lay my finger on that now. This is because urban conditions are becoming more attractive. This Government has given hundreds of crores of rupees for house building in cities and towns whereas for rural housing, no, a paltry sum is allotted. Why? It is because the problem is colossal and therefore we cannot cope with it. Is that the reason why we should not try to solve that question? Now the peasant, he works hard in wind, sun and rain and he has his abode in a hovel, whereas in urban areas one takes advantage of the loans given at a very low interest; he builds a house and lets it out at a fantastic rate of rent to others and makes a profit. This is one thing.

Then if you take education, the standard of education, everything, is attractive in the cities, whereas the least important fellows are appointed as teachers and they are posted to rural areas. So no man who can afford to spend some money on education would like to keep his children in the villages; he would like to send them to towns. How many can afford that? Similar is the case with hospital facilities. We have almost none, I should say. Now we have some dispensaries—it is true but for bigger things he will have to move to towns and cities.

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Therefore, in every way town life has become attractive. The job of a mill worker is much more paying than a tenacre piece of land would give to a peasant. These are the conditions which certainly have to be gone into. In fact it is a very sad trend that the agricultural population is losing interest in its profession. Now it is true, as far as record goes, that there are more landlords; the population engaged in agriculture is shown in figures as considerable. But most of these people, people who own lands particularly near the cities, well, they do not live in villages; they live in cbies- number one. That is number one. T will just mention the other points and then finish. Number two is that landowners are not raising crops. There is a landowner near the place where I live and he has a piece of land adjacent to mine which is quite fertile. He was digging up the soil and making bricks and when I asked him why he was digging up the soil and making bricks, he replied, "I do so because making bricks pays me much more than raising crops." That is the situation.

Therefore, there is no attraction for the peasant to remain on the land And there is another thing. There is no labour to be had for agricultural operations. You know agricultural operations cannot be run only by the family members. At certain seasons more hands are required aiid either other families come to help or labour has to be employed. But today we do not get agricultural labour. That is the problem they are facing. So we have to reduce the attraction for the city and make the villages and lilfle towns more attractive.

Then there is this question of setting up of industries. These big industries are set up nearby and thereby the rural population are going there

to that city. There is one sad feature about this. When the land that is acquired for these industrial projects— agricultural land they acquire much more land than they require. Recently we found in Punjab that some 600 acres of agricultural land which they had acquired is now found to be unnecessary, useless an is being surrendered, These are some of the things which should be gone into when we have to improve agriculture.

Mr. Vice-Chairman, I do not want to tax your patience too much and so I shall only mention the other points without developing them. There should be diversification of small industries. There are some landlords and some industrialists, they can be encouraged to invest in rural industries where agricultural commodities are the raw materials used. There is another thing which is discouraging the agriculturist. The Slates are rais-:n?{ their land revenues. It is within everybody's knowledge that till about a decade back lands were surrendered by peasants who had defaulted in their payment of land revenue. Of course, now agriculture is looking up. But now land revenue is being raised by the State Governments because the States want to increase their revenues This is a very unfortunate thing. The Food and Agriculture Minister should seriously take up this question and try to see that they do not take up this question at least as long as we have this food problem before us. And if the States insist on raising the land revenue, then certain extent of holding should be prescribed which is reasonable, for the purpose of raising this land revenue.

PROF. M. B. LAL: That is what I said.

SHRI M. GOVINDA REDDY: They should have an afforestation programme and it should be implemented. Now there is great danger. We are reclaiming forests for agricultural

[Shri M. Govinda Reddy.] purposes and all the fertility is going away from the soil. Forests are disappearing and there is now on the other hand soil erosion. And goats, the enemy of forests, they must be weeded out. There is nothing wrong in it, though this is a State subject, because everybody knows that goats are the enemies of forests. But nothing is being done. This must be done.

About fertilizers, I do not want to go into the production of fertilizers because attempts are being made to increase production. But this fertilizer is being sold at one hundred rupees per ton of profit. Fifty rupees profit is given to the fertilizer manufacturer in the retention price and fifty rupees to the distributing agency. How on earth do you expect the poor peasant to buy this fertilizer paying 100 rupees more per ton?

PROF. M. B. LAL: That is what I was also saving.

SHRI M. GOVINDA REDDY: Very good. I thank you. There is then the question of agricultural implements and this is a question which troubles the peasantry every now and then. But the Planning Commission or the Food and Agriculture Ministry, whoever is reponsible for it, have not been visualising the need to have a programme for the production of agricultural implements. They should prepare a programme of 'manufacturing the required implements in advance. That can be attended to.

Mr. Vice-Chairman, there are other points but I do n'ot want to take up any more time. I am sure when the White Paper will come up all these points will be dealt with there and once and for all we will get a clear perspective and an integrated approach to this question. Thank you.

DR. M. M. S. SIDDHU (Uttar Pradesh): Mr. Vice-Chairman, I would like t'o congratulate the hon. Minister

of Food and Agriculture on his tiding over the difficult food crisis and having turned the corner, a'3 he said, because a few months back it was worse, now it is bad today and tomorrow it will be better. So it is a question 'of dealing with a situation which was worse a few months back.

If one goes into the question of food and its production, one is reminded of the fact that at least from the year 1936 onwards we have had plethora of advices and less of implementation, in the year 1936 a British expert, Sir John Russel, gave us seven advices. These were better variety of seeds, better control of pests and diseases, better control 'of water supply, prevention of soil erosion, better use of manuies and fertilizers, better employment of the cultivators, better system of crop rotation. Then Sir John Simon said that no substantial improvement can be achieved in the country by the peasantry unless they themselves had the ambition to achieve a higher standard 'of living and the will to make use of the opportunities put at their disposal by the Government. Then Dr. Radhakumud Mukerjee also said that we can double our agricultural production provided wi used improved seeds and manures and utilised the idle or semi-employed labour. After that we had the Asoka Mehta Committee's Report and others, including Lord Lothian's advice.

As far as the price structure is concerned, as early as the year 1962, measures were adopted t'o stabilise conditions and to prevent speculators during the emergency caused by the Chinese invasion and the Department of Economic Affairs of the Ministry of Finance was always scrutinising the current prices and the price currents to formulate the necessary proposals. Then the Essential Commodities Act was passed and certain measures were also taken 'which included the stepping up of imports and the building up of adequate stocks, the instituting of uniform conditions 'of licensing of wholesale traders, regulation of ad-

vances and the construction of addi- i tio/.&l storage capacity and the procurement of food by the State and Central Governments. Then, Six, in 1964 in the month of March, certain other measures were taken which included the formation of certain committees at the level of the Cabinet and at the level of the Secretariat.

At the administration level, measures were proposed to ensure close coordination between the administrative activities connected with food and agriculture and planning, irrigation and community development projects. These and some 'other measures were also taken

The question will now be asked why after all these measures had been taken and after the Essential Commodities Act was put on the Statute Book, the prices have risen. Cannot the prices be prevented from rising? Cannot this rise in prices be arresrted? The answer to this will be found in the answer to the question whether we have tried to implement what we had thouseht of doing. Here I am reminded of a passage from Barbara Ward where after paying high tribute to the achievements India she has said:

"I think agriculture is handicapped by administrative shortcomings and by some lack of appreciation of the profit motive or, if you like, of incentives. In fact, 1 believe that many of the particular problems can be only understood in the light Of these two v/ider issues."

She means patchy implementation and want of proper incentive to the fanner. Further she says that theoretical solutions had been generally known:

"There is no secret about this essential core Of any effective programme of agricultural reform. The trouble lies in its patchy implementation and, if any one reason more than any other lines behind the patehiness, it is the lack of administrative concentration and 680 R.S.—6.

skill. On the technical side, I doubt very vnuch whether the universities are producing enough young agro-nom;

#### And then she writes:

"I doubt whether they are being sufficiently persuaded to work actually in the countryside. Village level workers often know no more than the farmers, who do not respect someone who cannot in fact advise."

### I quote:

"On the side of the administration proper, from the highest level downwards, agriculture gets priority in rhetoric but rarely in fact. No Chief Minister in a State has taken over the portfolio of agriculture. The bright entrants to the civil service head for the old levers of power-finance-or for the new prestige areas like industry. No young collector is likely to feel that his promition will depend absolutely on raising productivity acre in his district. The urgency and interest are simply not there. So the known solutions do not receive that charge of administrative drive and follow-through which would help them to get off the ground."

Therefore, for the last so many years through the Plans we have formulated broad policies and we have implemented them in a halting manner and that is the reason why we had not been fortunate enough to get better economic results on the whole. The Third Plan Aprraisal has stated that this has been discouraging. We have not done whatever we wanted to do in a serious manner. The price structure that we are th nking of should be an integrated one. Formerly, it was said hat the maximum price would be paid but now it is remunerative price. What will be the difference between the maximum, price at which the Government used to buy foodgrains-and this was the lowest price which was prevailing in the market and below which it never wanted this price to go-and the remunerative price is still to be seen.

[Dr. M. M S. Siddhu]

In the case of sugarcane we have seen the remunerative prices that were asked for and the struggle that went on between the sugar factory owners and the sugarcane producers and the debate and bickerings that went on. At the same time, we must understand that if the producers were to produce more as they did in the case of sugarcane or when they did in the years 1954, l&bu and 1960, there is the possibility of prices falling as happened in those years. The prices went below his cost of production leaving no incentive for him to produce more and so I would be glad to know what would be the nature of the remunerative price that would be given. It. is not bnly the integrated price which is required but something more. The farmer now has lost the confidence that he will be given a fair deal. The question that arises now is about the prevalance of scarcity conditions. First of all, did we know that these conditions were likely to arise? Yes, this Review which was given to us says that the trend of a rise in prices was felt mainly from June 1963 in the case of cereals and pulses. Later on, it was known in March 1964. After that, one has to ask what measures were taken and why we did not succeed.

The policy formerly of the Ministry of Food and Agriculture had been to create more and more of buffer stocks which would be released in the market through Fair Price Shops Once those buffer stocks were used up and were not replenished the mechanism by which we could regulate the market was lost. The people knew it and that may be one of the reasons why in spite of the knowledge that we have, we were not able to arrest the rise in prices. Now, Sir, in those difficult conditions there was no other alternative but to go in for import. After these imports came in, the next question of importance was distribution, a wider one. Nobody was satisfied with the controls or the system of rationing that we had earlier. Reports are available Government, especially

those made by Mukerjee and Kanungo on the rationing system of Uttar Pradesh and Punjab. They say there that, the administrative machinery lacks in ability as well as in its wisdom. Even if they wanted to do something effective, the machinery was not available because the right type of policies were not

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Similarly. Sir, every time we talk of control and decontrol, rationing of this and that, why on earth can't we have an effective machinery for distribution, especially when we think that we have every rtow and then to come to such a pass? If it were known that market prices were to rise so steeply then the Centre should have given a clear directive to the States to have the distribution done by the Government on the basis of a card system rather than on the basis of the queue system which enables one who comes early to get most and the person who comes last having to go without anything. Later on, when cards are issued, things look better.

As far as my own State of Uttar Pradesh is concerend, the Centre has promised to give us 1,05,000 tons per month. I was looking through the papers given to us and I find that this Review shows a figure of 773,000 tons given to Uttar Pradesh upto July. 1964, which, in other words, means an average of 1,10,000 tons per month. [THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) in the Chair.]

So upto July 1964, we were receiving an average of 1,10,000 tons artd now, under worse conditions we are being given 1,05,000 tons. I would request the Food Minister to look into this question. It is not a question of the figures given by the State being correct or not. He must take into consideration the fact that the urban population consists of one crore. When we take into consideration the landless labour as well as those holding less than two acres whose condition is no better than that of landless labour then we get a figure of two crores.

In other words, there is a shortage in respect of three crores of people and even if we were to calculate at the rate of six kg per unit (adult or a child above ten years) we find that every person has to supplement this by another three chhataks from the market where the ruling price anywhere in the region of Rs. 38, R;.40, Rs. 42 per maund, perhaps even more. So there is a case for giving more supplies to the State of Uttar Pradesh till such time as the kharif crop comes in. The other reason which I would put before the hon. Minister is that if you were to create confidence among the people now by giving them food, they will be in a better position to part with the rice after the coming

crop. Otherwise there will be a 3 P.M. tendency on their part to keep

it back with them and the rice procurement position may not b<, so good as the Government would like it to be.

Thirdly unless and until the rural population is supplied with foodgrains the peasants cannot have the confidence that the Government wants them to have. As he said, it is a crisis of confidence. Therefore in whom have we to create confidence? We have to create confidence in the small peasant, in the small farmer, that when the crops fail we will go to his rescue. If we do it, it will create a better atmosphere and the hoardings which are there in the villages will come out into the markets.

More important than feeding the farmer is his seed requirement. I would like the hon. Minister to see that course grain seeds like *chana* and barley are also supplied to him. The seed requirements for coarse grains in Punjab as well as in Uttar Pradesh should be gone into carefully because these are two States which produce more of grams and have surplus coarse grains. As far as wheat seeds for Uttar Pradesh are concerned, I would request him to give it top priority and to see that the seeds reach in time. Otherwise if there is a delay of even a few weeks, it means

harvest. Therefore the urgent needs of my State are to feed the landless labour, the small holder who has got less than two acres of land and the urban population as well as to provide seeds to the farmer.

As far as State trading and the Commission for an integrated price policy are concerned, they are welcome moves and one will have to wait for the details that have yet to come, As far as the scientific and technological side is concerned, it is easy for us to produce a strain of a particular type of seed, but how difficult it is for that seed to reach the peasant The trouble is that the scientists today are not devoting their full attention to the problems of today, the problems which affect the country at the present time and it is all the more necessary that the agricultural universities, the Pusa Institute and all those who are interested in agriculture must devote their full attention to the problems which are facing the agriculturists today rather than occupying themselves with more and more of fundamental research. It would be far better if for a couple of years or for a few years our scientists were to devote all their attention to applied science and solving the problems as they crop up. They should even try to find out from the villagers what their problems are because some of the villagers may not even know them. As far as aerial survey of the soil is concerned, it is a good more but more important than that is the need for the knowledge and measures which are known.

In the end I would like to say that no substantial improvement can be made unless the farmer gets a price which is remunerative and I would add that if we prosper in agriculture then and then alone our industries will prosper.

Thank you.

SHRI NIREN GHOSH (West Bengal): Mr. Vice-Chairman, Sir, first of all I would like to say that the

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speech of the Swatantra Party spokesman seemed to me a sort of an apologia for the ruling party. They seemed to be made of the stuff politically as the Congress Party; they were very much kith and kin with them. However, it is their business. My business is only to point out the facts.

Now, the hon. Food Minister has spoken of a technical approach that this problem should be viewed from a technical and scientific point of view and also there should be a national approach, not an agitational approach thereby implying that we in the Opposition are having an agitational approach and the Treasury Benches are having a scientific and | national approach. Now I think it I is rather wide of the mark. The point is, does the Congress Party, the rul-ing party and the Government of India have a political approach towards this food problem? I think they have. And what is that? In a nutshell I would say that that approach is pro-feudal, pro-profiteering, prohoarder, pro-speculation, designed to ensure a continuous rise in prices and as such anti-national. This is their approach. For seventeen years the ruling party has been saying<sup>1</sup> that they are going to hold the price line and every year they are giving us a dose of a rise in the price line. That is their gift to the people and they are talking of holding the price line. It is not an accident; each year this happens. Then there is some method in madness too. It is a deliberate policy that is being pursued by this Government and as such it is a reactionary policy of a reactionary party. Now precisely because of this the Government wants to hide its ugly features. They do not want to talk about those things, about the political approach that they have towards this problem, the most burning problem of the country. In order to avoid that, they are saying, You ought to have a technical and scientific approach and that will solve the problem'. Well, the Britishers used

to say the same thing. They said, some more fertilisers, some more irrigation projects and some sort of tinkering with land reforms and the production will rise. That was their recipe. There has been no deviation from this recipe of the Britishers. You have sunk about Rs. 2000 crores in irrigation projects, in electrification, in fertilisers, and this and that. But what is the net result of that policy? Has it increased our production? Now, I have got the Government's figures from the "Review of the Food Situation". As regards average production it has very slightly improved from 5.5 per cent to 6.7 per cent. The production per acre has been stagnant despite about Rs. 2,000 crore, having been sunk. As regards availability of foodgrains it is something like this: -

1954......13.2 oz. 1962......13.2 oz.

So, availability of foodgrains stands where it was. As regards per capita availability of pulses, it has declined. In 1954 it was 2.3 oz. In 1963 it was 2.1 oz. So, the *per capita* availability of pulses has declined. The average food production per acre has only slightly improved overall. In many areas perhaps it has declined. As regards sugarcane there is shrinkage in the area under cultivation. This is an essential commodity. Recovery of sugar from sugarcane too has gone down, but the excise tax has gone up. In 1950-51 it was Rs. 6.56 crores. In 1963-64 it is Rs. 81.33 crores.

SHRI C. D. PANDE (Uttar Pradesh): The quantity of sugar has increased from 20 lakh tons to about 30 lakh tons.

SHRI NIREN GHOSH: You may have increased the quantity of sugar, but what is the net result? Prices have gone up. The area under cultivation has shrunk. Recovery of sugar from sugarcane, too is low. So, that is your agriculture. That is an essential commodity. And now you subsidise sugar to be exported to the Western Powers in order to gain some

foreign exchange, whereas we people do next get any sugar. So, that is the crux of the problem.

A<sub>s</sub> regard<sub>s</sub> rice production, it is an alltime high in rice production according to the figures of the Government this year, but at the same time we have an all-time high in the rise in the price of rice this year. How do you correlate that? How it has happened I can tell you from the experience of my State. When the paddy was harvested, the Chief Minister said that it was a bumper crop, that the Opposition was getting panicky, that they were creating a sort of scare. Prices came down heavily and all the millions and millions of medium and small peasant-producers were defrauded. They could not hold on to their stocks. They had to part with them at whatever price they could get at that time. So, the entire produce, except that of the big producers, the big zamindars, etc., of the medium and small peasants, of millions producers—whatever was marketable surplus-got into the hands of hoarders at the cheapest possible price. Then, the price began | to rise. From Rs 30 when it went up to Rs. i 33 the Chief Minister issued a statement: "Oh, you are doing a bad thing. I will apply to DIR. This cannot be tolerated. My Ministry will not tolerate it.' It went up to Rs. 35. Another statement. It went up to Rs. 37. Another statement. It went up to Rs. 40. Then, he said: "I shall fix the price at Rs. 40 per maund." Now, do you get rice at Rs. 40 per maund? No. In the black-market it is selling at Rs. 60 per maund. That is why I say it is an all-time high. So, they are hand in glove with the profiteers, speculators and hoarders. The same is the cause with mustard oil. The price began to rise from Rs. 2.25p. The Chief Minister began issuing statements.

THE VICE-CHAIRMAN (SHRI J AKBAR ALI KHAN): The matter re- | garding the Chief Minister relates to (he Bengal Legislature. Don't you think 60?

SHHI NIREN GHOSH: Yes, It is because the same ruling party controls them and the same Government of India says that West Bengal is a model example to follow. They have been instrumental in shooting up the prices.

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SHRI LOKANATH MISRA (Orissa): When the Government of India says that it is a model Ministry, their example should be followed, when it comes in.

SHRI NIREN GHOSH: Then, they fixed the price at Rs. 3.25. Do you think that you can get mustard oil at Rs. 3.25. No. The container came in. The oil millowners wanted 80 p. per container. It can be purchased for 20 p. So, there is another clear eight annas per kg. The Government says there is no law by which they could check it. So, from Rs. 2 mustard oil goes up to Rs. 4 and the Government says this is the price. I am doubtful whether you can get it even at this price. So, there is a continuous rise in prices. This is a deliberate policy. I say that this is not accidental. Why? In this underdeveloped country they have gone in for complete capitalism. Wherefrom. can they get capital? Some accumulations they had made during wartime by serving the war needs of the British. Our big industrialists accumulated capital. That was not sufficient. The British accumulated capital by looting India. So, in that traditional method they thought: "Why cannot we loot the forty crores of people"? How to loot them? Taxation and price rise is the only method by which you can loot the people and accumulate capital. You have gone in for that, for indirect taxation and looting and in seventeen years you have taken out of the impoverished people more than the British could take even in half a century. So, that is a deliberate policy on your part. Only you want a controlled rise in prices. But your friends, your colleagues, whom you serve, whose pockets are filled by your policies, are not prepared to have a con[Shri Niren Ghosh.]

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trolled rise in price. The hoardeis and speculators want whatever pretext to have a run-away rise in prices and take as much profit as they can. There you are pressed. There you become helpless. Let the price rise and let the people be fleeced to an unlimited extent so that it breeds discontent, so that disaffection spreads. So, that is the position. Some amount of aid from the Western Powers— that is the policy you have adopted in order to industrialise the country. You cannot industrialise the country in that fashion. You can have some machinery, one or two machine-building industries and steel plants, but in this process our whole country will become dependent. It is becoming dependent upon the Western Powers. Their economic credit is tainted. Our peasantry is impoverished. The peasantry is the backbone of the villages. Their back is being broken. In seventeen years of Congress rule you have evicted more peasants than the British could evict in their hundred years of rule and how can we expect that this Government will give food to the people? I have calculated the marketable surplus. The marketable surplus is 15 million tons. Some say it is 20 million tons. I have made calculations. If there is a price increase of four annas per kg., then their profit amounts to Rs. 405 crores, but the rise in price is double that. So, in this process you have taken away from the impoverished peasantry about a thousand \ crores and you think thereby you can | accumulate capital and industrialise | the country. You are ruining the 'country, bringing the country to the brink of a precipice and you say that it is a national matter. I do not know what can be a bigger hoax or mockery than that. As I said, in the British days we have had experience in our State. In 1943, 30 lakhs of people died. There was a famine. The price of rice was Rs. 50. The stocks vere cornered. There was rationing too. People from the countryside ;ame to the streets of Calcutta and

every dav a thousand or two thousand person<sub>s</sub> died . . .

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SHRI C. D. PANDE: What were you doing at that time?

SHRI NIREN GHOSH: We were fighting against that . . .

SHRI C. D. PANDE: You were simply silent and you were helping the British.

SHRI NIREN GHOSH: Your friends, who are giving money to Mr. Atulya Ghosh's Congress fund—the mustard oil millowners and the rice merchants —for the AICC session to be held in Durgapur, they also at the same time were drafted by the British to bo their handling agents. (.Interruption) Your friends whom you are serving minted money under the protection of the British, under the direct protection always through their private trading agencies. That is y'^ur record.

VICE-CHAIRMAN AKBAR ALI KHAN): YOU are referring to 1943. Come to the present.

SHRI NIREN GHOSH: Thereby you never arrested them. The Government could arrest anybody.

SHRI P. N. SAPRU: On a point of order, Sir, Is my hon, friend in order in accusing us of having made money under the British?

SHRI NIREN GHOSH: The ruling party serves those elements. They had at that time minted money, and they are even now minting money under the protection of this regime.

VICE-CHAIRMAN (Shri AKBAR ALI KHAN): Mr. Sapru, you can answer when you are on your legs. You go on, Mr Ghosh.

SHRI NIREN GHOSH: So a sort of ring was formed even at that time of these profiteers and speculators. This ring had been nourished, nurtured and made to grow under the Congress rule. They have become a hydra-headed monster and on many occasions they even defied the

Ministry. They go in for unlimited exploitation. But everybody knows who are these profiteers. You cannot arrest them. But you can arrest cer-iain people, for example, Shri R. M. Gangare in Wardha because he led a "moreha" for food. You can keep Shri B. T. Ranadive and other;; in jail for two years for no reason whatsoever if only for the interests of the ruling party. But you cannot arrest a single big profiteer or speculator because in a way they are your friends and in a way you are made to do their bidding. You cannot but do that

SHRI LOKANATH MISRA: In some cases partners also.

SHRI NIREN GHOSH: All those palliatives that the hon. Food Minister has doled out have been tried. They have been tried by the Britishers and they are now being tried by the Congress Government. They will not solve the problem. Everybody knows that the basic problem is the abolition of feudal survivors.

## (Interruption)

THE VICE-CHAIRMAN (SHRI AKBAR"AI5 KHAN): Order please.

SHRI NIREN GHOSH: Why is it that in. the U.S.A. or France the peasantry is prosperous? There was feudalism in the U.S.A. and in France. In France the bourgeois revolution abolished feudalism and gave the peasantry land. So it was a free peasant proprietorship and thereby their entire economy changed.

AN HON. MEMBER: What about capitalism?

SHRI NIREN GHOSH: Capitalism does not thrive under feudalism.

SHRI C. D. PANDE: May I know from my hon, friend what are the causes of shortage in China?

SHRI NIREN GHOSH: Let us discuss our problem. Then I will reply to those of other countries. I am referring to those countries from which you draw your inspiration, spiritual inspiration,

## (interruption)

THE VICE-CHAIRMAN (SHRI AKBAR AU KHAN): No interruptions please. Mr. Ghosh, you have to finish in five minutes.

SHRI NIREN GHOSH: Let me now quote from the report of the expert appointed by the Government to advise it. What does it say?—

"In Tanjore, West Godavary and Shahabad the land records dp not contain any information about tenants. Ejection of tenants has taken place in the past and the landlords still continue to change tenants from plot to plot to defeat the tenancy laws. The few tenants who were allowed to continue over a fairly long period feel insecure. Thus, a large number of cultivators hold no title to the leased lands, pay extortionate rents, and are never certain of their status. They are left with little to subsist on and much less to invest. The reason for this state of affairs is two-'fold: one is the faulty legislation itself, and the second is the negative attitude of the Government officials at State, districts, block or village levels. With the exception of Aligarh, no serious attempt was made to enforce the enacted land reform legislation. If land tenure conditions were a part of the criteria for selection a package district, West Godavary and Tanjore would not qualify at

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): What is that you are reading?

SHRI NIREN GHOSH: I am reading from a report made by Mr. Lade-jinsky, a report made by him under instructions from the Government at

[Shri Niren Ghosh.]

India. He says that if this condition persists, you cannot expect that the producer can grow more. That is the conclusion he has reached after describing all these things.

So, this is the basic question and I want to raise this question. If there are landlords who hold 1000 acres, 500 acres and all that, and if they are the backbone of the Congress in the rural countryside and if they are the very persons who get them elected to the Parliament and Legislatures, how can you expect this Government to enact land reforms and abolish this retrograde and reactionary land tenure system and give land, to the peasants? You cannot. That will never take place. This is the basic question.

Then I come to the question of usury. Peasant indebtedness stood at Rs. 900 crores. Now some say that it is calculated at Rs. 2000 crores. Some say that it is even more. What do you give to them? What amount of credit facilities do the State Governments extend to them? It merely amounts to Rs. 10 crores or Rs. 12 crores or Rs. 15 crores or at best Rs 20 crores all over India. When you have spent Rs. 2000 crores in all those projects designed for improving agricultural production, cannot you give or at least write off this indebtedness or declare a moratorium and each year annually give Rs. 60 crores or Rs. 70 crores, whatever you like, for our agricultural purposes so that they can increase production? You will never do that, but you can advance money to Tatas and Sir Birens and you cannot even recover that. But you will not abolish landlordism. You will not write off peasant indebtedness. You will not give them money. The fertiliser would be used or the irrigation facilities would be used by a thin upper strata of the peasantry or the big landlords, but they cannot increase the agricultural production as a whole. That is why taken as a whole for seventeen years

the production is stagnant. So that is how it has come about.

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Now what about the PL 480? It is a shackle. It is a shameful thing. I do not say that if we are short in foodgrains, we should not import. But we cannot have any agreement which shackles us, shackles us politically and economically, both ways. And what is this PL 480? It is a mutual security programme of a military character. I do not know what we have got to do with the military security of the Government of the United States. They are powerful enough. But that programme, PL 480, is made under that. What is that? Those are surplus stocks any way which they buy from the farmers because of their price support policy. If they cannot dispose of the surplus stocks, they will rot in the godowns. Their prices will go down. These stocks which they cannot dispose of are now being shipped to India. Under what conditions? The shipping charges, the freight charges, are very high. For Rs. 2,000 crores worth of food imports', how many crores have you paid in dollars to the American shippers? Could you contribute that much? And the counterpart funds they use—it is provided in the treaty—for investment in American private enterprise here, there is penetration and exploitation of India by the American capitalists. You deliberately did it. " And the other portion, the huge amount, they spent for what purpose? Our Government have no control. They can purchase newspaper editors, they can corrupt intellectuals. They can do this or that in order to create a political climate in India which will suit their purpose and not the purpose of India.

THE VICE-CHAIRMAN (SHRI AKBAR AU KHAN): Your time is up.

SHRI NIREN GHOSH: So, that is how they are going about. I say, it is an anti-national PL-480 agreement. If we can import food with no conditions

attached, it is well and good. But this is landing us in a position of complete subservience to the American imperialists in many respects. We have an industrial and economic base. We are not the satellites and stooges of others. But the Government is surrendering to the American demand on many of the points, economic and political. And PL 480 is one of the instruments in their hands

So, what I suggest is this. There should be a thorough going agrarian reform and the abolition of all feudal survivals. It does not matter whether the peasant gets one chhatak or one quarter of a chhatak of grain. The whole point is that the feudal elements control the land. This is the figure after 17 years of Congress rule. This is the figure—five per cent control 37.29 per cent of the land, which is concentrated in their hands, and hardly 70 per cent, of the peasant families own 20 per cent of the land. So, this is the position.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): The Food Minister will reply to that. You finish the speech.

SHRI NIREN GHOSH: A few minutes.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Your time is already up.

SHRI NIREN GHOSH: Only two minutes more.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Many other speakers are there.

SHRI NIREN GHOSH: I will finish within two or three minutes.

Secondly, there should be a moiato-rium on peasant indebtedness. Thirdly, I should say that a sum of Rs. 50 to Rs. 100 crores annually should be advanced to the peasantry and credit facilities should be advanced to them in order to meet their needs of im-

plements, techniques, seeds and otner things. Then there should be State Trading in foodgrains. What we say is that the entire wholesale trade should be taken over and no wholesaler should be drafted into the State Trading Corporation. (Interruptions) If you do that then there will not be any State trading and the Corporation would be another instrument in the hands of these profiteers and wholesalers. The profiteers and the wholesalers should be excluded from otherwise, it will pas? into their hands. We are not in favour of such a Corporation which just legalise their activities and them sanctity. And the millions of retail shopkeepers and others should be there, they should be drafted into it. And then the PL 480 Agreement should go and transactions should be made without any strings attached. The prices of industrial goods should be brought down. It is essential. Then people's committees should be there in order to implement all these measures. It should not be left to the bureaucrats to implement these measures; otherwise, inevitably, they will do the very opposite of what is wanted of them.

The question is can this Government do this? I think, no. Can the people get any benefit from this Government? I think, no. They cannot have big mercies, they can hope for little mercies if they pressurise the Government by all possible ways, by peaceful means. And they can expect some mercy from this Government. But they cannot get food as such or the price line cannot be held. If the price line is to be held, if the people are to get food, then the people should devise ways and means to replace this reactionary Government by a government with a democratic purpose. That is the only way.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Now you have mercy on other speakers.

SHRI GOPIKRISHNA VIJAIVAR-GIYA (Madhya Pradesh): Mr. Vice[Shri Gopikrishna Vijaivargiya.]

Chairman, Sir, hunger and food are eternal problems. Man and animal have been, all through the centuries, roaming about for hundreds and thousands of miles in search of food. Famines and floods there have always been in all countries at all times. No king. emperor or dictator could ever stop them. So, for our new democracy, food production and food prices have been a constant problem and for a long time they will remain so. Even in the countries where there is one-party i-ule, countries like China and Russia, even they have to purchase food from outside. Because our country is a democracy, therefore the difficulties of implementing the agricultural plans are very great. Even the Opposition parties who are adopting an agitational approach towards this problem, if they come to the Treasury Benches—I doubt very much; that will not happen for a long time to come—even if they are in the Government, how can they solve this problem permanently? I say, they cannot solve it. There will always be good and bad years. Our countrymen should understand that an agitational approach can create crisis of confidence, can create difficulties and that it can aggravate the difficulties. But it cannot solve the food problem.

Sir, by saying this I am not saying that our Government should sit idle or it has no responsibility or that it has got nothing to do. Neither do I say that at the present juncture there are no difficulties and the people are not facing difficulties. In some States which are surplus there are very bad deficit areas. Even in surplus States there are such pockets where people have to stand in long queues and very little is available to them. Although there are fair price shops, the stock is exhausted very soon and they have to return very much disappointed. At some pockets the prices have been exorbitant. The poor of the city and the poor of the village also are finding it difficult because of the high prices. Here, the anger grows against the profiteer and the hoarder and, as

the Food Minister has pointed out, even in the surplus States, even there, the arrivals into the market are very much less. That shows that there is a dangerous combination of the traders and the big producers. As a short-range scheme our Government is importing food, and some foreign countries are even diverting their own shipments to help our country. Therefore, our Government is doing everything possible to minimise the difficulties of the people.

Sir, we cannot leave our country at the sweet will of the trader of the big producer. We have seen that the trader is too selfish and even in the matter of adulteration of foodstuffs, he is not having any scruples. So, Sir, I support the idea of a trading corporation in food. And, of course, it will grow gradually. I think Mr. Masani has also supported it, though with some conditions. Even the Jana Sangh recently has supported that the State should come into the food trade.

Sir, I give my full support to the idea that prices should be fixed well in advance of the coming harvest of rice, jowar, maize, wheat, etc. and it should be done by an expert body of persons who should fix integrated prices of food. The price should be remunerative to the peasant. All this is a good policy. But I think if the price is to be remunerative, it shall have to be sufficiently high. That will again prove to be a problem. I hope in the matter of food the Opposition parties shall give up the agitational approach and have a constructive approach to this problem which all the parties in the country have to solve.

Sir, as we are angry against the hoarder and the profiteer, we are also angry against the corrupt and inefficient people, whoever they are, in the administration or the politicians.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Mr. Vijaivargiya, in view of the number of speakers,

i am irunjung xo nave xer,. minutes lor each speaker. I hope you will finish it soon.

SHRI GOPIKRISHNA VIJAIVAR-GIYA; I hope you will give me some more time.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Four minutes more.

SHRI GOPIKRISHNA VIJAIVAR-GIYA: Sir, I speak very seldom.

There is a great fear that proceeding with nationalisation at a hasty speed may result in a lot of wastage and corruption. But we must deal with them strongly. Ever since I have been in the Rajya Sabha J have always been pointing out the necessity of eradicating corruption, inefficiency and lethargy, etc. So I think we have to set up this machinery of implementing state trading. For that purpose we will have to take strong action against 'such people if we have to completely eradicate corruption.

Sir, sometimes I think that we have to give up liberal law courts and liberal laws of evidence, and go to some kind of a stage of dictatorship, though I do not support it. I think that we should proceed within the democratic framework and eradicate corruption. At the same time whatever Nandaji is doing in the direction of eradicating corruption, I strongly support it.

Sir, there is nothing new in the Food Minister's programme. He has given us a programme which has long-range schemes. There is nothing in it which the previous Food Ministers have not said, for example, in regard to fair price shops, imports, state trading, fixation of prices, minor irrigation, fertiliser, reorienting the Community Development projects, co-operatives and so on. All these things were already there. But there is one great difference. Our young

and energetic Food Minister has the capacity of implementing all these ideas. So I fully support the programme he has put forward, and let us hope the White Paper will be a very good thing.

Probably nature has also come to our help. We shall have a good crop and we shall be able to solve our food problem much better. But I can say one thing that during this crisis we have not gone to the position of the 1943 famine as referred to by my friend who spoke previous to me. This Government has done something an has not allowed things to deteriorate. It has not allowed people to die of hunger and starvation. So I support, Mr. Vice-Chairman, the idea that there should be control, that the stocks should be declared and all kinds 'of restraints should be there. Our food habits also should change.

Then, Mr. Vice-Chairman, there should be a campaign in respect of service cooperatives. While service co-operatives have been successful in Japan and Denmark and other countries, why should they not be made successful in our country? I think in the other House Dr. Punjabrao Deshmukh mentioned one thing that there should be gradual mechanisation and further fragmentation of land should be stopped. But that should be given some thought to. I think one more thing he has not mentioned was about the tiny pieces of land. Small holdings cannot be cultivated profitably without bringing them into some kind of co-operative farming. When there can be joint stock companies in industry, why can there not be co-operative farming about small pieces of land? So I support the co-operative farming idea also. But I have to say that at present we should make the cooperation movement a success . . .

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Thank you.

GOPIKRISHNA VIJAI- I VARGIYA: With these words I support the Food Minister's programme.

SHRIMATI SHAKUNTALA PARANJPYE (Nominated) Mr. Vice-Chairman, Sir, the food crisis is now getting into the habit of becoming an annual event like the Holi or the Diwali or whatever you like to call it. But this year it has reached an all time high, as so many people have said before me.

Sir, we tell ourselves and others that India is a predominantly agricultural country where 70 per cent, of the population are agriculturists. If that be so, Sir, I think it is a crying shame that we should have to be importing foodgrains in order to satisfy our hunger.

We have had seventeen years ' of independence and planning. At times I cannot help wishing that outside help was denied to us. Many of us will die no doubt but those who live will have to do something, put their shoulders to the wheel, and get out of this habit of depending on others; we will try to do something for ourselves.

As I said, we plan and we plan. But we seldom carry out any of our plans to their logical end. Take irrigation. We have harnessed the water. We have had so many irrigation projects. We have so many dams, and yet we are seeing that the farmer is not taking advantage of the irrigation facilities. Now what is the reason for all this? It is mainly because we have not constructed waterways that would take the water from the big canals into the field of the farmer. Let the Government charge the farmer the just and adequate price for the water. But he .should have the facility of the water reaching his own fields. There again the Government has to make up its mind to do it. It is going to be an expensive project but here again I would like to advise the Government to go into the irriga-

tion channels one by one and not ask for a big allocation for all of them at one time. What we do is, we like to make our plans on paper and we seldom think of the practical difficulties that are going to crop up when we try to implement our plans. I remember when this Village Pan-chayati Raj was introduced, I was in the Maharashtra Legislature and at that time I said: "For goodness sake, do not go in for this Pan-chayati Raj wholesale. Try it out in one district in each division. See how it works for three years and if you think that it is successful, then introduce it in other districts" but nobody was willing to Listen to anything that was reasonable.

Food Situation

Now the same, I could see, has taken place about the land ceiling. Many people have referred to it. many have said that land ceiling is there only in the Act and it has not been implemented. The land tenure system has not been abolished but what I want to say is that even in places where the tenant has been given his own land, he is not able to cultivate it on a profitable basis because we only pass legislations. We do not go deeper to find out what difficulties the tiller will come across and what difficulties he will have to face as regards fertilisers, implements, irrigation everything else if he was to do it on his own. There also I can say that I have the same contention to make that we make plans but we do them only in theory and do not look to the practical side of it. Very often while we are planning, we look to the East and to the West. Some of us look to this side and some to that side. We look at the different progressive countries of the East and the West with very longing eyes but we never try to emulate the methods of either the East or the West of hard work and purposeful planning and of putting our shoulder to the wheel or rolling; up our sleeve;' and getting down on our knees. That we do not do. Until we do that I am afraid we will not be able to solve any problem of our country

Again we do not plan ahead enough. We wait. We are a smug people, I am sorry to say this but we are and we wait till the crisis comes in with all its fury and is right on us. Then we start doing or think of doing something. That is exactly what has happened every year about the food crisis and this time also we are doing the same thing. We practically lose our heads. We heed no warning ard we do not learn from what we have experienced in the past. I can say that we learn nothing and we forget everything and it is this habit ot ours that we will have to change if we want to progress. Since independence we have been hearing great slogans like: "The blackmarkerteers will be bung in the market places; the food adulterators will be shot or flogged in public places" but nothing has come out. It is not only that but they all thrive, in fact. Much has been said about the zonal system and, I Think, even our Food Minister is having second thoughts or first thoughts because he was not the Food Minister when it was brought, I must say in all fairness. I think it will be abolished but what I would like to know . . .

THE VICE-CHAIRMAN (SHRI AKBAR ALT KHAN): He has promised .to reconsider it.

SHRIMATI SHAKUNTALA PAR-ANJPYE: I know he said that he would reconsider it but what I would like to know is, in whose head this idea had originated? It must have been suggested by one of the grain-merchants and our Government, I am sorry to say. fell a dupe to thai idea and those grain-merchants must be nose-thumbing at us. These grain-merchants, certainly have made their pretty piles. Now 1 hope we will do away with this zonal system for ever. I do not want to repeat the arguments which my friend, Prof. Lai, had so effectively made and the argument about the fortnight's good conduct leave that we were giving 10 the stock-holders. We thought that the/

would be out with their  $stock_s$  and they would tell us what stocks they had and where they were but I am not going to dilate upon that point but it reminds me of a story that my grandmother used to tell me.

Food Situation

There was an old rich woman who had a lot of jewellery. That particular day her husband had gone out. A thief knew about it. He visited her house at night. When she heard the noise of somebody rummaging about in the cupboards in the house, she knew it was a thief who had come to pay a visit. She was a kindly woman She thought that if she tried to be sweet to the thief, he would depart. So she said: "Whatever you may take, do not take that heavy gold necklace of mine which I have tucked away in the wheat sack.". So the thief naturally knew where to look for it and he rummaged in the wheat sack and took the necklace. When she knew that that was gone. she said: 'At least now leave alone my thirtytola gold bracelets which are in the old sari box'. So the thiev took away that. You can imagine what happened when she went on telling him whatever she had. The thief had taken everything that he could lay his hands on. When everything had been taken, she took out her nosering and she said: 'At least I am sure you will leave me this as I have had it from the day of my wedding.' The thief picked it up, pocketed it and joining his palms said 'Namaste Ma-raj i' and went away. It is something like this—our expecting good oonduc'. from the stock-holders.

Then as has been suggested, the Food Trading Corporation must come into existence, and the sooner it comes the better. We have to see that the producer gets a reasonable price. The minimum price has got to be fixed and if in the months to come the prices go up or rise, the Government will have to buy the grains from the producer at the prices proclaimed and that is a thing we must do. That is a 'must'. Again we will to have buffer stocks. That is

[Shrimati Shakuntala Paranipye.] necessary and we have felt the need for so many years but we have not really set our minds to it. It was in Australia and I have . seen siios higher than this hall, where grain "was stocked. We/ could easily build some silos and we could store our grain. Why should not this grain come from our land? Why cannot we buy grains at the harvest times? I am afraid even now when the prices begin to go down perhaps our Government will be just sitting back quietly and closing their eyes to what is happening and will wake up when the prices go up but I would implore and beseech the Government to do something about it and buy the necessary grains and provide buffer stocks at the harvest time. We are told that in order to go into the wholesale transaction in we have not the administrative staff. It may be that in the Ministry of Food and Agriculture there is not adequate staff but I feel and many share my view that in other Departments and other Ministries we suffer from an excess of staff and we could easily borrow some staff from the other Ministries and I am sure they would be the better for it and so also would be the Food Ministry better off for it. The Minister himself concedes the point that black 4 P.M. money plays a big part in the rise in prices, and it is an unfortunate state of affairs, Sir, as we have been told that this year the production of foodgrains has been higher than last year, and in spite of that the prices have risen to an all-time high. Now that means that there must necessarily be some black grain hoarded somewhere. So this black money and black grain play a big part in the manipulation of prices and I think we must get rid of all this blackness.

And one last point I am going to make, Sir, and it is about population. It is said on all hands that the population is increasing by leaps and bounds and that is why we cannot keep pace with it by producing more

foodgrains in that proportion. But what are we doing about it? I know of several plans; I know the Health Ministry is trying its utmost to step up the progress of family planning, that a crash sterilisation programme' is being worked out but, Sir, I think for this particular programme we need the help and co-operation of every Ministry, and it is high time we thought of doing something; I won't suggest passing legislation yet; I would give it another five years and I hope I shall be here for another five years, but up till then we should make use of indirect pressure,-; welfare amenities, all facilities, and all the help that Government gives, even increments and promotions could be withheld from families whiprt obstinately refuse to put a stop to the growth of their families beyond a certain limit. I think we will have to do this.

Food Situation

Our friends from Uttar Pradesh were agitated about the food scarcity in their State. I am very sorry about it. My State is no better; we are a deficit State also. But this family planning programme has made no progress whatsoever in Uttar Pradesh whereas Maharashtra is ahead of everybody in this regard. We talk owf the population growth but nobody has referred to this point, at least while I was here, and that is as regards the method of cultivating our fields. We have talked about China, and we have talked about Japan which have tremendously advanced in this regard. T believe Japan has a larger yield per acre than any country, more than even any Western country. And why is it so? And this I have been told by a mission that went lo Japan. This information was given not on paper but at a party. They said: "We use ou night soil, every grain of it", and that is why they have four times or five times the yield we have from our fields. At least we could do that: that is a commodity that is increasing with the increase in. population; we should certainly make use of it and see that our 'food production increases.

Thank you, Sir.

SHRI BABUBHAI M. **CHINAI** (Maharashtra): Mr. Vice-Chairman, Sir, I am thankful to you for giving me the opportunity to express my views On the food situation of the country. I most of the speeches have gone through made in the Lok Sabha and I have listened to most of the speeches in this House also. I have however felt that the greatest concern which we, one and all, have is in connection with the rise in prices, which affects everybody, right irom the smallest to the biggest, and the smaller income people feel the pinch a little more than others. It has posed a challenge not only to the ingenuity of the people with small incomes but also to the political stability and economic possibilities of the country. Whether the present situation is due to the accumulated neglect in planning and administration or to general indifference of the agricul-tua'l community towards basic issues is a debatable point. But the fact is that the is explosive. To quote from the report of the UNESCO India I would say that, generally speaking, India will have to double its food output in the coming decade if the people are to be provided with the minimum standard of nutrition. Every four persons out of ten in the world are hungry, and one of 'them is an Indian. Fifty per cent, of Indians are 'hungry'. On an average an Indian eats three-fourths of what he has a right to expect. In the circumstances, Sir, it is but natural that the standard of nutrition in Tndia has not shown any rise during the last twenty-five years. With the population increasing by ten million every year, India must' increase its cereal output by 50 per cent, and milk output by 100 per cent, in the next decade or so. The per capita and per acre yield is low as compared to other countries, and as a result, the standard of earning agricuHural population is below national average.

Indian agriculture mainly comprises production of foodgrains, followed by commercial crops, animal husbandry, fisheries and poultry farming. There are large variations in production from year to year. These cause uncertainty and fluctuation in other economic activity. Even in the best years production is not wholly enough <sup>+</sup>o meet consumption and provide for carry-over of stocks lor possible future deficit years. Taking the good years with the bad there would appear to be an overall deficit, which has been made good by imports, mainly under P.L. 480 Agreements.

The problem of agriculture will have to be tackled both from the short-term and the long-term aspects. True that the Centre has been taking measures to import foodgrains to meet the short-term situation and at the same time taking vigorous steps to bring into the open hoarded stocks. At the same time it is felt that greater attention should be paid to achieve selfsufficiency in fooograins as early as possible. The Government has also thought in terms of opening of more fair price shops and setting up of a Foodgrains Trading Corporation. The Food Minister has also assured us that the zonal restrictions would be done away with as early as possible.

I would like to deal with only a •few problems which, according to me, require greater attention. As regards Foodgrains Trading Corporation it is too early to be sure what shape the Government's plans of buying and selling foodgrains would ultimately take. According to present indications the Government's Corporation is to be just a competitor in the market and an honest rival to private traders. If this would be so, perhaps there be very little to talk against the organisation. But very much depends on how the various Slates and the organisational advisers would look at the problem. The retail trade too should be done on tin\* principle of fair competition with private retail-era. If Government monopoly is introduced, it would resu't in certain unexpected situations.. The basic issue is that no attempt should be made to abrogate the normal trade channels

[Shri Babubhai M. Ghinai.] on a permanent or semi-permanent basis.

So far as the production and dis tribution of foodgrains is concerned, the entire country should be treated as one. The zonal and other inter-zonal restrictions would result in distorting the price structure and create pockets of scarcity and plenty. This is certainly not fair to the consumers who have been disadvantageously put. Even if the abolition of zonal restrictions have to await the next harvest, inter-zonal restrictions might be removed straightway.

I would also like to make a few observations about land legislation. Almost all the States have passed legislations aimed at abolishing intermediaries, reducing rent, ensuring security of tenure and limiting the size of agricultural holdings. Whether these reforms have resulted in increased production is a debatable point. Unfortunately, however, land released or likely to be released after enforcement of ceiling legislation has been too inconsequential and insignificant uis-a-uis the total area under cultivation. The consolidation programme has been halting and somewhat slow. In this connection it is also necessary to study the inheritance laws which at present lead to fragmentation and make nugatory the policy of consolidation of holdings.

May I also draw your kind attention, Sir, here to the recommendations of the Planning Commission that certain types of farms like cane farms should be exempted from the purview of ceiling legislation? recommendation has not been uniformly followed by State Governments, and in certain States even the efficient modern farms run by the sugar industry have not escaped the threat of the ceiling law.

Such forms had not only attained a very high level of yield per acrebut also served a<sub>3</sub> model farms for other cultivators in the surrounding areas. And as such the level of technology pursued by them huj its wholesome impact in the vicinity. Besides, the farms were also serving as seed farms for the area in and around them, particularly in U.P. where due to climatic conditions seeds had to be replenished quite frequently. It is necessary that the Government should review the policy in this behalf and modify it on a production-oriented

The essential aim of agrarian policy in general and land reforms in particular, should be to improve conditions of production and encourage management of agricultural land on a basis similar to the organisation of industry. A spirit of entrepreneurship has to be injected into the countryside and there was need to relate output to effort and investment directly. In this context, it is a heartening thing that in certain areas a new type of dynamic, progressive farmer had emerged as the main spearhead of improvements in agriculture.

The farmer who constitutes the new rural 'elite should be given every protection and encouragement so that his potentialities are fully utilised in the national interest. This will only be possible when the climate of uncertainty and the sense of insecurity is removed from the minds of those who are striving to introduce newer technology and better skills in the agricultural sector. The touchstone Of our entire policy should be sustained increase in production, based on steady and continuous rise in productivity, and any policy or legislative enactment which runs contrary to this paramount objective should be silde-stepped and brushed aside.

PBOF. A. R. WADIA (Nominated): Mr. Vice-Chairman, we are all consumers and therefore the food problem touches us all. There is no question of party politics in this matter

I am very happy, Sir, that even the Government have finally became conscious of the importance of agriculture in our economy and the Prime Minister is very enthusiastic about it and I am very happy that the present Minister of Agriculture has shown considerable amount of dynamism in facing the problems of the present day. I, Sir, share my hon. friend, Shri Deokinandan Narayan's hope that the present Food and Agriculture Minister will be allowed to continue there for some years because unfortunately we have found that there have been far too many changes in the Ministry of Food and Agriculture and they have been the victims of political exigencies, and that is a very unfortunate thing. Now that the Food Minister has got some definite policy and plan before him, he should be allowed to do his best.

While saying this, Sir, I may also Bay that none of us can be blind to the fact that the present situation is to a considerable extent, due to the complacency of the Government in the past. I am afraid that they have allowed themselves to share Browning's optimism that "God's in Heaven and all's well with the world." We have our rivers, we have our monsoons, we have our fertile plains and we have our teaming millions of kisans. But we have forgotten or at least not taken due notice of the fact that our soil, however fertile it may be, requires the assistance of fertilizers. As my hon. friend, Shri-mati Paranipye pointed out, the very precious manure which costs us nothing in India, has been allowed to be literally smoked away as fuel that should be used as manure. We have not yet enough fertilizer at the present moment. Then again, we have always been the victims of the vagaries of the monsoons and we cannot take for granted that every monsoon is going to give us a season of prosperity. We have got our peasants, but for half the year they are out of work and they are ignorant and they do not know the most

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methods of up-to-date improving agriculture. Unfortunately they are far too fertile in the production of children which adds to the problem of agriculture and food at the present moment

On the whole I feel that the real weakness of Government is in its administration. Policies may be laid down and these policies may be very good in Delhi. But how are they going to be worked? That makes all the differences. Take for example the case of the fair price shops. We find in the report that was given to us that during the last one year the number of fair price shops has risen from 55,000 to 80,000. That is a very respectable number. But the problem is, how do they function? We have had the experience of a number of Members here that they do not get the right quality of stuff. They do not get the requisite amount of things that they require. And it also involves a tremendous waste of time because when there are long queues you have to wait there for hours before you get your things, and that certainly makes life miserable.

I submit that the most important thing to be noted is that there has to be a definite change in the Government's planning and outlook. In our earlier years we were dazzled by the possibilities of industrialisation. But the fact remains that India was an agricultural country, is an agricultural country and is likely to remain an agricultural country for years and years to come. Therefore, agriculture must find a dominant place in our plans. We have had to face crushing taxation. I do not think! it is possible to deny that we are the most heavily taxed country in the world, not in the quantum of taxation, which may be much more in the U.S.A. or England, but certainly in relation to our resources. Our public debt is mounting very heavily. I feel that our country is being mortgaged. Our future ffene-ration<» are being mortgaged. There is deficit financing to a very danger-

[Prof. A. R. Wadia] ous extent. Whereas the increase in production is 8 per cent., the increase in our deficit financing is as much aa 31 per cent. Now the press at Nasik may be a very great blessing, but it can also become a great source of danger. It may lead to inflation and inflation means rising prices and we all suffer from it very badiy.

We are very fond of slogans and as a people we thrive on them. It Is rather unfortunate that even one of our Ministers has given us a slogan—"Export or die". Now, exports are very necessary to earn foreign exchange; but there must be some limit, some reasonable limit to It. I do not think there is any justification for the Government even to get increased foreign exchange, to export a necessary commodity like •ugar. When we have not got enough of it in our own country it is no use exporting it to get foreign exchange. Last year when I alluded to the export of bananas to get foreign exchange, I said that the one fruit that the poor now enjoy they would be deprived of, and to a very considerable extent this has come true and bananas have become very costly; and all this to get foreign exchange. Well, Sir, I do not call it very wise planning. There is something definitely wrong about it. There is another slogan which was given to us by our friend, Mr. Gurupada Swamy. He said that the rise in price is a aign of prosperity.

SHKI MULKA GOVINDA REDDY (Mysore): Fantastic.

PROF. A. R. WADIA: It is a very dangerous slogan. It may be true in the case of rich countries like the United States of America or England. They have got the capacity to pay high prices but a poor country like India cannot go by this slogan. It would be a very dangerous thing; in fact, it is very dangerous and it is not true of India. We cannot afford to pay high prices. I am afraid when 4he Finance Minister imposed the

Compulsory Deposit Scheme or the compulsory Annuities he did not realise that in order to pay this so-called Compulsory Deposit people might have to borr/ow at a much higher rate tnan what the Government would be giving to them at the end of five years. This is the state of affairs and, therefore, we should not allow ourselves to be dominated by idle slogans.

Food Situation

Well, Sir, our agriculture is faced with difficulties. Increase population is there and I know that in the beginning there was some opposition to birth control but the Government has changed its policy in this matter and now is anxious to encourage birth control as much aa possible. It should be done. Japan also went in for it and benefited thereby.

We have unfortunately to with dishonest traders and it is only for that reason that I welcome establishment of the Foodgrains Trading Corporation. As a general rule I am not in favour of these big corporations but where food is con? cerned I am prepared to make an exception because our traders have not been as honest as they should

Then there is the zonal system. By the figures given to us on page 8 of this pamphlet we note the varia\* tions in prices in the different States an-i I am glad that the Food Minister is fully conscious of it. He has points ed out the advantages of doing away with these restraints on transport of grains from one State to another in the South and when he wants to do the same thing done in the North' unfortunately he has to meet the opposition of the States and I regret to say, judging from newspaper reports, even from some of his col leagues in the Cabinet. It is rather unfortunate. The zonal system haa not proved a great success. After' all, if we are one nation we have tO' take our country as one nation and not divide it into different Staxe» fighting one another.

Well, Sir, what are the remedies? We have to build up stocks. We have to have licensing and control over the wholesale trade for some time tmt on the- whole controls do more harm than good because they lead to corruption. That has been our experience and I am not very optimistic about the success of any licensing •ystem. I have already spoken about the Foodgrains Trading Corporation and I would welcome it, I am glad to find that new rice mills are planned. But the main point is that we have to look to the welfare of our villages. I entirely agree with my hon. friend, Mr. Govinda Reddy, when he emphasised this as the chief need, to rehabilitate agriculture. They must have fair remuneration, they must have timely supply of Beeds, they must have timely financial help and they must have better knowledge which they can get cnly through education. Our Constitutional provision about compulsory elementary education has not been fulfilled because we say that we have got no money for it but we have got money for so many other things most of which, or a good deal of which, goes into wrong pockets or is wasted. This bettor knowledge can come not merely from America; in fact, it is a criticism that We are trying to imi-tq\*e ve~" advanced and rich countries without any proper resources and I airee with my friend, Mr. Dahyabhai, that We can get good knowledge from smaller countries like Israel and Taiwan. There is not the slightest doubt that these two countries have made a tremendous amount of progress in spite of tieir small size because knowledge pays. Knowledge is always powerful. Both these countries are willing to help us and we should take advantage of their help and see what we can do to improve the condition of our villages.

Lastly, Sir, may I add one point? In these days, when there la such a scarcity of food there is n°ed .+0 rp-Tvisider th» whole problem of prohibition. God has given us

good, strong food in toddy and we have been wasting that vast resource. The poor people used to get food from it and used to get strength from it and we have deprived them of it because of our fads, because of our ignorance of the scientific contents of such an important food as toddy. So, Sir, in conclusion I would plead that the first things must come first. Agriculture must always be in this vanguard. It must be our chief concern and only then will the problem of food be solved.

SHRI J. S. PDL.LAI (Madras): Mr. Vice-Chairman, at the outset, I wish to congratulate the hon. Minister for his boldness in taking up this portfolio. Perhaps somebody may say that he was not taking it up but that it was thrust upon him. Whatever it may be, it requires very great boldness on the part of the Minister to take up this portfolio which is a very difficult one.

Mr. Vice-Chairman, you know it for a fact that w; depend upon agriculture for our food and agricultural eco-nomy depend, upon nature more than anything. I will explain what I have in my mind. For instance, we can bring a piece of land under cultivation scientifically by having good seeds and also giving good manure and other things but unless we have got good rain and proper rain at the proper time our plan will not succeed. We should not only have rain but it should be at the proper time. At the same time, you must have a sufficient quantity of rain; too much rain will spoil. So, crop and so also too little rain. So, agricultural economy depends more upon nature than any other economy. That is why I wish to congratulate the hon. Minister who has shown his boldness in taking up this portfolio.

Mr. Vice-Chairman, in this pamphlet, quoting the report of the Food-grains Enquiry Commi<sup>f</sup>tee, he says that as a result of the National Sample Survey undertaken, there has

[Shri J. S. Pillai] been an increase in the consumption of 'foodgrains per capita—this has increased substantially in the lower income group while remaining fairly •table in the other groups. I do not subscribe to this view. You know, Mr. Vice-Chairman, the belly is a peculiar thing. It will not accept two days' food nor will it starve for two days. Whatever it is capable of taking, only that it will take. There is a poetry to that effect in Tamil. So, I do not subscribe to this view. What the Foodgrains Enquiry Committee meant was perhaps the change in food habits. Some people used to take ragi and kambu and now they have taken to rice. There is this change in habit. I do not complain about this because it shows that the standard of living has increased. This is what it means. Then he says that the growth of population is there but the Minister has not given us any remedy by which we can reduce the population or make it static. I will give the House one way by which we can keep the population static. Mr. Vice-Chairman, our ancestors used to follow four ashrams. Brahmacharya. Grihastha. Vanaprastha and Sanyasi.

I think by legislation this should be enforced. Perhaps hon. Members may ask me why we should not do it voluntarily. Human beings are strange animals and I will explain what I mean. Birds and animals have got mating seasons whereas human being have no mating season as such. Every day is a mating season. I hope you will not consider me vulgar; all the 365 days are mating season for human beings. When a bitch is pregnant no other dog will go near it but it is not the case with human beings. Man is always prepared for procreation of children. That is why I say Voluntarily it is not possible to enforce these four ashramis of life. We can do it only by legislation. Till a boy attains the age of 30 and a girl attains the age of 25 they should not be allowed to marry. From 30 to 50 years of age

he can be a grahastha and during that time he can produce children but there should be a limit. Nobody should produce more than three children. This should be laid dow» by legislation. If he produces more than three children he should be asked to pay a penalty or a tax to the Government. From 50 to 60 year\* of age he should be a vanaprastha. By vanaprastha. I do not mean that he should go to a forest or do anything of that sort. He can live in the house with his wife but he should treat his wife as Ms sister and hi\* wife in her turn should treat him as her brother. After 60 he can take to sanyasa ashrama; again he need not go to the forest: he can live in the house but he should think more of God and less of mundane things. This can be brought about by legislation only; voluntarily it is impossible.

The second thing that I want the hon. Minister to do is that he should advocate monogamy. As you know, Quran allows six wives, I think.

SOME HON. MEMBERS: No; four.

SHRI J. S. PILLAI: May be four, 1 do not know. But Hindus can .have any number of wives. There is no limit at all.

SOME HON. MEMBERS: No. no. It is not correct.

## < Interruptions.)

VICE-CHAIRMAN AKBAR ALI KHAN): Let him continue please.

SHRI J. S. PILLAI: Buddhism also allows a number of wives: so also Sikhism and Zoroastrianism also allows a number of wives. A man should have only one wife.

SHRI LOKANATH MISRA: Vice-Chairman, he is making a wrong statement. He is probably not even aware of the Hindu Code Bill that his own party got passed.

SHRI J. S. PILLAI: I am not speaking *ox* legislation; I am speaking of religion now. So what I would say is, if a man wants to have more than one wife he should pay a tax to the Government. This should he enforced by law. By these methods we can keep the population static.

Thirdly I would say this. Nowaday! there is a tendency for people to .grow cash crops. In Madras areas that were under paddy cultivation are now under sugarcane cultivation. I would not blame anybody; if I had land probably I would do the same thing because paddy will not give me as much profit as sugarcane.

Mr. Vice-Chairman, twenty years ago when the State of Madras was much bigger than what it is today— at that time, as you know, Madras consisted of not only Tamil Nad but parts of Andhra, parts of Kerala and parts of Mysore—at that time there was only one sugar factory but now there are more than six sugar factories. Naturally in order to get more money people have given up the old idea of growing paddy; they are now growing sugarcane. I do not object to that but one thing they can do. I am glad that the hon. Food Minister belongs to Madras. He can produce a substitute for sugar. H you go to Madras, Vice-Chairman, you will find there are crores and crores of palmyra trees, coconut trees and date palm trees. From the juice out of these trees we can get good sugar, sugar-candy and jaggery. This would be a good substitute for sugar from sugarcane. So the Government should try to produce this substitute sugar from these palmyra and other trees. It will be a good substitute and it will also provide work for those who are unemployed nowadays on account of prohibition.

The last thing that I want to tell you is this. The other day the hon, gentleman sitting there, Mr. Patel, told us that there are two ways of increasing food production; one is the method followed in America and the

other that is followed in Formosa. The method adopted in Formosa is none other than what was enunciated in 1917 by Lenin, namely, the tiller of the soil is the owner of the land.

SHRI DAHYABHAI V. PATEL (Gujarat): As usual you are completely confused.

SHRI J. S. PILLAI; I did not hear him.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): You carry on.

SHRI J. S. PILLAI: That is what I grasped. Perhaps I may be wrong or he may be wrong. What I say is, this idea that the tiller of the soil should be the owner of the land is a maxim enunciated in 1917 by Lenin. Though it smacks of Communism I think we must take whatever is good. Our economy is not a capitalist economy; nor is it a communist economy. It is a *kathambam*—in Tamil we call it *kathambam* for a mixture—of both capitalist and communist economy. It is a mixed economy. So we can adopt that policy.

In case they are not able to succeed in getting increased production by all these means, then they can have rationing. Rationing is a good thing.

Now, I will recapitulate what I have said.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): We have all noted. It is all there. You need not recapitulate.

SHRI J. S. PILLAI: You need not tell me what I should do. Please just listen.

What I say is, firstly, they should keep the population static by bringing in legislation by which they can enforce monogamy as well as tha four *ashrumas* of life. Secondly the palmyra and other trees should be tapped for a substitute for tugax

[Shri J. S. Pillai] from sugarcane. Thirdly they should introduce the maxim that the tiller of the soil is the owner of the land. And the last one is rationing.

Motion regarding

Thank you.

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SHRI J. H. J6SHI (Gujarat): Mr. "Vice-Chairman, I rise to support the motion moved by the Food Minister, Mr. Subramaniam. I find from the review of the food situation that he has placed before this House that he has shown reason, dash and realism and I find that he has struck a note of optimism also. As you know, food is our problem today. It concerns all of us. The food situation is very explosive and we are sitting on the edge of a volcano. Food is life: food is nutrition: food is strength and just as it applies to a man or an individual it also applies to the whole nation. But if not well administered it becomes the cause of loss of life. During the last three years we have been keeping vigil on three fronts. One is the front of treacherous China; the other is the unfriendly Pakistan and the third front is that of natural calamities resulting in such an explosive food situation. Sir, we have maintained all along that the food situation should be tackled on a war basis. When there is a threat of a war all the groups, all the parties, unions and associations meet together and lend their patriotic support to the Government. My humble suggestion in regard to the food situation is that the Government should invite "honest. serviceable and loyal people belonging to other groups and parties also to join in fighting this common and fierce battle of the food situation. We all know there were some agitations; we know of Gujarat Bandh, of Maharashtra Bandh and there was also a threat of Bharat Bandh. All these agitations must have no place in a critical condition like the one in which we are placed today. Food is a more serious problem from the international point of view. For the last seventeen years the Government is trying, but we

must confess that we have not become self-sufficient in food. We get food from the USA, from Canada.

Food Situation

We import foodgrains from Australia. Burma and many other countries. Now, what would happen if a spark were ignited somewhere in any part of the world? If a war were to break out, then an embargo would be imposed. Transport arrangement\* would be upset. And if, by some circumstance, we were also involved i» a war, how are we to fight on the food front as well as on the war front? If we cannot feed our people we will be inviting discontent in the country itself. How can we expect our defence forces to be strengthened? How caa we expect our soldiers to fight the external enemies while their wive\* and children may be starving in their homes? Too much dependence o» other countries for foodgrains—the most primary necessity of life and of a nation-would end in an economic subjugation of the people. I should say that there is not much difference between economic subjugation ant political subjugation.

Now, how are we to overcome this difficulty? We know that it is a State subject and the States have to tackle this problem. The Centre may make grants, may give all sorts of assistance, but ultimately it is the States which have to overcome this difficulty. The Central Government should give a directive to all the States to concentrate all their attention on the production of foodgrains. They should be asked to draw up a plan for five years and also they should see that the plan is executed according to schedule. Non-production programmes should be cut down. The panchayats in the States, the community development, irrigation, transport, co-operatives, banks, all should combine to accelerate the programme of food production. The Minister has rightly suggested that remunerative prices should be given to the agriculturist. He has also suggested that the agrl-

culturist should be given implements whi.h should be cheap. We have heard all these theses for the last so many years, but I feel that the Minister has shown some tact about how to implement all these factors. When I am travelling from place to place I find large areas of fallow land lying uncultivated for a number of years. The States should be asked to use tractors to till the land by means of those tractors and bring that land under cultivation. This should be under a responsible Minister in the State or more preferably the Chief Minister of the State should be in charge of the port-folio of agriculture.

Prices are rising high. It is very difficult for the common man to make both ends meet. The prevailing price of wheat in Gujarat is about Rs. 60 to Rs. 70 per quintal. The price in Punjab is from Rs. 37 to Rs. 40 per quintal. In Maharashtra it is about Rs. 120. These are wholesale prices. If we look into the retail prices there is much more variation. Now, the Government should see that the prices are kept at a level beyond which the price should not be allowed to run high. We have created some artificial walls by creating zones. (Interruption). We have created artificial walls between the States by creating zones. We hear that in European countries, artificial walls, which were standing between independent countries, have been razed to the ground, so that trade could flow smoothly and easily. Israel can provide us a good model to follow. They have raised production and have turned a whole desert into a green area. (Time bell rings.)

Thank you very much.

SHRI A. D. MAN! (Madhya Pradesh): Mr. Vice-Chairman, it is a sad commentary on the debate on the food situation that after the Minister'? confident assurance of controlling the food situation by setting up a Food-grains Corporation and taking necessary ancillary measures, this morning's papers report that wheat prices have

shot up in the city of Delhi itself under the very nose of the Union Government. I find here that on August 20 farm wheat price stood at Rs. 55 per quintal and at the present moment, that is, on September 15, wheat prices went up to Rs. 64:50. It has also been stated, according to today's papers,, that the wholesalers are not announcing their fixed prices. The practice was accepted by them two or three weeks ago, but this naa been discontinued. I have further information that the price of broken pulses is Rs. 65. It was selling at Rs. 37 on 20th July and in August they were selling it at Rs. 50. Now, the prices of the whole range of food articles are going up, in spite of all the measures taken by Government to control the food situation. Sir, the Food Minister requested the Members of the opposition not to have a political approach towards this question. I entirely agree that we should not make any politics out of the food scarcity in the country, but Government must be frank enough to admit that the present situation has been caused by the complete failure of the agricultural plans. We have so far spent Rs. 2000 trorea on agriculture in the last three Plans, and what has happened is that production which went up to 80 million tons in 1960 is gradually falling. Now we do not know to what extent Government will be dependent on food imports for remedying the situation. My hon, friend, Mr. Niren Ghosh, for whom I have great respect, spoke very scornfully about the PL 480 programme. I will say as a Member of the opposition that there will be very few who will agree with him in his criticism about the aid we are receiving from the United States to whom this country is under a debt of gratitude for coming to our help in the emergency.

The main problem as the brochure on the food situation has made clear is the problem of production. Unfortunately our State Chief Ministers have not shown that they are veiy earnest about tackling the food prt\*-

[Shri A. D. Mani.]

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blem in their own States. The previous speaker referred to the recommendation of the Estimates Committee that the Chief Ministers of States should be made the Ministers of Agriculture. I think that this should be don® without delay, and the failure Or success of the agricultural plans in the States should be made the condition of confidence or absence of confidence in a Ministry. Unless some such step is taken, it is impossible for us to expect that there will be an improvement in the production situation.

Sir, I have been repeatedly stating on the floor of this House that there ought to greater co-ordination in the agricultural plans between the Central Government and the State Governments. There is no point in appointing an Agricultural Prices Commission at the present moment. The Commission may report, but the report (may become outof-date on account of the spiralling of prices. What is required is in even' State there should be some agency of the Central Government. There should be an Agricultural Production Commission which will continually supervise the agricultural plans of the States.

Sir, the Minister has referred to the problem of hoarding in the country. There is no doubt that the wholesale trade and also the retail trade are responsible for a goodl part of the hoarding. But then hoarding has started from the cultivator also. This is due to the diminishing confidence in the Government's economic policies. I do not know, and this matter has got to be studied as to how far the Gold Control Orders have shaken the confidence of the people in the Government. The people find that they cannot invest their money in gold, that they cannot put theiT money in the banks because of stringent income-tax measures, and this leads consequently to hoarding. It is necessary for Government to remember that the first thing they ought to

do is to restore the confidence of the country in their economic policies. 1 am one of those who believe in agricultural land reforms, and a United States beam which visited this country has pointed out that land reforms have got to be effected if we have got to improve agricultural production. But the haphazard manner in which land reforms have been tried to be introduced in the States and the attempt of Government to bring about by Constitutional Amendments a validation of many laws which have been struck down by courts of law have created an atmosphere of uneasiness in the country and the countryside.

Food Situation

I think therefore that the Government should now give a firm guarantee that at least for a period of 29 years there shall be no further land reform legislation undertaken in any State. In this connection I may mention that Mr. Shriman Narayan, a member of the Planning Commission made a speech the other day that he did not want any further land reform legislation for a period of ten years. Ten years are too short a period, and we should try to see that the period! is extended to twentyflve years.

I would like to mention that in regard to the Foodgrains Trading Corporation the Government has not estimated the impact in respect of expenditure on foodgrain prices as a result of their entering the trade. It has been estimated—and this estimate may vary from individual to individual—that 'to enter the distribution trade. Government will halve to spend as much as Rs. 100 erores all over India. This Rs. 109 erores will finally have to be paid by the consumer out of his pocket, and my fear is—and I share my fear with other Members— that the cost of foodgrain distribution by the Corporation will be a little higher than the cost of distribution by the Corporation will be a little higher than the cost of distribution made by the wholesalers. I am not pleading that the Foodgrains Trading Corporation should not take up this business. I only want to say that m

cheaper in pride than what we are getting from the State Trading Corporation. I do not want the Foodgrains Trading Corporation to be another inflationary factor in the •ituation.

Food Situation

Finally, 1 would like to mention that the food problem cannot be tackled piecemeal. It is not only the Minister of Food and Agriculture who ie responsible for the food situation in the country. Government's taxation policies have also got to be overhauled. It has been made clear that in April 1961 the money supply was of the order of Rs. 2878 crores. In May 1964 the money supply available to the public is Rs. 3833 crores, which means that in a period of three years the money supply has increased by about Rs. 450 crores. This naturally has an impadt on the price level, and even though Government may fix B remunerative price for the farmer. that remunerative price must have a relation to the cost of living at present, which means the consumer will have to pay Anally for whatever the Government does. Government ;ilso Should try to see that the dredit agencies which are at work now do not impose a burden on the cultivator. Though the Reserve Bank gives credit to the Co-operative Banks at conees-eional rates of interest, at the cultivator's end the is available only at 9 loan per eent interest. Unless Government sees it that in the course of the loan being Reserve Bank transmitted from the through the Co-operative Banks to the cultivator tihe loan does not bear a high rate of interest, the cultivator will not get any relief. It shows that the problems has got to be tackled from all angles.

I would make another appeal. The Prime Minister's advice to the Planning Commission that those projects which axe contemplated by the Planning Commission but have not gone into production should be postponed, should implemented. I was surprised the other day when the Finance Minister made a statement in this House that the Planning Commission is not going to postpone any projects. We have got to cut our coat to the cloth available, according and unfortunately the situation today is that unless there is a major shift to agriculture in the Fourth Plan, in spite of all that the doctrinaire socialists may say on this side or that, it is not possible for us to retrieve the very alarming of food shortage and scarcity with which this country is going to be faced for the next few years.

SHRI P. CHETIA (Assam): Sir, I rise to say a few words on the motion regarding the food situation. Sir, the other day in this House the Minister was good enough to announce some important measures which are under contemplation by the Government for tackling the present situation in the country effectively as far as possible.

## 5. P.M.

Before coming to discuss any point as referred to by the Food Minister, I would like to deal with one fundamental aspect of the problem. It is said that the present food situation in the country is due to such causes as the hoarding of foodgrains by the traders as farmers, together with the as by the cause of the circulation of unaccounted money or, in other words, black money in the market. While admitting that these factors have undoubtedly contributed, to considerable extent, to the rise in foodgrain prices, these are not the only causes. In this respect, I am constrained to say that there is another important factor which also contributed to the rise in the price\* of foodstuffs—that is the inflation. This, is a factor which is quite logical or natural in a developing economy as ours.

[Shri P. Chetia]

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In regard to the expenditure incurred in respect of the execution of the various projects as formulated in the Plan, we have found that the figure is about Rs. 6,000 crores or so. This circulation of money increased the purchasing power of the people to a very considerable axtent. But on the other hand, various factors, such as natural calamities, chief among them being floods, have affected the production of foodgrains is an increase in and so there the So long as there price level. is more circulation of money in the market and so long as there is an increase in the pvuchasing of the people power in our developing economy, there is bound to be a rise in the trend of price level which is reflected not only in foodgrains but also in other commodities.

Sir, to arrest the high prices of foodgrains, the primary and essential factors must be taken into consideration. These factors are: increased production, equitable distribution and stabilisation of the price level. We are glad to note that the Government has formulated an integrated policy in this regard as announced by the Minister the other day. There is another important aspect which I would like to point out. It is my apprehension that in some States, especially in Assam, Bengal, Bihar and U.P., where jute is grown, many farmers have converted their food crop lands into jute cultivation on account of the high prices of jute obtaining at present. This must have also contributed to the shortfall in food production which was reflected in the overall food situation in the country as a whole.

Sir, Government should make a thorough enquiry and cause a survey to be made into this matter and find out the actual position and if it is revealed that more lands have been converted by farmers into jute cultivation, then there must be a ceiling fixed on jute cultivation. However, I do not minimise the importance of

jute production in the country since this is a principal item of our foreign exchange earnings.

There is another aspect of the problem. an important aspect, that is, we must launch a vigorous campaign in the country for the production of more foodgrains, as we did in the past. When there was an acute food shortage in the country just after our independence, at that time we launched a vigorous campaign of 'grow more food', with the result that we could tide over the difficulties. With the same intensity and in the same way, we must at present launch such a campaign for growing more food so that the country can tide over the present difficulties.

Coming to the present mode of agricultural operations, admittedly our policy should be to take full advantage of modern technology and science in our agricultural economy to increase food production. But it does not envisage that we should resort to mechanised cultivation on a big scale which for obvious reasons, an anathema our agricultural economy and unsuitable for our country, because for centuries our agricultural economy is rooted in the principle of peasant proprietorship, while present 'land to the tiller of the soil' is our aim. Hence, to give more incentive to the and the peasant proprietors farmers and advance the food production, the various land reform laws which have been passed by all the States should implemented without further delay. Then again, ways and means should be devised to improve the age-old agricultural implements used by the farmers along with the use of other devices, such as the large-scale use of chemical fertilisers, improved variety of seeds, intensive cultivation, etc. so that the farmers are brought into the periphery of modern technology.

Over and above these measures, the crop competition scheme which is now in operation and practically confined to the group of big and well-to-do farmers should be extended to the weaker sections of the farmers so that they may b<sub>e</sub> also enthused to grow better crops with better yields.

There is another vital problem which arises in the context of the Increased food production in the country. That is the flood control schemes. Although this subject does not fall under the purview of the Food and Agriculture Ministry, this is a correlated subject with food production in the country and hence Should be viewed and treated as a long-term programme of the Government. Our agricultural production, and specially the foodgrains production, more or less depends on the Tagaries of nature. Among them flood happens to be the most important and conspicuous by its constant and perennial visits is a result, there is a colossal loss of foodgrains in the country every year. It would be desirable on the part of the Government to formulate an integrated scheme of flood control.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Thank you. Your time is up. Mr. U. S. Patil. Please take ten minutes.

श्री उद्धवराव साहंबराव पाटिल (महा-राष्ट्र) : ग्राज वजीरे जरायत से एक करार पेश हुमा है कि इस मुल्क में खादान्न की परिस्थित पर चर्चा की जाय और यह भी उन्होंने कहा कि इस ग्रम्न के प्रश्न पर पोलि-टिक्स, सियासत, को न लाया जाय । हक्मत या कोई पार्टी मुल्क के जो मसायल या प्रावलम्स होते हैं उन को हल करने के लिए सियासभ का जरिया ही इस्तेमाल करती है। यह ग्रम्न की परिस्थिति को मुल्क पैदा हुई है यह कोई शासमानी चीज नहीं है, यह हक्मत ने चौदह साल से जो धारणा रखी है उसी का नतीजा है, उन की पालिसी का ही यह नतीजा है कि हम इस संकट में प्राज या चुके हैं। इस प्रावलम पर मुखतलिप कार्नर्स से अपनी अपनी रावें रखी गई, लेकिन में हुकूमत से यह कहुंगा कि पहले वे अपने किसान की होल्डिंग, किसान की माशी हालत और उसकी पैदा करने की कुव्वत को समझ लें। हमारे मिनिस्टर साहब ने घ्रपनी तकरीर में किसानों को जो सहलियत देने का वायदा किया है कि बैंक से रूपया दिलाया जायेगा । सिचाई के लिए सुविधा दी जायगी। लेकिन आज हालत यह है कि ५ एकड से कम होल्डिंग रखने वाले किसानों की तादाद ५० फीसदी है और ३० से कम एकड़ होल्डिंग रखने वाले किसानों की तादाद ७० फीसदी है श्रीर ये ही ७० फीसदी किसान म्राज धनाज पैदा करते हैं। इस मुल्क में जो दौलतमन्द किसान है वह जवार भ्रीर गेत्रं पैदा करने में कोई इन्टरेस्ट नहीं लेता है। वह तो कैश काप पैदा करना चाहता है। मिसाल के तीर पर वह अंगर, गन्ना और केले की पैदावार करना ज्यादा अच्छा समझता है जिस में उनको फी एकड़ जमीन पर दो हजार से ले कर १० हजार इपये तक ग्रामदनी हो जाती है।

Food Situation

देश के स्वतन्त्र होने के बाद से धाजतक जो किसान मल्क को धनाज देते आया है वह गरीब ही किसान है जिसके पास मैन्यरिक के लिए, बीज के लिए, खाद के लिए, बैलों के लिए और दूसरी दीगर जरूरतों के लिए पैसा नहीं होता है ग्रीर यही कारण है कि भ्राज मल्क में ज्यादा अनाज पैदा नहीं होता है। इस किसान की हालत ग्राज ऐसी है कि वह श्रपने खेत से अपने ही अखराजात के लिए पैदा नहीं कर सकता है। जो भी वह पैदा करता है वह सब सरकार के टैक्स तथा साहकारों के कर्जे में बदा कर देता है या दीगर कजें के लिए अपने अनाज को बाजार में बेच देता है। इसका नतीजा यह होता है कि मौसम के आने से दो महीने के बाद उसके पास खाने के लिए धनाज नहीं रह जाता है श्रीर वह साहकार से अनाज इस भाते पर

श्री उद्धवराव साहेबराव पाटिली नेता हैं कि जिससे उसको एक क्विन्टल की जगह ६ महीने के बाद २ क्विन्टल देना पड़ता है। इतना ज्यादा प्राफिट ग्रीर इन्टरेस्ट किसी भौर दूसरे पेशे में नहीं देना पडता है। आज इस मल्क में ऐसे ही किसानों के ऊपर देश को ग्रनाज देने की जिम्मेदारी है। ग्राज इस तरह के किसानों के पास खेती करने के लिए पैसा नहीं है भीर जो दौलतमन्द किसान हैं वे कैशकाप के सिवाय ग्रीर कोई चीज पैदा नहीं करते हैं क्योंकि मनाज पैदा करने में उन्हें ज्यादा पैसा नहीं मिलता है।

नियोजन के इन १४ सालों में गरीब किसान को किसी प्रकार की इमदाद नहीं दी गई है क्योंकि उसके पास कर्ज में रेहन रखने के लिये जायदाद नहीं है। महाराष्ट्र में मैंने देखा है कि ग्रगर एक कुछा खोदना होता तो बैंक से दो हजार से चार हजार रुपया तक कर्ज मिलता है ग्रीर इस कर्ज के लिए कम से कम उस किसान के पास १५ एकड जमीन होनी चाहिए। १५ एकड से कम जिस किसान के पास जमीन होती है उसको कुमां खोदने के लिए और दीगर कामों के लिए हकमत से इमदाद नहीं मिलती है।

प्लानिंग के १४ सालों में किसानों की जितनी जरूरियात जिन्दगी की चीजें बो उसे खरीदनी पडती हैं व सब महंगी हो गई हैं। कपड़ा, सीमेंट, श्रीर तेल वगैरह इन सब चीओं के दाम बढ गये हैं ग्रीर इन सब चीजों को रयमिनरेटिव प्राइस देते बक्त खयाल रखा जाय । इस मल्क के जो गरीब किसान हैं वे ज्यादा ग्रनाज पैदा करने के लिए ज्यादा इन्वैस्टमेंट नहीं कर सकते हैं। इसलिए यह जाहिर है कि पैदाबार बढाने के लिए उनकी ज्यादा से ज्यादा इमदाद की जाय । लेकिन मैं समझता हं कि इससे भी ज्यादा पैदावार नहीं होगी क्योंकि उसकी होल्डिंग कम है। हमारे स्वतन्त्र पार्टी वाले का यह ख्याल है कि उनका कहना है है कि जिस तरह से अमरीका में बड़े बड़े

फार्म्स हैं वैसे ही फार्म यहां पर बना दिखे जाने चाहियें ग्रीर इन गरीब किसानों से कहा जाय कि तुम कारखानों में मजदूर हो जाभो। लेकिन इससे किसानों में रिवोल्यशन हो जायेगा क्योंकि उन्होंने जमीन कमाने के लिये काफी जहोजहद की है और उन्हीं की जहो-जहद की वजह से मुल्क में थोड़े से लैन्ड रिफा-मंसं के कानन बने हैं। मेरा यह सुझाव है कि धनाज या खेती में उत्पादन बढाने के लिए हम छोटे छोटे किसानों की को-ग्रापरेटिक फार्मिंग कर दें। गो, नागपुर में कांग्रेस ने इसके बारे में एक प्रस्ताव भी पास किया था लेकिन उसको ग्रमल में लाने के लिए बढ़े बडे उद्योगपति, बडे बडे जमीदार धौर बेस्टेड इन्टरेस्ट वाले बाड में ब्रा रहे हैं। सरकार ने धनाज का उत्पादन बढाने के लिए इन १५ सालों में कोई खास कोशिश नहीं की भीर जो किसान ग्रनाज पैदा करता है उस पर इस बीच काफी कर्ज़ा हो गया है, जिन्दगी के अखराजात बढ़ गये हैं भौर व्यापारी ने भी उसका खुब एक्सप्लायटेशन किया । हकमत के भी ग्रप्रत्यक्ष कर उसके ऊपर ६ गुना हो गये हैं। इसलिए मेरा यह कहना है कि इस मुल्क में वे छोटे छोटे किसान जो भ्रपनी जरूरत के लिये भी पैदा नहीं कर सकते हैं उनको टैक्स में रिलीफ मिलना चाहिये ताकि वे अपनी खेती में ज्यादा पैसा लगा सकें।

प्लानिंग के इन १५ सालों में भनाज का उत्पादन किसी साल तो २५ फीसदी बढ जाता है भौर किसी साल १० ही फीसदी रह जाता है भीर उसमें मसलसल एक सा सिलसिला नहीं रहता है। इसका नतीजा यह होता है कि किसान को ज्यादा पैसा ग्रनाज पैदा करने से नहीं मिलता है भीर वह कैश-काप पैदा करने की ज्यादा कोशिश करता है। अगर किसान को कास्ट आफ प्रोडेक्शन ग्रीर कास्ट ग्राफ लिविंग के हिसाब से अपने अनाज की प्राइस मिल जाय तो वह भी ज्यादा अनाज पैदा करने की

कोशिश करेगा । इसका एक कारण और भी है भीर वह यह है कि खेती में इन्वेस्ट करने के लिए उसके हाथ में वर्किंग कैपिटल नहीं क्योंकि उस पर केन्द्रीय सरकार. राज्य सरकारों, लोकल बाडीज, पंचायत ग्रीर जिला परिषदों के टैक्स का बोझ पड जाता है भीर वह बेचारा इन टैक्सों से बच नहीं सकता है भीर यही वजह है कि किसी भी किसान के पास ब्लैश्मनी नहीं भाता है भ्रोर न इसका सवाल ही उठता है। मैं ग्रापके सामने एक मिसाल देना चाहता हं। महाराष्ट्र राज्य में पंचायती कानन लाग है और किसानों पर लैन्ड रेवेम्य ग्रीर लोकल फंड १०० फीसदी बढ़ा दिये गये हैं लेकिन उनकी श्रामदनी १०० फीसदी नहीं बढ़ी है। मेरा कहना यह है कि किसानों के ऊरर जो भी टैक्स लगाया जाता है उनकी ग्रामदनी के लिहाज से लगाया जाना चाहिये भीर छोडे किसानों को टैक्स से बरी रखा जाना चाहिये।

प्लानिंग के इन १४ सालों में सरकार ने इन्डस्ट्रीज को ही ज्यादा पैसा देने की कोशिश की है। मिसाल के तौर पर मैं यह कहना चाहता हूं कि अगर शूगरकेन गैदा करने वाले किसान अगर कोआपरेटिव बनाकर १० लाख रूपया जमा करें तो उन्हें मुखतिलफ जराए से २ करोड़ तक रूपया हु कूमत से मिल जाता है। लेकिन जो गरीब किसान है उसको खेती में तरमीम करने के लिए इस रेट से पैसा नहीं मिलता है। अगर खेती की पैदावार ज्यादा करनी है तो जिस फिराकदिली से सरकार उद्योगपितयों को कर्जा देती है उसी तरह से इन गरीब किसानों को भी कर्जा मिलना चाहिये।

वजीर साहब ने हमें जो पुस्तक दी है जिसमें उन्होंने प्रोडेक्शन इन्डेक्स, प्राइस इन्डेक्स घौर मार्केट ग्रराइवल के जो धांकड़े दिये हैं। उस रे प्रोडक्शन इंडेक्स घौर मार्केट ग्रराइवल का कोई ताल्लुक नहीं है। यह कोई जरूरी नहीं है

कि ग्रगर प्रोडक्शन इन्डक्स बढ जाय तो **ज्यादा** माकेंट ग्रराइवल हो ग्रीर ग्र**गर** प्रोडेक्शन इन्डेक्स गिर जाब तो मार्केट धराइवल कम हो जाय । ऐसा कोई सिद्धान्त इन ग्रांकड़ों से नहीं निकाला जा सकता है क्योंकि इस मल्क में १० फीसदी किसान ऐसे हैं जो मार्केंडेबिल सरप्लस के लिए फसल पैदा नहीं करते हैं। वे अपनी जरूरियातें जिन्दगी के लिए जितनी जरूरत होती है उससे भी कम रैदा करते हैं। वे अपनी जरूरियार्ने जिन्दगी के लिए न रखते हुए पुरी की पुरी खेती की फपल को बाजार में बेच देते हैं और मैं इनको मार्के देवल सरप्लस नहीं समझता हं। जब वह अपनी पैदाबार बाजार में लाता है तब कीमत गिर जाती है ग्रीर जब यह माल बड़े व्यापारियों के हाय में जाता है तो १॥ गुना और दुगनी कीमत बढ़ जाती है जिसका फायदा सिर्फ मुड़डी भर बड़े व्यापारियों को ही मिलता है। ये व्यापारी होडिंग करके इस मुल्क के लोगों का खून चुसते हैं लेकिन हुरूमत इन होडंसं से मनाज निकालने में नाकामयाव हुई है और हुकुमत ने ग्रनाज के स्टाक को बाजार में लाने के लिये कोई कदम नहीं उठाये हैं। वजीर साहब ने अपनी पुस्तक में साफ कहा है कि होर्डर्स या व्यापारियों से गल्ला नहीं निकास सकते तथा जनता को सरकार ने सलाह दी है कि नई फपल ग्राने तक भूखे रहें। उद्योगपतियों के कारखानों का जो माल विकता है, मिसाल के तौर पर कपड़ा है, सीमेन्ट है, तेल है, धीर दीगर चीजें हैं, उनकी कीमत वे तय करते हैं ग्रीर जो कच्चा माल इन कारखानों को जाता है, जैसे काटन है, म् गफले. है उसकी भी कीमत यही तय करते हैं किसान जो कच्चा माल पैदा करता है वह अपने माल की कीमत कभी भी तय नहीं कर पाता है। इस तरह से आज हमारे मल्क में समाज की रचना है भीर यही वजह है कि उद्योगपित हर वक्त अपने कारखानों की चीजों के दाम बढ़ाने के लिए हक्षमत पर दबाव डालते रहते हैं लेकिन जो रा मैटिरियल है वह उनको

[श्री उद्धवराव साहे तराव पाटिल] सस्ता मिलता है, उस हिसाब से एक भी नया पैसा अपने माल के दाम में कम करने के लिए वे तैयार नहीं होते हैं।

देश के स्वतंत्र होने के बाद इस मल्क की इकोनौमी पर बड़े बड़े उद्योगपतियों व ब्यापारियों की पकड़ ज्यादा बढ़ गई है और बे हरूमत को डिक्टेंट करने की पोजीशन पर धा गये हैं। वे इतने ताकतवर हो गये हैं कि अपनी मर्जी के माफिक पालिसियों को बलाने के लिए सरकार को मजबर करते हैं। धवाम की जहोजहद को भी ये व्यापारी मानने के लिए तैयार नहीं हैं। मिसाल के तौर पर महाराष्ट्र सरकार ने दो हक्म निकाले एक था दाल ग्रीर चावल पर कि व्यापारियों को इन पर एक फीसदी से 911 फीसदी तक मुनाफा लेना चाहिए ऐसी पाबन्दी डाली गयी थी । लेकिन इस हक्म की महाराष्ट्र के व्यापारियों ने मुखालिफत की और एक दिन सारे महाराष्ट्र में हडताल करा दी भीर हुकूमत को हुक्म वापस लेने के लिए मजबूर किया । जब हम अनाज मांगने के लिए प्रदर्शन करते हैं तो कांग्रेस वाले उसे पसन्द नहीं करते हैं । लेकिन महाराष्ट्र में जिन व्यापारियों ने एक दिन पुरी हडताल कराई उससे क्या मल्क को नकसान नहीं हुआ ? और इस बात को हमारे कांग्रेस बाले मानने के लिये तैयार नहीं होते हैं **क्यों**कि वे उनके दोस्त हैं ग्रीर ये व्यापारी खद्दर पहन कर देशभवत के लिबास में भाते हैं। हमारे कांग्रेशी मिलों का इस तरह के लं.गों से प्रेम है ग्रीर यही वजह है कि हरूमत भी व्यापारियों के लिए साफ्ट कारनर रखती है।

दूसरा हुक्म यह था कि जो व्यापारी ग्रनाज का व्यापार करता है वह ग्रपने स्टाक की इत्तिला हुकूमत को दे लेकिन दो दिन पहले मैंने ग्रखवार में पढ़ा था कि डी॰ ग्राई॰ ग्रार॰ के मातहत जितने फार्म देने पड़ते हैं वे उनकी तामील नहीं करेंगे। यह व्यापारियों की हुकुमत को चैंलेन्ज है। ये व्यापारी ग्रीर उद्योगपित लोगों की जद्दोजहद से नहीं दबे भीर हुकूमत से भी नहीं दबते हैं तो एक दिन इस देश में ऐसा आयेगा कि उद्योगपित ही इस हुकूमत को खा जायेंगे और उसका खात्मा बना देंगे। इसलिए एक तरफ यह जो चीज है कि जो व्यापारी हैं उनकी इस तरह से अनारकी है और जो प्रोडक्शन करने वाले किसान हैं उनकी माली हालत खराब है। दूसरी तरफ यहां उद्योगपित्यों और व्यापारियों की ओर कृवत बढ़ों है उनको डिक्टेंट करने की ओर और हुकूमत के लिये यह ताकत बढ़ती जा रही है और बीच में जो ७० फी सदी या ५० फी सदी खाने वाले हैं उनके हाल को पूछिये नहीं। इतिये १५ साल से कोई नई चीज उसमें नहीं है।

जो निवेदन किया है मिनिस्टर ने स्टेट ट्रॉडिंग या रेम्यनरेटिव प्र:इसेज का वैसा १६५१ से आज तक बराबर हर यहां का इकोनामिस्ट कहता आया है और प्लानिग कमिशन ने भी उसको मान लिया या और नेशनल डेवलपमेंट कौंसिल ने भी मान लिया था । धुकूमत का भी कोई ग्रादमी यह नहीं कहता था कि ऐसा होना म्रावश्यक है, लेकिन ऐसा क्यों नहीं किया गया आज तक । यह जो हमारे मलक में ऐती हालत पैदा है कि ६० फी सदी आज के अवाम को खाने को नहीं मिलता है, चाहै इक्नत अमेरिका से मंगाये, चा कहीं से मंगाये, ग्रादभी भख से मरेंगे या डायरिया से मरेगे यह दूसरी बात है, लेकिन ६० फी सदो लोग ग्राज ग्रनाज खुद का नहीं खाते, किसी न किसी जरिये से उनको लेना पड़ेगा । आज हक्मत अपनी इस जिम्मेदारी को लेने के लिये तैवार नाहीं है और वह खामोश है।

होडिंग कहां हुई है, इसके लिये कोई जांच करने गी जरूरत नहीं । जहां होडिंग हुई है, वहां से निकालने के लिये बोले कि बहुत तादाद है । बहुत तादाद है तो क्या किया हुकूमत ने ? मैं इतना कहता हूं कि हमारे लोगों की मालूम है कि अनाज किस दूकान में है, किस किसान के पास है। चलिये माप इतना नादा कीजिये कि जिस मकान या जिस दकान पर हम अनाज के लिये जावेंने. बहां बाप ला ऐंड बार्डर के लिये अपनी पुलिस बडे व्यापारियों के प्रोटेक्शन को नहीं देंगे। हम पैसा दे के लेंगे, लुट के नहीं लेंगे। लेकिन ऐसी बात करते वक्त आप बोलेंगे ला एँड बार्डर, पुलिस, प्रोडेक्शन, होर्डर्स के लिये प्रोटेक्शन दें। हुतूमत को जब मालूम नहीं होता है कि कहां अनाज है स्रोर ह एमत में हिम्मत भी गहीं है कि वह उसका अनाज निकाले, तो मैं यह कहता हूं कि हम ही दो जिलों में यह दायल कर लेते हैं। सिर्फ भाप इतना ही कीजिये कि ला ऐंड आडर के बहाने से आप हमारा सिर फोडने के लिये न आइये। हम पैसा दे के लेंगे और लट के **न**डीं लेंगे। लेकिन यह चीज नाजिबा है भाज हु हुनत जनता में कांकि डेंस पैदा परने की क्वत नहीं रखती। लोक सभा में मिनिस्टर की तकरीर होती है सरप्लस स्टेडस में भी दाम यद गये हैं। हक्तमत की हर धारणा को नाकाम करने का व्यापारियों ने निश्चय किया है। क्यापारियों ने कहा कि हम तुम्हारा कोई हुक्म मानने के लिए तैयार नहीं हैं। डी ० ग्राई ० मार ० का भी कोई ग्रसर नहीं हमा । लोक सभा में मिनिस्टर स्टेटमेंट करते हैं, लेकिन कीमतों पर उसका उलटा असर हो गया है। श्रापकी यही घाक है या आपकी पालिसी का यही असर है। अगर आज हक्तत ठीक कदम नहीं उठाती है तो उसका नतीजा यही नहीं होगा कि व्यापारी लोगों का खून चुनते रहें। बल्कि हुसूमत के लिए भी यह घोखा होगा । ग्राज यह हु हुमत ग्रपने को उनका दोस्त मानती है। हुकुमत उनको प्रोटेक्शन देना चाहती है क्योंकि वह उनकी द स्त है, **उ**नके साथ है । हुकूमत के लोग सिर्फ बोट के लिए ग्रवाम के पास जाते हैं, लेकिन ग्राज इकोनामिक पालिसी पर वे डिंक्डेट किये बाते हैं उद्योगपतियों से ।

ि लिहाचा मेरा यह कहना है कि जल्दी

जल्दी होई में जहां कहीं हैं उन में देखिये कैसा ऐंडो रिएक्शनरी रेबील्युशन होता है, उसका तजुर्वा भी कर लें हम। १५ दिन में स्टाक बाहर लाने की प्राइम मिनिस्टर की श्रपोल पर भी कोई खास गल्ला वाहर नहीं भाया है। जरा हुत्मत यह तो कहे कि कोई ग्रीर तरीके से निकालने का सोच-विचार करती है।

Food Situation

दूसरी चीज रेम्युनरेटिव प्राइसेज की है। वह तफ तील की बात है और उसके लिए १५ साल से मांग करते ग्राये हैं, उसके लिये जन धान्दोलन हमने किया है। उसका कास्ट ग्राफ लिविंग ग्रीर कास्ट ग्राफ प्रोडक्शन हमें नजरअन्दाज नहीं करना चाहिये, नहीं तो इंडस्टीज के सामान की प्राइतेज वढ जाती हैं और किसान अगर रा मैंडोरियल कम प्राइसे ब पर बे नेगा तो उसको नुकसान होगा। खेती की पैदावार और बीद्योगिक उत्पादन इत दोनों की कीमतों में एक सम्बन्ध जोड़ना बहुत भावश्यक है।

तीसरी चीज यह है कि सिर्फ फूड ग्रेन्स की, पूरे एग्रीकल्चरल प्रोडक्शन की स्टेट ट्रेडिंग ग्राप न करें, इंडस्ट्रियल गड्स की सप्लोई पोजेण्डी के लिये एक माफिक होती चाहिये भीर इती तरह रा मैडीरियल की सप्लाई एक माभिक होनी चाहिये। पूरे एप्र.कल्चरल प्रोडक्शन की ग्राप स्टेट ट्रेडिंग करिये, लेकिन रेम्यनरेटिव प्राइसेज दिये वगैर यह मसला हल नहीं होगा । यैक यू ।

VICE-CHAIRMAN AKBAR ALI KHAN): There are two speakers now who are leaving Delhi. One is Mr. P. S. Patil and the other is Mr. Chengalvaroyan. I hope the House will kindly accommodate them. Ten minutes each. Mr. Patil,

श्री पढरीताथ सीतारामजी पटील (महाराष्ट्र) : उपसमाध्यक्ष महोदय, इस सदन के सामने खाद्य मंत्री महोदय ने जो ग्रनाज की परिस्थिति के बारे में प्रस्ताव [श्री पंढरीनाथ सीताराम जी पाटिल]
रखा है, उसके ऊपर मैं अपने कुछ विचार आपके
खरिये सदन के सामने रखना चाहता
हूं। ग्राज अपने देश में ग्रनाज की बड़ी
नाजुक परिस्थिति है। देश के कोने कोने से
धनाज की मांग हो रही है ग्रीर यह परिस्थिति
बड़ी भगावह जैती मालूम होती है। कुछ
जगहों पर तो छोटे पैमाने पर बलवे या लूटमार के भी होने की खबरें समाचारपत्नों में
कभी कभी पढ़ने को मिलती हैं। इससे ग्रागे
खो एक बड़ा पंकट हमारे देश में ग्राना
संभव है, उसकी यह पूर्व सुचना हो सकती है।

दरअसल देखा जाय तो हमारे देश में धनाज की जो कमी है वह कोई ग्राज नई बात नहीं है। पिछले कई सालों से यह धनाज की कमी महसूस हो रही है। ऐसा होते हुए भी इसी साल इसका इतना शोर क्यों हो रहा है। मुझे याद है कि कुछ महीने पुले हमारे केन्द्र के माननीय कृषि मंत्री महोदय ने एक भाषण में कहा था कि देश में इस साल की फसल अच्छी आई है। ऐसी सूरत में ग्राज फिर वह ग्रनाज क<sub>रीं</sub> गया ? धौर हर साल के जो अनेक फिगर्स या आंकड़े हमारे पास हैं, उससे भी पता चलता है कि हर साल के अनुसार इस साल भी हमारे देश में गल्ला उतना ही पैदा हुन्ना है, कम नहीं। जितना हर साल कम पैदा होता है, उतना ही इस साल हमारे यहां शार्टेज हैं। उसकी पूर्ति के लिये उतना ही ग्रनाज इस साल भी शासन ने निदेशों से मंगाया है। ऐसी अगर परिस्थित है तो फिर यह जो ग्राज चिल्लाहट हो रही है, उसकी वजह क्या है ? मैं ऐसा समझता हं कि इसकी वजह यह है कि यह सारा बनाज छिपा हुबा है। गत मौसम में किसान जब अपने खेतों की फसल काट कर बर में लाये और बाजार में अपना गल्ला ले गये व्यापारियों ने वह खरीद लिया, तब तक तो कीमतें बढ़ी नहीं, तब तक धनाज की कीमतें साधारण स्तर पर थीं। पिछले

धप्रैल के बाद जब किसान के घर की सारी फसल और सब अनाज व्यापारियों के घर में चला गया, तब से ये कीमतें भीर दाम बढ़ने शरू हो गये धीर जब सरकार ने दाम बढ़ाने के ऊपर रुनावट डालने का फैसला किया तब तो यह अनाज गायब ही हो गया यानी भूमिगत हो गया, छिप गया । इस लिये यह बड़ी चिल्लाहट श्राज अनाज के लिये हो रही है। दरग्रसल यह ग्रकाल नहीं है यह कृतिम अकाल है। मुनाफाखोरों श्रीर जमाखोरों ने इसे पैदा किया हुआ है । इसलिये हमारी सरकार को कठोरता के साय इसका मकाबला करना चाहिये । व्यापारियौ धौर ।नाफाखोरों के भंडारों में जो ग्रनाज िछपा हम्रा है, उसको हर सूरत से बा**हर** निकालना चाहिये और उसके ऊपर तुरन्त कब्जा करना चाहिये । इस तरह के जो धनाज भंडार छिपाये हुए हैं, उनकी सही खबर देने वाले लोगों को पाति। विक भी सरकार की तरफ से मिलना चाहिये।

बैंकों में बहुत से व्यापारियों ने अपना अनाज मार्टगेज रखा हुआ है। उसकी भी खोज बैंकों के जरिये करनी चाहिये। बैंकों के कागजों की जांच करके ऐसे भंडारों की तलाशों करनी चाहिये और पता लगाना चाहिये। और वह भंडार सरकार अपने कब्जे में ले कर बाजार में लाए। ऐसा करने से ही यह सवाल कुछ हल हो सकता है।

इसके साथ साथ अनाज का जो बंटवारा होता है उसमें भी कुछ दोष है। यह जो वितरण है यह व्यापारियों के हाथ में नहीं रहना चाहिये, अगर उनके हाथ में इसे रखा गया तो फिर वे घूसखोरी और काले बाजार का सहारा लेकर गरीबों के जेब का पैसा अपने जेब में लाने की कोशिश करेंगे। इस-लिये अनाज का वितरण सहकारी संस्थाओं और ग्राम पंचायतों के जरिये किया जाना चाहिये।

इतने से ही काम नहीं होगा। हमारे देश में जो अनाज की कमी है उसको हमेचा

के लिये दूर करने का कोई ऐसा तरीका निकालना चाहिये, ऐसा मार्ग ढंढना चाहिए जिससे कि हमारे देश में ज्यादा ग्रनाज पैदा हो सके और यह जो अनाज की कमी है इसको हम पुरा कर सकें। ग्राज हम बाहर के देशों से, अमेरिका, आस्ट्रेलिया और दुनिया भर से अनाज मांगते हैं लेते हैं और तब अपने देश के लोगों को खिलाते हैं। इससे हमारे देश का काम नहीं चलेगा। श्राजादी मिलने के बाद हम याशा करते थे कि भारत में सब लोगों को पेट भर अनाज मिलेगा लेकिन वह बात तो हमें दिखाई नहीं देती । यह कैसी स्वाधीनता हमारे देश की है ? हम तो ब्राज भी पराधीन हैं, दूसरे देशों के बनाज के विना हम अपना जीवन नहीं बिता सकते, यह हमारे देश के लिये बड़ी लज्जा ग्रीए शर्म की बात है। जब चीन ने हमारे देश के ऊपर फौजी आक्रमण किया था उस वक्त शासन द्वारा संकट-काल घोषित किया गया था उसी तरह आज देश में अनाज की कमी है इसलिए भी शासन को संकट काल घोषित करना बाहिए और ग्रगले पांच सालों तक एक बडा ग्रान्दोलन खडा करके इसका पूरा मकाबला करना चाहिये । सरकार की सारी मन्नणा इसमें लगनी चाहिये और सरकार की सारी साधन सामग्री सारा पैसा ग्रौर लोगों की सारी शक्ति ग्रनाज का उत्पादन बढ़ाने में खर्च करनी चाहिये । देश में इसका रात-दिन एक भारी ग्रान्दोलन होना चाहिये तभी इसमें कामयाबी हो सकती है।

इसके साथ एक बात और मैं बताना चाहता हूं कि आज अनाज की उपज की तरफ किसान का पूरा ध्यान नहीं है क्योंकि उसको अनाज का इतना कम दाम मिलता है कि उसमें वह न घर बना सकता है, न अच्छे कपड़े पहन सकता है, न बच्चों की शिक्षा का प्रबन्ध कर सफता है, न दया-दारू कर सकता है, यहां तक कि खेती के लिये बैल, बाद आदि भी नहीं ले सकता और न कोई दूसरी यच्छी जीवशोपयोगी चीज खरीद सकता

है। जब उनका इतना कम कामत ामलता है तो इसकी तरफ हमारी सरकार को गौर करना चाहिए, ध्यान देना चाहिये । जिस बनियाद, जिस प्रमाण के आधार पर कृष्येतर दूसरी वस्तुओं की कीमतें बढ़ी हैं उसी बनियादी प्रमाण पर अगर अनाज की कीमत सरकार मकरेर करे तब ही किसान बनाज को बंभने में दिलचस्पी लेगा नहीं तो दिन व दिन हमारे देश में अनाज की पैदाबार घटती रहेगी और जो मनी-काप है, पैसा देने वाली फसल है उसकी तरफ किसान आकर्षित होता रहेगा। यह एक भारी संकट है जिसकी तरफ सरकार को ग्रविलम्ब ध्यान देना चाहिये। ग्रावश्यक वस्तुओं की तथा किसान द्वारा पैदा की हुई वस्तुओं की कीमतों में संतुलन रहे और किसान को उससे कुछ मुनाफा मिले इस बाधार पर कृषि उत्पादित वस्तुओं की कीमतें मुकरेर होनी चाहिएं।

आखीर में, में आपसे यही कहूंगा कि
जैसी योजना मैंने बताई है वैसी ही अमल में
जल्दी से जल्दी सरकार लाए तो उससे किसान
का भी भला होगा, हमारे देश में पूरा अनाज
भी मिलेगा, जो हम अनाज के लिये दूसरे
देशों की तरफ देखते हैं और उसके ऊपर
करोड़ों रुपया हमारा व्यय होता है वह बच
जायगा और हमारे देश का भी उत्कर्ष होगा।
इतना कह कर मैं अपनी जगह लेता है।

CHENGALVAROYAN (Madras): Mr. Vice-Chairman, I owe an apology to you and to this House for intervening at this late hour, but I shall be very brief indeed in my submissions on the very important questions of the discussion on the food situation. I am indeed very grateful to the several sections of this House for having not imported any political slogan or party shibboleths into the assessment of the very alarming situation that has arisen on the food front. Nevertheless, Mr. Vice-Chairman, we are indeed very gratified to know that the hon. Food Minister has come to titanic grips

LShrj T. Chengalvaroyan.j with the special problems of the food situation.-Coming as he does from the Steel and Iron Ministry, he possesses a steel frame and an iron will to tackle the problems arising out of the food situation. He has been very modest in the very important survey of the food situation that he has made, but he has really pointed out to us that in the consideration of the food situation it is not thr politics of food but it is the economics of fosd that we have to consider. and in that light the hon. Food Minister has taught us the very important question that the whole examination of the food situation has to be on a comprehensive basis.

It is not a question, Mr. Vice-Chairman, as to who is at fault; the question for our consideration, the question for our examination is, where is the fault, what is the fault and how has that fault come about.

If in this examination of the food situation. Mr. Vice-Chairman, we could find the answers to these questions, I am sure we would solve the problem of the food situation. Now there are two important considerations that certainly overwhelm our thoughts; one is with reference to production, whether there has really been a miserable fall in the production output. Some hon. Members were pleased to point out that the production was miserably low. I should submit with very great respect, Mr. Vice-Chairman, that during the period of the plan endeavour, both in the first, second and third year, our production output has always been on the increase though the marginal output was not very comfortable, but at the same time, Mr. Vice-Chairman, the whole difficulty arises not because of want of production up to the optimum level, but because of the system, or the pattern of the distribution that we are in today.

In fact, in the whole food situation, Mr. Vice-Chairman, distribution is the diabolic aspect, and that we have

to tackle, and the bon. Food Minister has taken great pains in trying to put his finger very sternly on this aspect of the food situation when he envisaged instituting the Foodgrains Trading Corporation. I may only say this with regard to this Foodgrains Trading Corporation, Mr. Vice-Chairman, that it is going to step into the market not as an alternative to, but, in a large measure, as a substitute for the present entire distributive system, and I am sure this House will have an opportunity to know the constitution, the powers, the functions, the duties, the scope and the ambit of this Foodgrains Trading Corporation that is going to be ins.ituted.

I will only touch one more point with which I will close, and that is with reference to the economics of the price of foodgrains. There are important considerations there; the effort is to stabilise food prices both with reference to the cost of production of the farmer, and the fair price chargeable to the consumer. The history of the world has shown, Mr. Vice-Chairman, the resolute difficulty in the stabilisation between the cost of production and a remunerative, ' incentive price to the farmer, and a fair and reasonable price to the consumer. In fact, it cannot at all be said that one has to be sacrificed at the altar of the other. Both of these factors are of great social and economic importance, and the great trouble which any Ministry of Food will have to undetarke is to reconcile between these two extremes

May I submit for the very earnest consideration of the Food Ministry what had been done in a very similar critical situation in the United States of America? When the late lamented President Roosevelt was in charge of the New Deal Programme in America there was assuming a tremendous crisis on the food front. Farmers were very much agitated at the falling prices; the consumers were

equally agitated over the rise in prices according to the economic standard at that time, and it was the Food Secretary, I remember, Mr. Vice-Chairman, one Mr. Brannan, who brought forth a very bold Pl'ari by which he reconciled both the demand of the farmer for a remunerative, incentive price, and of the consumer for a fair and reasonable price. The plan evolved was called the Brannan Plan, which meant that Government issued what was called price coupons to the farmers in asaec to enable them to make up the deficiency in the production cost and the price that would be available at the consumer's end so that these price coupons could be cashed by the farmers for the purchase of any other commodity. This will enable a kind of a balance between the production spot and the consumer's end through any kind of distributive channels, thereby ensuring a remunerative incentive to the farmer and a fair and reasonable price to the consumer.

Motion regarding

In fact, these marginal adjustments, this kind of a reconciliation between the two ends of the food scheme, I may submit, merit serious consideration at the hands of the Food Minister, I have not the necessary time and I am sure, Mr. Vice-Chairman, you will forgive me if I am not able now to further explain the Brannan scheme. I only submit to the hon. Food Minister that he may consider this suggestion. I can only conclude with the words of the poet—

Food Situation

"Though the mills of God grind slowly, Yet they grind exceedingly small.

"Though with patience we be waiting. Yet with exactness grindeth for all."

I am sure the hon. Food Minister will do that and with this hope and faith I most heartily endorse the statements of the hon. Minister.

THE VICE-CHAIRMAN (SHRI AKBAR KHAN): The House stands adjourned til] 11 A.M. tomorrow

> The House then adjourned at forty minutes past five of the clock till eleven of the clock on Friday, the 18th September, 1964.